

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL (EZ),
KOLKATA
IN
Original Application No. 88/2025**

IN THE MATTER OF:

Sri. Uttam Bathari

: Applicant

Vs.

State of Assam & Ors.

: Respondents

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PLACE: Guwahati

DATE: 09-09-2025

FILED THROUGH-

Mr. Apurva Ghosh

Advocate, MoEF&CC

X

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL (EZ),
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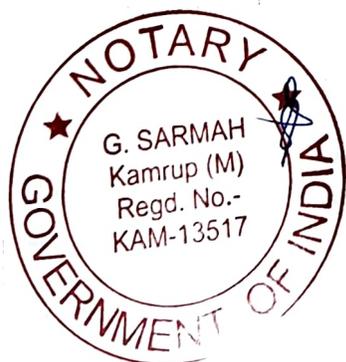
: Respondents

**REPLY AFFIDAVIT ON BEHALF OF MINISTRY OF
ENVIRONMENT, FOREST & CLIMATE CHANGE i.e.
RESPONDENT NO. 7**

MOST RESPECTFULLY SHOWETH:

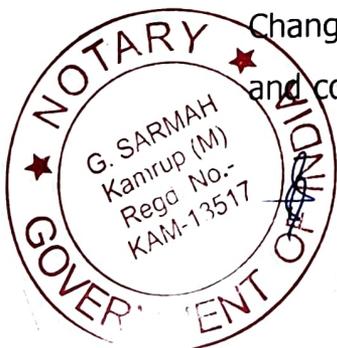
I, Shri Pee Lee Ete, son of Marpe Ete, aged about 43 years, currently working as Deputy Inspector General of Forest (Central) at Sub-Office Guwahati of Regional Office, Shillong, Ministry of Environment, Forest and Climate Change Government of India (hereinafter referred to as the MoEFCC), do hereby solemnly affirm and state as follows:

1. That, I have read and understood the contents of the present Affidavit, the contents thereof are true, and no part of it is false, and nothing material has been concealed therefrom.



X

2. That, the issue raised in this application is regarding Illegal encroachment and settlements inside the Daldali Reserve Forest located in the Karbi Anglong district of Assam.
3. That at the outset, it is humbly submitted that the MoEFCC deals with policy and regulatory issues at a broader level. The role of the MoEFCC is to frame policy, provide directions and guidance in an advisory capacity, as well as to provide necessary approvals under the provisions of the relevant Central Acts so far as the protection and conservation of forest, wildlife and other environmental resources are concerned.
4. It is submitted that Hon'ble NGT constituted a Joint Committee comprising Principal Chief Conservator of Forests, Assam; a representative of Ministry of Environment, Forest and Climate Change, Government of India, New Delhi; a representative of Department of Land Record and Survey, Government of Nagaland; and a representative of Karbi Anglong Autonomous Council represented through Principal Secretary, Assam. The Ministry of Environment, Forest and Climate Change, Government of India, New Delhi was designated the nodal authority for coordination and compliance and submit a factual report. A copy of the Hon'ble NGT order dated 30.05.2025 is placed at **Annexure-I**.
5. It is submitted that the Ministry of Environment, Forest and Climate Change, Government of India nominated Sub-Regional Office, Guwahati of the Regional Office, Shillong of the Ministry as the representative of the Ministry of Environment, Forest and Climate Change, New Delhi and to act as the nodal authority for coordination and compliance on behalf of the MoEF&CC in the aforesaid matter.



X

A copy of the Ministry order dated 16.06.2025 is placed at **Annexure-II.**

6. It is submitted that the Sub-Regional Office, Guwahati communicated on 25th July, 2025 to all the members of the Joint Committee regarding the Hon'ble NGT direction in the matter and to conduct the site visit with necessary documents. A copy of the Sub-Regional Office, Guwahati letter dated 25.07.2025 is placed at **Annexure-III.**

7. It is submitted that the Joint Committee through the Sub Regional Office, Guwahati of the MoEF&CC has submitted the factual report to the Ministry. The observations of the Joint Committee are as follows:-

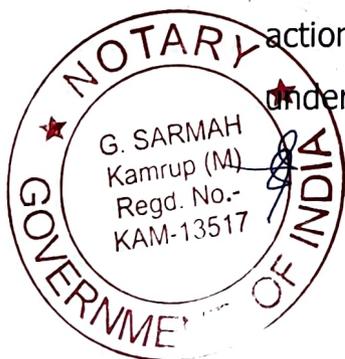
On 01.07.2025, the Joint Committee visited the following villages: Dhansiri and Nawgaon Basti located within the Daldali Reserve Forest; and interacted with the local villagers. The settlers in the villages consist of various tribal communities like Karbi, Dimasa besides few others like migrated people belonging to Gorkha, Bihari and Bengali communities. Socially, the area is at the center of escalating boundary tensions affecting local tribal communities, with potential implications for land use, resource access, and security. Further, the Joint Committee heard and noted the grievances raised and the information provided by the villagers, Gaonburha of villages and representative of Karbi Anglong Autonomous Council Students Union, which are as follows:

1. *Most of the villagers claim that their forefathers settled within the Karbi Anglong Autonomous Council during the year 1970s-80s.*



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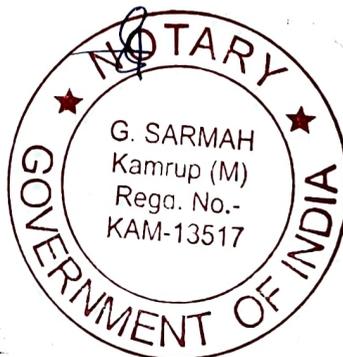
2. *The villagers claim that they are settled within the revenue villages and are the patta holders of the land. Many showed photocopies of their land pattas.*
3. *Some of the villagers claim that, although they are not having any pattas, they have settled within the Karbi Anglong Autonomous Council region since the 1970's. A copy of the report of the Joint Committee is enclosed herewith as **Annexure -IV**.*
8. It is submitted that 'land' is a subject matter of the State Government. The forest areas and the legal boundaries thereof are determined and maintained by the concerned State Government. That being the repository of land records, the State Government has the primary responsibility to determine the status of any parcel of land, giving due regard to gazette notifications, provisions under State and Central Acts, and concerned judgments and directions of the Hon'ble Supreme Court.
9. It is also submitted that prior approval of the Central Government under Section 2 of the Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980 (Earlier known as Forest (Conservation) Act, 1980) is required by the State Government for carrying out for de-reservation of notified forests or to carry out any non-forestry activity on forest land based on the land record as maintained by the State Government.
10. It is humbly submitted that the protection and management of forests is primarily the responsibility of concerned State Governments and Union Territory Administrations. The various actions to remove encroachment are taken as per the provisions under various acts such as Indian Forest Act, 1927, Wild Life



X

(Protection) Act, 1972, various rules made under these Acts and State Specific Acts and Rules. The State Governments and UT Administrations are empowered under these Acts to take necessary action to remove such encroachments. Accordingly, the responsibility of initiating and executing measures for eviction lies with the concerned State/UT authorities, in accordance with the provisions of the aforesaid acts. The Ministry of Environment, Forest and Climate Change have issued advisories to all State Government/UT Administrations to ensure that encroachment of forest land is removed at the earliest possible.

- 11.** It is also submitted that the power to recognise and vest the forest rights and occupation in forest land in forest dwelling Scheduled Tribes and other traditional forest dwellers who have been residing in such forests for generations but whose rights could not be recorded is also vested with the State Government under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006.
- 12.** That, the answering respondent reserves the right to file additional information before the Hon'ble Tribunal, if required till Pendente-lite.
- 13.** That, in view of the aforementioned facts and circumstances, this Hon'ble Tribunal may kindly be pleased to pass appropriate order(s)/directions as the Hon'ble Tribunal may deem fit and proper in the interest of justice.



X

Verification

Verified at Guwahati on this 9th Day of September, 2025, that the contents of this affidavit in paragraph 1 to 13 are true and correct to my knowledge based on the official record maintained in the daily course of its business, no part of this affidavit is false and nothing material has been concealed therefrom.

Identified by:

Mehboob Alam

MEHBOOB ALAM

Advocate

Gauhati High Court

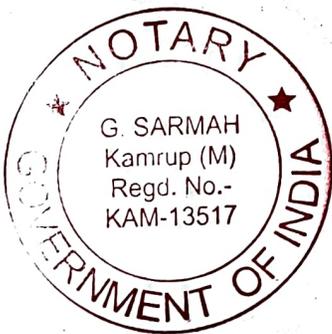
Bar Council Enrolment No. 571 of 2017

See See Etc

DEPONENT

Sl. No.:
Date: 9/9/25

NOTARY PUBLIC : OATH COMMISSIONER
Solemnly affirmed before me this day, I certify that I read over and explained the contents to the declarant and that the declarant seemed perfectly to understand them.



Gitanjali Sarmah
GITANJALEE SARMAH
NOTARY
Guwahati, Kamrup (M)
Regd. No.- KAM-13517
GOVT. OF INDIA

Item No.4

Court No. 2

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

(Through Physical Hearing with Hybrid Option)

Original Application No. 88/2025/EZ

Sri Uttam Bathari

Applicant(s)

Versus

State of Assam & Ors.

Respondent(s)

Date of hearing: 30.05.2025

**CORAM: HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE DR. ARUN KUMAR VERMA, EXPERT MEMBER**

Applicant(s): Mr. Vikram Rajkhowa, Advocate for Applicant (in Virtual Mode)

Respondent(s): Ms. Malabika Roy Dey, Advocate for State of Assam

ORDER

1. This Original Application under Sections 14 and 15 of National Green Tribunal Act, 2010 has been filed complaining that Daldali Reserved Forest is a 'Reserve Forest', declared so vide notification dated 16.08.1933 w.e.f. 01.10.1933 under Section 17 of Assam Forest Regulation, 1891 and comes within the definition of 'Forest' under Forest (Conservation) Act, 1980 but there is large scale encroachment in the Reserved Forest Area causing damage to environment, deforestation and habitat destruction.

2. In our view, the complaint made by applicant *prima-facie* gives rise to substantial question relating to environment arising due of implementation of Forest (Conservation) Act, 1980 read with Environment (Protection) Act, 1986 but before proceeding further in the matter, we find it appropriate to obtain a factual Report and for this purpose, we constitute a Joint Committee comprising Principal Chief Conservator of Forest,

Assam; a representative of Ministry of Environment, Forest and Climate Change, Government of India, New Delhi; a representative of Department of Land Record and Survey, Government of Nagaland; and a representative of Karbi Anglong Autonomous Council represented through Principal Secretary, Assam.

3. Ministry of Environment, Forest and Climate Change, Government of India, New Delhi shall be the nodal authority for coordination and compliance.

4. The above Committee shall collect relevant information, interact with the stakeholders and submit a factual report within two months.

5. List on 20.08.2025.

Sudhir Agarwal, JM

Dr. Arun Kumar Verma, EM

May 30, 2025
Original Application No. 88/2025/EZ
R

File No.8/24/2025 -FPD (269219)
Government of India
Ministry of Environment, Forests and Climate Change
(Forest Protection Division)

Indira Paryavaran Bhawan,
Jor Bagh Road, Aliganj,
New Delhi -110003.

Dated the *16* June, 2025

To,
Deputy Inspector General of Forests (C),
Ministry of Environment, Forest and Climate Change,
Sub Office, Guawahti 4th Floor,
Housefed Building, GS Road,
Rukminigaon, Guawahti – 781022

Sub: Nomination of Sub-Regional Office, Guwahati as Nodal Authority in compliance with the Hon'ble NGT (Eastern Zone), Kolkata Order dated 30.05.2025 in the matter of O.A. No. 88/2025 (EZ) – *Sri Uttam Bathari vs. State of Assam & Ors.* – reg.

Sir/Madam,

This is with reference to the order dated 30.05.2025 (copy enclosed) passed by the Hon'ble National Green Tribunal (Eastern Zone Bench), Kolkata, in O.A. No. 88/2025 (EZ), titled *Sri Uttam Bathari vs. State of Assam & Others*, wherein the Hon'ble Tribunal has issued the following directions in paragraphs 2 and 3:

Para 2:

"Before proceeding further in the matter, the Tribunal found it appropriate to obtain a factual report. For this purpose, the Tribunal constituted a Joint Committee comprising the following members:

- i. Principal Chief Conservator of Forests, Assam*
- ii. A representative of the Ministry of Environment, Forest and Climate Change (MoEF&CC), Government of India, New Delhi*
- iii. A representative of the Department of Land Records and Survey, Government of Nagaland*
- iv. A representative of the Karbi Anglong Autonomous Council, represented through its Principal Secretary, Assam"*

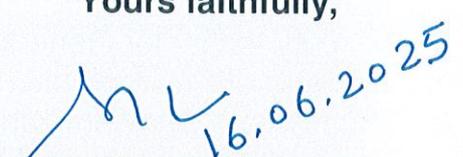
Para 3:

"Ministry of Environment, Forest and Climate Change, Government of India, New Delhi shall be the nodal authority for coordination and compliance."

2. In compliance with the above directions, the **Sub-Regional Office, Guwahati** is hereby nominated as the representative of the Ministry of Environment, Forest and Climate Change (MoEF&CC), New Delhi and shall act as the **nodal authority** for coordination and compliance on behalf of the Ministry in the aforesaid matter.

3. This issues with the approval of the competent authority.

Yours faithfully,


(Sanjay Kumar Chauhan)

Assistant Inspector General of Forests

E-mail: fpd-moefcc@gov.in

Tel no. 011- 20819255

Encl: As above.

Copy for kind information to:

Deputy Director General of Forests (C), Ministry of Environment, Forest and Climate Change, Regional Office Law-U-Sib, Lumbatngen, Near MTC Workshop, Shillong-793021

ANNEXURE-III



सत्यमेव जयते

भारत सरकार
Government of India
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
Ministry of Environment, Forest & Climate Change
क्षेत्रीय कार्यालय, शिलांग/Regional Office, Shillong

एकीकृत क्षेत्रीय कार्यालय, गुवाहाटी/Sub Office, Guwahati
चौथी मंजिल, हौसेफेड इमारत, जीएस रोड, रुक्मिणी गाँव, गुवाहाटी-७८१०२२
4th Floor, Housefed building, GS Road, Rukmini Gaon, Guwahati -781022

दूरभाष/Tel Fax: 0361-2962350, E-mail: iro.guwahati-mefcc@gov.in



F.No. OA88/2025/EZ/

25th July, 2025

To,

1. The Special Chief Secretary,
Government of Assam
Environment and Forest Department
Dispur, Guwahati-781006

3. The Principal Secretary
Government of Assam
Environment and Forest Department
Dispur, Guwahati-781006

2. The Directorate of Land Record and Survey
Government of Nagaland
Razphie Village, Hill View Colony, Dimapur,
Nagaland 797112

Sub: Nomination of Sub-Regional Office, Guwahati as Nodal Authority in compliance with the Hon'ble NGT (Eastern Zone), Kolkata order dated 30-05-2025 in the matter of O.A. No. 88/2025 (EZ)- Sri Uttam Bathari vs State of Assam & Ors-reg.

Ref: (i) Letter No. 8/24/2025-FPD (269219) dated 16.06.2025 of MoEF&CC, Forest Protection Division, New Delhi.

(ii) Order dated 30-05-2025 passed in OA88/2025/EZ by Hon'ble NGT, Kolkata.

Sir,

In reference to above, I am directed to inform that Ministry vide letter under (i) above nominated Sub-Office Guwahati, Regional Office Shillong, MoEF&CC as the representative of the Ministry of Environment, Forest & Climate Change (MoEF&CC), New Delhi and further directed to act as the nodal authority for coordination in compliance to the Hon'ble National Green Tribunal (Eastern Zone Bench), Kolkata order dated 30.05.2025 in OA No. 88/2025/EZ titled Sri. Uttam Bathari vs. The State of Assam & others of paragraph 2 and 3, which are reproduced as under:

"Para 2:

.... Before proceeding further in the matter, the Tribunal found it appropriate to obtain a factual Report for this purpose, the Tribunal constituted a Joint Committee comprising the following members:

- Principal Chief Conservator of Forest, Assam.
- A representative of the Ministry of Environment, Forest and Climate Change (MoEF&CC), Government of India, New Delhi;
- A representative of Department of Land Record and Survey, Government of Nagaland;
- A representative of Karbi Anglong Autonomous Council, represented through its Principal Secretary, Assam.

Para 3:

Ministry of Environment, Forest and Climate Change, Government of India, New Delhi shall be the nodal authority for coordination and compliance.”

The RO, Shillong deputed Shri Pee Lee Ete, DIGF, Sub-Office, Guwahati, Regional Office, Shillong, MoEF&CC, Govt of India as the representative of the MoEF&CC, Govt. of India, New Delhi and member of the committee constituted by the Hon'ble NGT vide its order dated 30.05.2025 as mentioned above.

In view of the above it is proposed to conduct site visit of the concerned area on 1st and 2nd August, 2025 so as to enable to collect relevant information, interact with the stakeholders and submit the factual report to Ministry at the earliest.

Therefore, all members are requested to make themselves available on the day of site visit. The State Govt. of Assam is requested to direct the concerned officials to be present at the site along with the relevant documents, SOI Maps, any relevant court orders, tribunal decisions, policy directives, etc. The State Govt. of Assam is also requested for necessary arrangement of logistic support, security, etc., on the day of the proposed site visit.

Your's faithfully

Encl: As stated above.

(Pee Lee Ete)

Deputy Inspector General of Forests(Central)

Copy to:

- 1) The Principal Secretary, Karbi Anglong Autonomous Council, MG Rd, Diphu, Assam- 782460
- 2) The Addl. Principal Chief Conservator of Forests, KAAC Secretariat complex in Diphu, Karbi Anglong, Assam- 782460

Deputy Inspector General of Forests(Central)



Joint Committee Report in compliance to order dated 30-05-2025 of the Hon'ble National Green Tribunal passed in O.A. No. 88/2025/EZ- Shri Uttam Bathari -vs- State of Assam & Ors

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Joint Committee Report in compliance to order dated 30-05-2025 of the Hon'ble National Green Tribunal passed in O.A. No. 88/2025/EZ- Shri Uttam Bathari -vs- State of Assam & Ors

A. BACKGROUND

The instant matter pertains to the case filed on 01.05.2025 before the Hon'ble NGT, East Zone, Kolkata by Sri Uttam Bathari against State of Assam and others. The matter has been filed by the litigant complaining that Daldali Reserved Forest is a 'Reserve Forest', declared so vide notification dated 16.08.1933 w.e.f. 01.10.1933 under Section 17 of Assam Forest Regulation, 1891 and comes within the definition of 'Forest' under Forest (Conservation) Act, 1980 but there is large scale encroachment in the Reserved Forest Area causing damage to environment, deforestation and habitat destruction.

The Hon'ble National Green Tribunal vide its order dated 30-05-2025 constituted a Joint Committee and passed the order as follows:

"2. In our view, the complaint made by applicant prima-facie gives rise to substantial question relating to environment arising due of implementation of Forest (Conservation) Act, 1980 read with Environment (Protection) Act, 1986 but before proceeding further in the matter, we find it appropriate to obtain a factual Report and for this purpose, we constitute a Joint Committee comprising Principal Chief Conservator of Forest, Assam; a representative of Ministry of Environment, Forest and Climate Change, Government of India, New Delhi; a representative of Department of Land Record and Survey, Government of Nagaland; and a representative of Karbi Anglong Autonomous Council represented through Principal Secretary, Assam.

3. Ministry of Environment, Forest and Climate Change, Government of India, New Delhi shall be the nodal authority for coordination and compliance. "

The Daldali Reserve Forest is located in Karbi Anglong district of Assam. Karbi Anglong is one of the key districts in Assam. Its headquarter is Diphu. Karbi Anglong covers an area of 10434 Sq. Km with a total population of 956313 as per 2011 census. With a population density of 91.65 /Sq Km (people per square km), Karbi Anglong is home to Total No. of villages:2928 (As per 2011 census, Karbi Anglong: 2073, West Karbi Anglong: 855), as per the General Data of Karbi angling District provided by the Government of Assam. Daldali Reserve Forest is a declared reserve forest and spans roughly 123.32 Sq. Km and borders Nagaland.

B. SITE VISIT OF THE JOINT COMMITTEE

The Ministry nominated the Sub-Regional Office, Guwahati vide its letter No. 8/24/2025-FPD (269219) dated 16.06.2025 as the representative of the Ministry of Environment, Forest and Climate Change (MoEF&CC), New Delhi and to act as the nodal authority for coordination and compliance on behalf of the Ministry in compliance of the order dated 30.05.2025 passed by the Hon'ble National Green Tribunal (Eastern Zone Bench), Kolkata in OA No. 88/2025/EZ. (**Annexure-A**)

Thereafter, the Sub-Office, Guwahati vide its letter No. F. No. OA88/2025/EZ/255-59 dated 25.07.2025 informed the Joint Committee members regarding the proposed site visit of the concerned area on 1st and 2nd August. (**Annexure-B**). Vide letter No. FG.58/OA No.88/2025/EZ dated 30.07.2025 of the State Government, the Addl. Principal Chief Conservator of Forests (SF) was nominated as representative of the Principal Chief Conservator of Forests & Head of Forest Force, Assam, in the Joint Committee (**Annexure-C**) and Vide letter No. DLRS/TECH/BA(Pt-II)/209 dated 30.07.2025 of the Government of Nagaland, Directorate of Land Records and Survey, the Deputy Director (DLRSO) was nominated as representative of Department of Land Records & Survey, Government of Nagaland for the Joint Committee site visit on 31.07.2025 and 01.08.2025. (**Annexure-D**)

As the proposed site visit program was conveyed to all concerned, the members of the Joint Committee arrived at Diphu.

On 31.07.2025, a preliminary meeting at the Diphu Forest Guest House was convened by the Deputy Inspector General of Forests (Central), Regional Office Shillong, Ministry of Environment, Forest and Climate Change (MoEF&CC). The meeting was attended by officials/representatives of Assam Forest Department; Nagaland Land Records and Survey Department; Karbi Anglong Revenue Department and Karbi Anglong Forest Department. The discussions focused on the key issues pertaining to encroachment and the current status of the areas under consideration in connection with the proceedings of the Hon'ble National Green Tribunal (NGT) case.

The Joint Committee conducted site visit on 01.08.2025, consisting of the following officials:

1. Shri. Pee Lee Ete, DIGF(C), Regional Office, Shillong, MoEF&CC
2. Shri Mehboob Alam, LA, Sub-Office, Guwahati, MoEF&CC
3. Shri. M. Tunlung, APCCF (Assam Forest)
4. Shri R. Engti, DFO, Karbi Anglong West Division
5. Imotangba Jamir, Deputy Director, Land Records and Survey, Nagaland
6. Pranab Jerang, Under Secretary, Karbi Anglong Autonomous Council
7. L. Singh, ARO, Diphu Revenue Circle
8. Dhanu Ram Kathar, SK, Diphu Circle.

C. DISCUSSION AND OBSERVATION

On 01.07.2025, the Joint Committee visited the following villages: Dhansiri and Nawgaon Basti located within the Daldali Reserve Forest; and interacted with the local villagers. The settlers in the villages consist of various tribal communities like Karbi, Dimasa besides few others like migrated people belonging to Gorkha, Bihari and Bengali communities. Socially, the area is at the center of escalating boundary tensions affecting local tribal communities, with potential implications for land use, resource access, and security.

Further, the Joint Committee heard and noted the grievances raised and the information provided by the villagers, Gaonburha of villages and representative of Karbi Anglong Autonomous Council Students Union, which are as follows:

1. Most of the villagers claim that their forefathers settled within the Karbi Anglong Autonomous Council during the year 1970s-80s.
2. The villagers claim that they are settled within the revenue villages and are the patta holders of the land. Many showed photocopies of their land pattas.
3. Some of the villagers claim that, although they are not having any pattas, they have settled within the Karbi Anglong Autonomous Council region since the 1970's.

D. INFORMATION PROVIDED BY THE JOINT COMMITTEE MEMBERS

Meanwhile, the Sub-Regional Office, Guwahati requested the members of the Joint Committee to furnish their respective reports (information) for further necessary action by the Nodal Authority of the Joint Committee.

Accordingly, the information was provided by the Joint Committee members which are as follows:

1. Report dated 11-08-2025 of the District Forest Officer, Karbi Anglong West Division, Diphu, Karbi Anglong Autonomous Council on the Spot visit of Daldali Reserve Forest on 01-08-2025 annexed as **Annexure-E**.
2. Brief Report dated 07-08-2025 of the Deputy Director, Land Records and Survey, Government of Nagaland, on spot verification conducted on 31st July and 1st August, 2025 annexed as **Annexure-F**.

E. PHOTOGRAPHS

1. Preliminary discussions with the officials of the Karbi Anglong Autonomous Council, Revenue Department, State Forest Department



Fig. 1



Fig. 2

- 2. Site visit and Public interaction with the local villagers at the Dhansiri Village around Daldali Reserve Forest area.



Fig. 3



Fig. 4



Fig. 5



Fig. 6

3. Site visit and Public interaction with the local villagers at the Nawgoan Village around Daldali Forest.



Fig. 7



Fig. 8

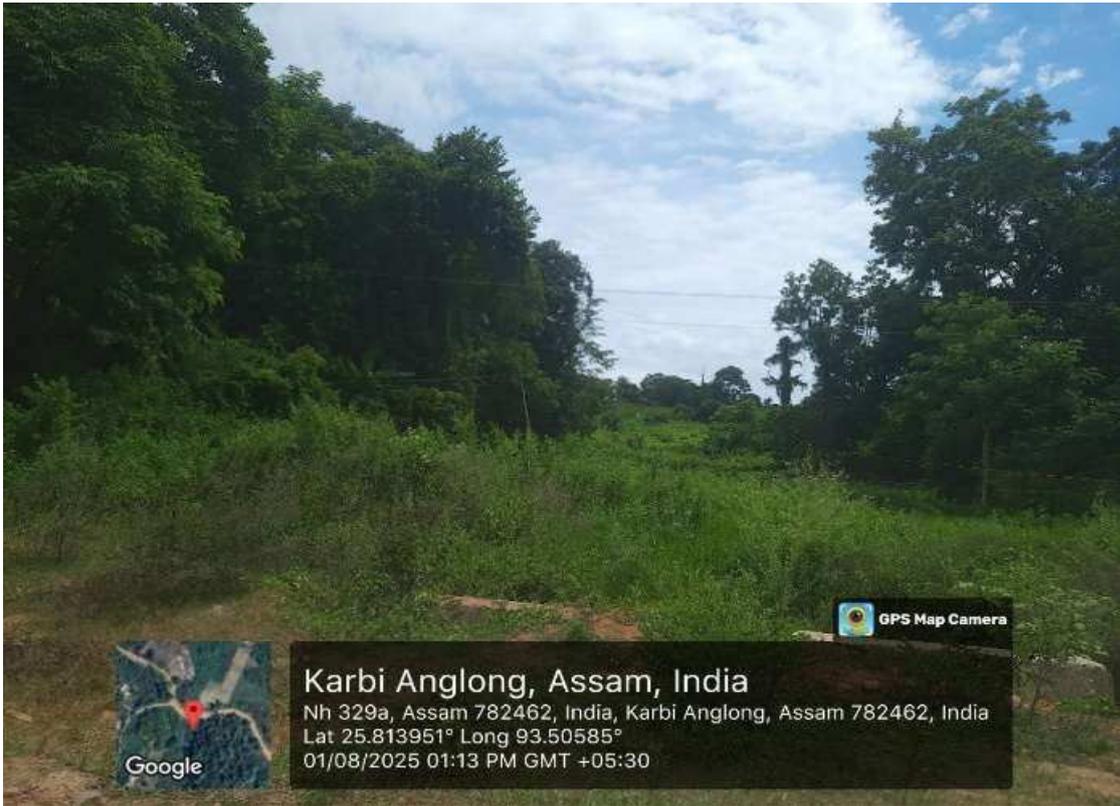


Fig. 9



Fig. 10



Fig. 11



Fig. 12

- 4. Map location of the site visit showing 3 point- Dhansiri LP School, Nawgaon Basti and Unnamed location within Daldali Reserve Forest.

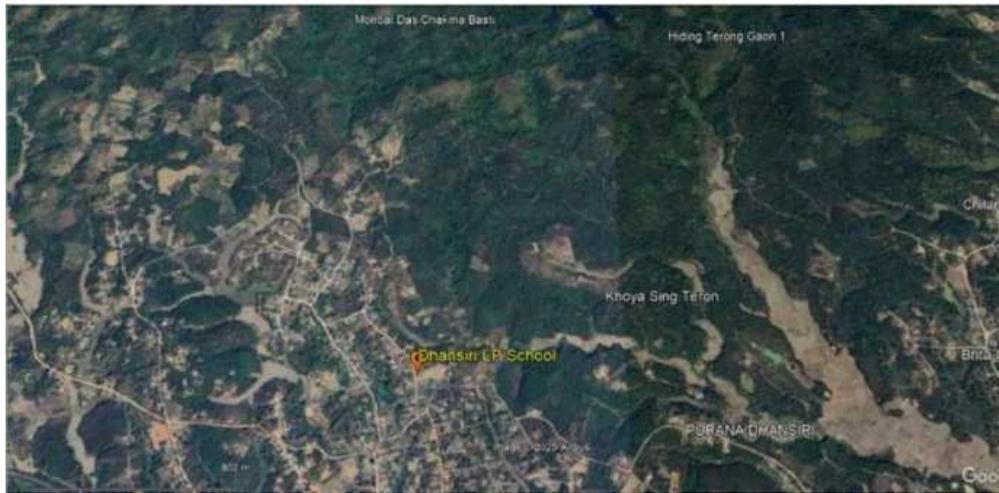


Fig 13: Maps showing site visited by the Joint Committee.

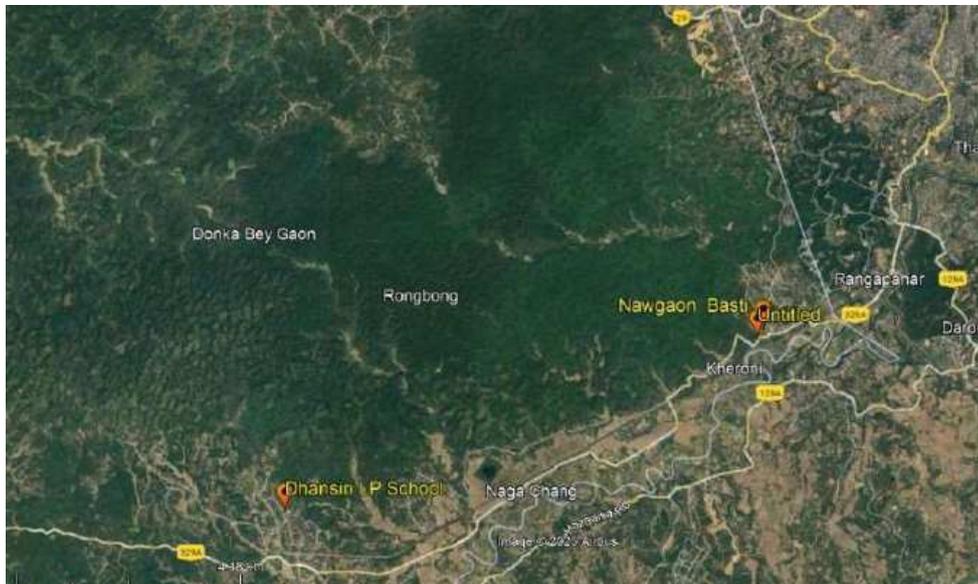
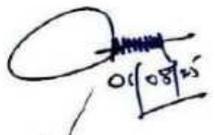
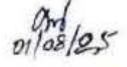
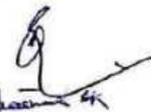


Fig 14: Maps showing site visited by the Joint Committee.

5. Signatures of the Committee Members present at the site visit

Name and Signatures of the Committee Members constituted by Hon'ble NGT in O.A. 88/2025/EZ, site visit on 01/08/25.

<u>Name.</u>	<u>Designation</u>	<u>Mobile</u>	<u>Signature.</u>
(i) Peedee Kte	DIGF(C)	9837496292	
(ii) M. Tunong Nong	APCCF (SR)	9859165483	
(iii) B. Engti	D.F.O Karbi Anglong West Div	8638884970	
(iv) Imotangta Jamil	Deputy Director Land Records & Survey	9612713874	
(v) Pranap Jorang Under Secy, KADC			
(vi) Vinayak Singh	ARO, Diphu Rev. Circle	7002547176	
(vii) Shama Rani Kainas	SR Diphu Circle	6603820023	
(viii) Mehbub Khan	MoEF&CC, LA. So - Guwahati.	9864077702	

File No.8/24/2025 -FPD (269219)
 Government of India
 Ministry of Environment, Forests and Climate Change
 (Forest Protection Division)

Indira Paryavaran Bhawan,
 Jor Bagh Road, Aliganj,
 New Delhi -110003.

Dated the 16 June, 2025

To,
 Deputy Inspector General of Forests (C),
 Ministry of Environment, Forest and Climate Change,
 Sub Office, Guawahti 4th Floor,
 Housefed Building, GS Road,
 Rukminigaon, Guawahti – 781022

Sub: Nomination of Sub-Regional Office, Guwahati as Nodal Authority in compliance with the Hon'ble NGT (Eastern Zone), Kolkata Order dated 30.05.2025 in the matter of O.A. No. 88/2025 (EZ) – Sri Uttam Bathari vs. State of Assam & Ors. – reg.

Sir/Madam,

This is with reference to the order dated 30.05.2025 (copy enclosed) passed by the Hon'ble National Green Tribunal (Eastern Zone Bench), Kolkata, in O.A. No. 88/2025 (EZ), titled *Sri Uttam Bathari vs. State of Assam & Others*, wherein the Hon'ble Tribunal has issued the following directions in paragraphs 2 and 3:

Para 2:

"Before proceeding further in the matter, the Tribunal found it appropriate to obtain a factual report. For this purpose, the Tribunal constituted a Joint Committee comprising the following members:

- i. Principal Chief Conservator of Forests, Assam*
- ii. A representative of the Ministry of Environment, Forest and Climate Change (MoEF&CC), Government of India, New Delhi*
- iii. A representative of the Department of Land Records and Survey, Government of Nagaland*
- iv. A representative of the Karbi Anglong Autonomous Council, represented through its Principal Secretary, Assam"*

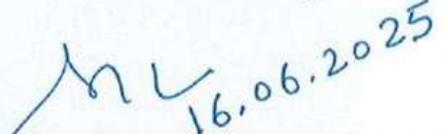
Para 3:

"Ministry of Environment, Forest and Climate Change, Government of India, New Delhi shall be the nodal authority for coordination and compliance."

2. In compliance with the above directions, the **Sub-Regional Office, Guwahati** is hereby nominated as the representative of the Ministry of Environment, Forest and Climate Change (MoEF&CC), New Delhi and shall act as the **nodal authority** for coordination and compliance on behalf of the Ministry in the aforesaid matter.

3. This issues with the approval of the competent authority.

Yours faithfully,


(Sanjay Kumar Chauhan)

Assistant Inspector General of Forests

E-mail: fpd-moefcc@gov.in

Tel no. 011- 20819255

Encl: As above.

Copy for kind information to:

Deputy Director General of Forests (C), Ministry of Environment, Forest and Climate Change, Regional Office Law-U-Sib, Lumbatngen, Near MTC Workshop, Shillong-793021



सत्यमेव जयते

भारत सरकार
Government of India
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
Ministry of Environment, Forest & Climate Change
क्षेत्रीय कार्यालय, शिलांग/Regional Office, Shillong

एकीकृत क्षेत्रीय कार्यालय, गुवाहाटी/Sub Office, Guwahati
चौथी मंजिल, हौसेफेड इमारत, जीएस रोड, रुक्मिणी गाँव, गुवाहाटी-७८१०२२
4th Floor, Housefed building, GS Road, Rukmini Gaon, Guwahati - 781022
दूरभाष/Tel Fax: 0361-2962350, E-mail: iro.guwahati-mefcc@gov.in



F.No. OA88/2025/EZ/

25th July, 2025

To,

1. The Special Chief Secretary,
Government of Assam
Environment and Forest Department
Dispur, Guwahati-781006

3. The Principal Secretary
Government of Assam
Environment and Forest Department
Dispur, Guwahati-781006

2. The Directorate of Land Record and Survey
Government of Nagaland
Razphie Village, Hill View Colony, Dimapur,
Nagaland 797112

Sub: Nomination of Sub-Regional Office, Guwahati as Nodal Authority in compliance with the Hon'ble NGT (Eastern Zone), Kolkata order dated 30-05-2025 in the matter of O.A. No. 88/2025 (EZ)- Sri Uttam Bathari vs State of Assam & Ors-reg.

Ref: (i) Letter No. 8/24/2025-FPD (269219) dated 16.06.2025 of MoEF&CC, Forest Protection Division, New Delhi.
(ii) Order dated 30-05-2025 passed in OA88/2025/EZ by Hon'ble NGT, Kolkata.

Sir,

In reference to above, I am directed to inform that Ministry vide letter under (i) above nominated Sub-Office Guwahati, Regional Office Shillong, MoEF&CC as the representative of the Ministry of Environment, Forest & Climate Change (MoEF&CC), New Delhi and further directed to act as the nodal authority for coordination in compliance to the Hon'ble National Green Tribunal (Eastern Zone Bench), Kolkata order dated 30.05.2025 in OA No. 88/2025/EZ titled Sri. Uttam Bathari vs. The State of Assam & others of paragraph 2 and 3, which are reproduced as under:

"Para 2:

.... Before proceeding further in the matter, the Tribunal found it appropriate to obtain a factual Report for this purpose, the Tribunal constituted a Joint Committee comprising the following members:

- Principal Chief Conservator of Forest, Assam.
- A representative of the Ministry of Environment, Forest and Climate Change (MoEF&CC), Government of India, New Delhi;
- A representative of Department of Land Record and Survey, Government of Nagaland;
- A representative of Karbi Anglong Autonomous Council, represented through its Principal Secretary, Assam.

Para 3:

Ministry of Environment, Forest and Climate Change, Government of India, New Delhi shall be the nodal authority for coordination and compliance.”

The RO, Shillong deputed Shri Pee Lee Ete, DIGF, Sub-Office, Guwahati, Regional Office, Shillong, MoEF&CC, Govt of India as the representative of the MoEF&CC, Govt. of India, New Delhi and member of the committee constituted by the Hon'ble NGT vide its order dated 30.05.2025 as mentioned above.

In view of the above it is proposed to conduct site visit of the concerned area on 1st and 2nd August, 2025 so as to enable to collect relevant information, interact with the stakeholders and submit the factual report to Ministry at the earliest.

Therefore, all members are requested to make themselves available on the day of site visit. The State Govt. of Assam is requested to direct the concerned officials to be present at the site along with the relevant documents, SOI Maps, any relevant court orders, tribunal decisions, policy directives, etc. The State Govt. of Assam is also requested for necessary arrangement of logistic support, security, etc., on the day of the proposed site visit.

Your's faithfully

Encl: As stated above.

(Pee Lee Ete)

Deputy Inspector General of Forests(Central)

Copy to:

- 1) The Principal Secretary, Karbi Anglong Autonomous Council, MG Rd, Diphu, Assam- 782460
- 2) The Addl. Principal Chief Conservator of Forests, KAAC Secretariat complex in Diphu, Karbi Anglong, Assam- 782460

Deputy Inspector General of Forests(Central)

NGT Urgent

GOVERNMENT OF ASSAM

OFFICE OF THE PRINCIPAL CHIEF CONSERVATOR OF FOREST

& HEAD OF FOREST FORCE, ASSAM :: ARANYA BHAWAN PANJABARI::GUWAHATI-37.

Phone No. (Off.) : 0361-2333252

Fax No. : 0361-2547386

E-mail : hoff-assam@gov.in

FG.58/ O.A. No 88/2025/EZ

Dated Guwahati, the 30th July/2025

To,

The Addl. Principal Chief Conservator of Forests (SF)
O/o the Principal Chief Conservator of Forests
& Head of Forest Force, Assam

Sub: Nomination of Sub-Regional Office, Guwahati as Nodal Authority in compliance with Hon'ble NGT (Eastern Zone), Kolkata order dated 30-05-2025 in the matter of O.A. No 88/2025/(EZ)- Sri Uttam bathari Vs State of Assam & Ors-reg.

Ref.: Ministry of Environment, Forest & Climate Change (MoEF&CC), Regional Office, Shillong letter No.OA88/2025/2025/EZ/252-54 dated 25/07/2025.

With reference to the above, I am enclosing herewith the copy of the letter under reference received from the Deputy Inspector General of Forests (Central), Ministry of Environment, Forest & Climate Change (MoEF&CC), Regional Office, Shillong, regarding Hon'ble NGT (Eastern Zone), Kolkata order dated 30-05-2025 in the matter of O.A. No 88/2025/(EZ)- Sri Uttam Bathari Vs State of Assam & Or.

In this regard, you are nominated as representative of the Principal Chief Conservator of Forests & Head of Forest Force, Assam, in the Joint Committee constituted by the Hon'ble NGT (Eastern Zone), Kolkata order dated 30-05-2025.

Further, you may accompany the said Joint Committee during their proposed site visit on 31st July and 01st August 2025 to obtain a factual Report on encroachment in Daldali RF.

Encl.: *As stated above.*

**Sandeep
Kumar**

Digitally signed by
Sandeep Kumar
Date: 2025.07.30
15:50:39 +05'30'

(Sandeep Kumar IFS)

Principal Chief Conservator of Forests
& Head of Forest Force, Assam

Copy to:-

1. The Special Chief Secretary (Forest) to the Govt. of Assam, Environment, Forest & Climate Change Department, Dispur for kind information.
2. The Addl. Principal Chief Conservator of Forests cum CHD, Karbi Anglong Autonomous Council, Diphu for information.
3. The Deputy Inspector General of Forests (Central), Ministry of Environment, Forest & Climate Change (MoEF&CC), Sub Office- Guwahati, 4th Floor, Housefed Complex, G.s. Road, Rukmini Gaon, Guwahati-781022.

**Sandeep
Kumar**

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Sandeep Kumar
Date: 2025.07.30
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Principal Chief Conservator of Forests
& Head of Forest Force, Assam

GOVERNMENT OF NAGALAND
DIRECTORATE OF LAND RECORDS AND SURVEY
NAGALAND : DIMAPUR

No:DLRS/TECH/BA(Pt-II)/ 209 / Dated, Dimapur the 30th July/2025.

To,

Shri. Pee Lee Ete,
 DIGF (C)
 Ministry of Environment, Forest & Climate Change, Regional Office, Shillong,
 Government of India.

Sub: Reg. Representative of Department of Land Records and Survey, Government of Nagaland.

Sir,

With reference to your letter No. F.No.OA88/2025/EZ, Dated 25th July 2025, I am directed to inform you that Shri. Imotangba Jamir, Deputy Director (DLRSO) has been nominated as Representative of Department of Land Records & Survey, Government of Nagaland, regarding the proposed conduct of site visit on 31st July/2025 and 1st August/2025.

Therefore, it is requested to contact and coordinate with him at 9612713874.

Yours Faithfully,

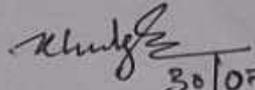
- Sd-

(L.KHUMING)
 Director
 Land Records and Survey
 Nagaland: Dimapur

No:DLRS/TECH/BA(Pt-II)/ _____ / Dated, Dimapur the _____th July/2025.

Copy to:

1. Shri. Imotangba Jamir, Deputy Director (DLRSO, Dimapur) for information and necessary action.
2. The Commissioner and Secretary to the Govt. of Nagaland, Land Revenue Department.
3. The Commissioner & Ex-Officio Director (Border Affairs), Nagaland, Kohima.
4. Office Copy.


 30/07/25

(KHUNENCHU MAGH)
 Additional Director.
 Land Records and Survey
 Nagaland: Dimapur



**KARBI ANGLONG AUTONOMOUS COUNCIL
OFFICE OF THE DIVISIONAL FOREST OFFICER
KARBI ANGLONG WEST DIVISION :: DIPHU**

Letter No. B/KAW/G-90/Enc.(Border)/2025-26/1180-82

Dtd.11 / 8 / 2025.

E.mail:dfo.tkarbiwest@gmail.com.

To,

The Deputy Director General of Forest(Central),
Regional Office, Shillong
MoEF&CC.

Sub:-

Report on the Spot visit of Daldali Reserve Forest on 01.08.2025 in compliance with Hon'ble NGT(Eastern Zone) Kolkata Order dated 30.05.2025 in the matter of O.A No.88/2025(EZ)- Sri Uttam Bathari Vs State of Assam.

Ref:-

R.O's letter No. ER/Encroachment/41/2025-26/101 Dtd. 09/07/2025.

Sir,

With reference to the subject cited above, I would like to enclose herewith detail report of the spot visit of Daldali RF on 01.08.2025 by the Joint Committee constituted by the Hon'ble NGT(Eastern Zone), Kolkata order dated 30.05.2025 in the matter of O.A No.88/2025(EZ)- Sri Uttam Bathari Vs State of Assam to obtain factual report on encroachment in Daldali RF. The committee visited two areas inside the Daldali RF and interacted the local villagers residing inside Daldali RF and who were allegedly given land Pattas/Documents by the revenue department by Karbi Anglong Autonomous Council, Diphu as well as Nagaland Government.

It may be mentioned that the committee could not visit the Assam-Nagaland inter-state border areas due to paucity of time and the sensitive inter-state border situation.

Enclosure: - As stated above.

Yours faithfully,

(Shri Rajiv Engti, AFS)

Divisional Forest Officer,

Karbi Anglong West Division, Diphu.

Copy to :-

1. The District Commissioner, Karbi Anglong, Diphu for favour of kind information.
2. The Secretary, i/c, Environment & Forest Department, KAAC, Diphu for information.

Divisional Forest Officer,
Karbi Anglong West Division, Diphu.

Memo No.A/KAW//G-90/Enc.(Border)/2025-26/272

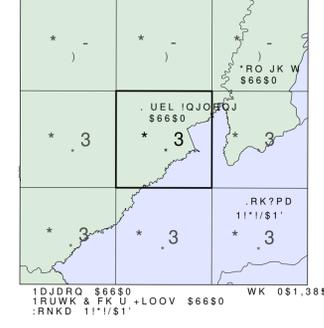
Dtd.11 / 8 / 2025.

Copy to the Addl. Principal Chief Conservator of Forests-Cum-CHD(F), Karbi Anglong, Diphu for information and necessary action.

Divisional Forest Officer,
Karbi Anglong West Division, Diphu.



23(1) 6(5), 0(3)
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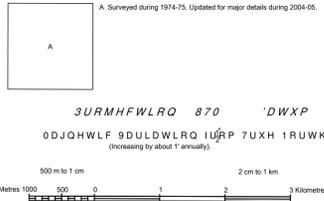
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 - Roads, metalled, according to importance
 - Roads, double cartilageway, according to importance
 - Unmetalled road, Cart track, Plack-track with pass. Foot path
 - Streams with track in bed, unforded, canal. Foot path
 - Dams, masonry or rock filled, earthenwork. Weir
 - River, dry with water channel, with island & rocks. Tidal river
 - Submerged rocks, Shoal, Swamp, Reeds
 - Wells, lined, unlined, Tube-well, Spring, Tanks, perennial, dry
 - Embankments, road or rail, tank, Broken ground
 - Railways, broad gauge, double, single with station, under constn.
 - Railways, other gauges, double, single with distance stone
 - Mineral line or tramway, K.M. ending with tunnel
 - Cantonment with fort, Barracks, Military slopes, Camps
 - Saidi features (Fris, Chisari, Hilsopmentary), (S) (S) (S) (S)
 - Towns or Villages, inhabited, deserted, Fort
 - Huts, permanent, temporary, Tower, Antiquities
 - Temples, Chhatri, Church, Mosque, Eggh, Tomb, Graves
 - Lighthouse, Lightship, Buoy, lighted, unlighted, Anchorage
 - Mine, Vine on trails, Grass, Scrub
 - Palm, palmyra, other, Plantain, Conifer, Bamboo, Other trees
 - Areas, cultivated, wooded, Surveyed tree
 - Boundary, international
 - state, demarcated, undemarcated
 - district, subdivision, tahsil or taluk, forest
 - Boundary pillars, surveyed, uncollected
 - Heights, triangulated, station, point, approximate
 - Bench-mark, geodesic, tertiary, canal
 - Post office, Telegraph office, Overhead tank
 - Rail house or inspection bungalow, Club house, Police station
 - Camping ground, Forest, reserved, protected
 - Spaced names, administrative, locality or tribal
 - Hospital, Dispensary, Veterinary, Hospital / Dispensary
 - Aerodrome, Helipad, Tourist site
 - Power line, with poles surveyed, with poles unsurveyed

5(1) 5(1) 6
National Highway No. 38
National Highway No. 39

127(6)
Heights and Contours have not been shown.
A relative height, e.g., 20, represents the approximate height, in metres, between top and bottom of a steep slope.
The state boundary between Assam and Nagaland States has been surveyed as pointed out by the local officials on the ground, but has not been verified by the authorities concerned.
Boundaries of subdivision of Karima District of Nagaland have not been shown for want of reliable information.
Jhims or temporarily cultivated areas occur throughout the jungle; they are normally abandoned after 2-3 years and are not shown.
Beneath trees are shown thus: [Symbol]

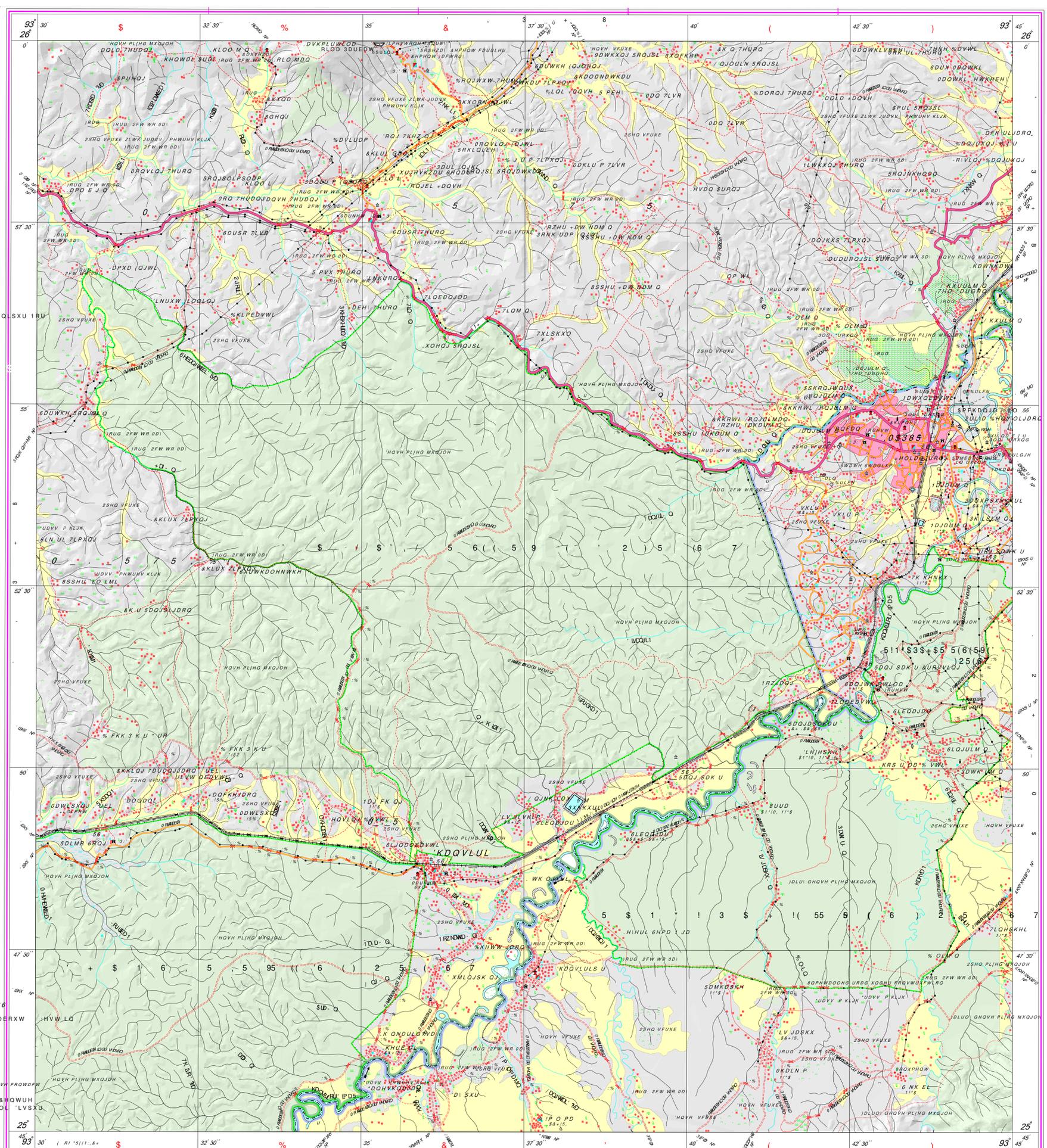
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A. Surveyed during 1974-75. Updated for major details during 2004-05.



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6XUYHI RI 'OGLD 'DOHVXJUL & KDLU O
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GOVERNMENT OF INDIA COPYRIGHT, 2011.



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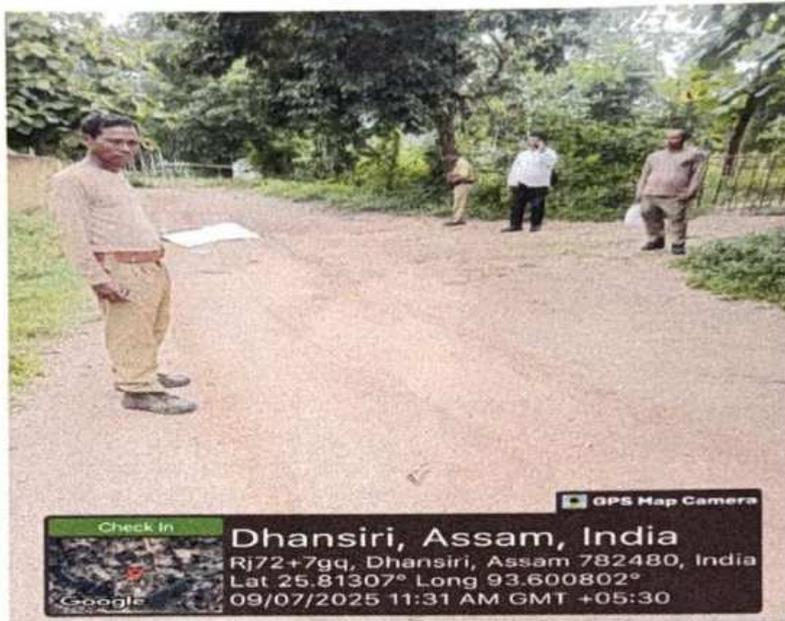
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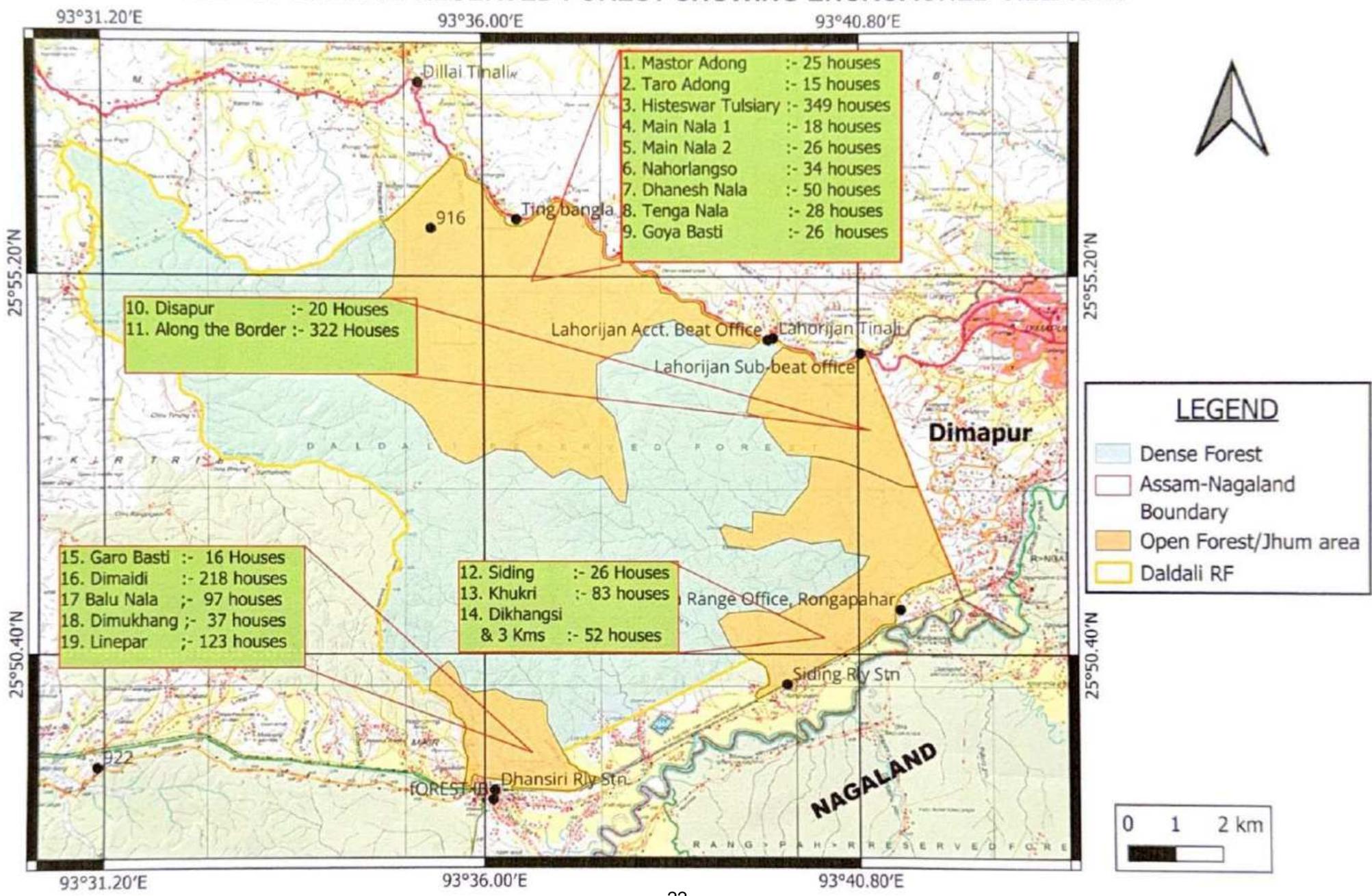
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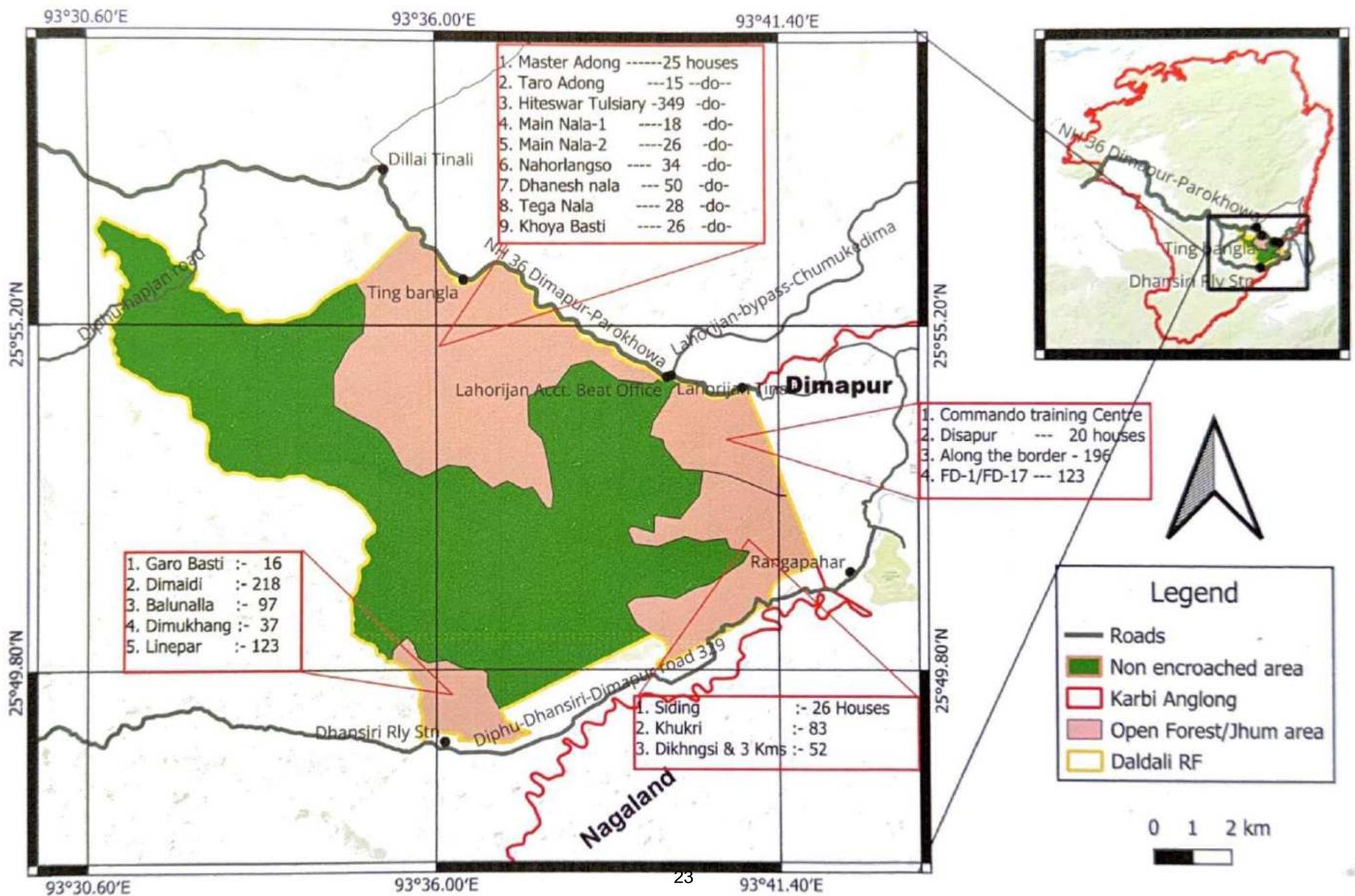
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MAP OF DALDALI RESERVED FOREST SHOWING ENCROACHED VILLAGES



MAP OF DALDALI RESERVED FOREST ENCROACHED



GRAM :: CONFORHILS

PHONE NO (OFF) 2490

Annexure 12²³:: N O T I F I C A T I O N ::

Dated Haflong, the 4th September/87

No. FDH.16/87 In pursuance to the Govt. letter No. FRP-73/85/19 dt. 20.1.85 and on re-organisation of the Karbi Anglong West Division, a new Forest Range is hereby created under the name and style of Ranga-Pahar Range with its Head Qr. at Ranga-Pahar. The Officer incharge of the Range will be designated as Range Forest Officer and authorised to act as disbursing officer of the said Range with immediate effect and until further order, in the Public interest.

This Notification is issued in pursuance of the Provision 35(2)(II) of the Assam Forest Manual 1891.

The R.F. and U.S.F. areas which will be under the Range are as follows :-

A - Reserve Forests :-

- (i) Daldali R.F. .. 123.32 Sq. Km.
 (ii) Dhansiri R.F. .. 160.00 " "
 (Dhansiri Block only)

B - U. Class State Forests :-

- (i) Hafjan U.S.F. ... 4.00 Sq. Km.
 (ii) Dillai. U.S.F. .. 3.00 " "
 (iii) Ranga-Pahar, U.S.F. 2.00 " "
 (iv) Dhansiri, U.S.F. 5.00 " "

The administrative Units fallen under the Range are as follow :-

- Accounts Beat :- (i) Laharijan.
 (ii) Dhansiri.
 Sub-seats. :- (i) Kherbari.
 (ii) Monglumukh.
 (iii) Daldali BOP.
 (iv) Hafjan.
 (v) Longru.

- Camps :- (i) Diphu Nalla.
 (ii) 11th Km.
 (iii) 6th Km.
 (iv) Nagachang.

- (v) Chiriu Tilung.
 (vi) Sankar Tili 24.

Tim Bhangalero

..(2)..

The boundary description of the said Range is appended herewith.

(K.N. DEVGOSWAMI)
 CONSERVATOR OF FORESTS
:HILLS :: ASSAM :: HAFLONG:

Memo No. FDH-16/87/A/

Dated Haflong the 4th September/87

Copy to :-

1. The Divisional Forest Officer, Karbi Anglong West Division for information and necessary action with reference to his letter No. G-90/5292 dt. 18.8.87.
2. The Chief Conservator of Forests(G) Assam, Guwahati for information.
3. The Chief Conservator of Forests (W.L) Assam, Guwahati. for information.
4. The Chief Conservator of Forests (S.F) for information.
5. All Conservator of Forests, Assam.
6. All Divisional Forest Officers, Assam.
7. The Principal Secretary, Karbi Anglong Dist. Council for information.
8. The Secretary to the Govt. of Assam, Forest Deptt. Dispur, Guwahati for information.
9. The Accountant General, Assam etc. for information.

4/9
 CONSERVATOR OF FORESTS
:HILLS::ASSAM::HAFLONG:

JCh

: BOUNDARY DESCRIPTION OF PROPOSED RONGAPAHAR RANGE :

1. North :- From the Timber bridge of N.H. 36 at interstate boundary of Assam and Nagaland near Lahorijan B.O.P and Forest Check gate thence along the N.H. 36 upto the point where Hafjan Nalla cut at N.H. 36 at Amlakhi.
2. West:- From the point where N.H. 36 meets at Amlakhi, then along the Western boundary of Daldali R.F. upto a point where the Western boundary of Daldali R.F. meets with Hafjan Nalla and thence along the said nalla upto the N.E Railway line west side upto a point where Dhansiri R.F. boundary meets the Railway line, thence along the Western boundary of Dhansiri Block of Dhansiri R.F. upto Dhansiri River near Langru.
3. East :- From the Timber bridge of N.H. 36 near Lahorijan B.O.P. and Forest Check Gate thence along with interstate boundary of Assam and Nagaland along with said boundary upto the points where Dhansiri River cuts the said Boundary near Rongapahar.
4. South :- From the point where Western boundary of Dhansiri Block meets the River Dhansiri near Langru, thence along the Dhansiri River, which forms the interstate boundary of Assam and Nagaland upto a point where the interstate boundary cuts the Dhansiri River, near Rangapahar

JChp/

(Copy)

The 22nd October 1923

19.115

No.2582R- In exercise of the powers conferred by section 17 of the Assam Forest Regulation, 1891 (VII of 1891), the Governor of in Council is pleased to declare the land described in the schedule hereinto attached to be reserved forest from 1st December 1923 :-

SCHEDULE

District :- Nowgong

Pargana of other sub-divisions:- Langpher Mauza

Name of Forest :- Daldali Forest

Approx. area in acres :- 24,040 Acres.

Descriptions of Boundaries :-

North :-From the Tin Bungalow on the old Dimapur cart road south-eastwards along that road to the point where the boundaries of the districts of Nowgong, Sibsagar and Naga Hills meet.

East :-Thence along the Naga Hills Dist. boundary to the northern boundary of the Rongapahar village on the Assam-Bengal Railway.

South :-Thence along the northern and western boundaries of the Rongapahar village to the Assam-Bengal Railway line; thence along that line to mile post 402; thence northwards along a demarcated line at right angles to the Railway line to boundary pillar No. 10; thence westwards along a demarcated line parallel to the Railway line and north of the existing cultivation of the Langthailo village to boundary pillar No. 9; thence southwards along a demarcated line at right angles to the Railway line to the Assam-Bengal Railway at telegraph post No. 400/16; thence westwards along the Assam-Bengal Railway line to the Horu Langthailo stream at Dhansiri Railway station.

West :-Thence up the Horu Langthailo stream to its western source; thence along the Dhansiri-Hafjan path to the eastern source of the Hafjan stream; thence down the Hafjan stream for about half a mile; thence along the Dhansiri-Hafjan path for about a mile and a quarter to where the path turns abruptly to the west; thence a demarcated line northwards to the Tin Bungalow.

Contd.... 2/-

The following concessions revocable at will of Govt. are hereby granted to the villagers of Langthailo, Daldoli and Rongapahar:-

- (1) Fishing in the stream and hills within the reserve on condition that the streams are not permanently dammed or diverted.
- (2) Grazing of cattle on condition that (1) no professional grazier shall be permitted to graze within the reserve and (2) no damage is done to the regenerated areas.
- (3) Extraction of Forest produce other than reserved trees for their own use, but not for sale or barter, on condition that they clear annually the portion of boundary of the reserve as ordered by the Divisional Forest Officer.
- (4) Use of the Dhansiri-Hafjan path. This concession is granted to the public also.

Sd/-

G.E. SOAMES,
Second Secretary to the Govt. of Assam.

~~X~~ The 11th October'1932

11 ~~X~~

No.2833R- In exercise of the powers conferred by section 5 of the Assam Forest Regulation, 1891 (VII of 1891), the Governor in Council hereby declares that it is proposed to constitute as Reserve Forest the lands described in the schedule hereto annexed and appoints the Deputy Commissioner, Nowgong to be the Forests Settlement Officer, to enquire into, and determine the existance, nature and extent of any right claimed by or alleged to exist in favour of any person in or over any land comprised within such limits as described in the schedule hereto annexed and any claim relating to the same within such limits of jhum cultivation, and to deal with the same as provided in Chapter II of the above Regulation.

Under the ~~provisions~~ provisions of section 5, sub-section (2) of the Assam Forest Regulation, the Governor in Council appoints the Divisional Forest Officer, Nowgong, to assist the Forest Settlement Officer, in the enquiries prescribed by Chapter II of the Regulation in connection with the proposed reservation.

Under section 15 of the Assam Forest Regulation, the Governor in Council appoints the Commissioner, Assam Valley Divn. to hear appeals from the orders of the Forest Settlement Officer.

SCHEDULE

District :- Nowgong
 Pargana or other :- Langfer Mauza
 Sub-Division.
 Name of Forests :- Addition to the Daldoli Reserve.
 Approximate area in acres :- 6,912

Description of Boundaries :-

North :- From the confluence of the Hafjan and the Sibsagar streams, the letter stream up to a point where a demarcated line 2 1/2 chains long on map. (2 miles 54 chains on ground) with a F.B of 260° degrees out from boundary pillar 48 of the existing Daldoli Reserve meets it, thence the said demarcated line to boundary pillar 48 to the Daldoli Reserve.
 East :- The western boundary of the Daldoli Reserve from boundary pillar 48 to where it meets the Hafjan stream.

Contd.... 2/7

South & West:-From the last mentioned point the Hafjan stream to the south-east corner of Hafjan village situated about half a mile below the confluence of the Raing and the Hafjan streams, thence a demarcated line cut in a north-easterly direction for a distance of 10 chains; thence a demarcated line 17 chains long cut in a north-westerly direction, and roughly parallel to the Hafjan stream; thence a demarcated line running in a south-westerly direction for a distance of a ~~half~~ 8 chains to meet the Hafjan stream; thence the Hafjan stream to its junction with the sibangthibi; the starting point of the northern boundary.

Sd/-
 Chief Secretary to the Govt.
 ११.६११३३३३३.

१६/०८/२०२५

The 4th July 1951

No.AFR.128/51/10- In exercise of the powers conferred by Section 28 of the Assam Forest Regulation, 1891 (VII of 1891) as amended by the Assam Forest (Amendment) Regulation III of 1912, the Governor of Assam is pleased to declare the area specified below which in Notification No.2582-R., date 22nd Oct'1923, was declared to be Reserved Forests under Section 17 of Assam Forest Regulation VII of 1891, shall cease to be Reserved Forests with effect from the date of publication of the notification.

Name of Reserve or portion of Reserve disforested-Plot No. I of Daldoli Reserve.

District :- Nowgong.

Mauza :- Langfer

Area in acres:- 386 acres.

Name of Reserve or portion of the Reserve disforested Plot No. II of Daldoli Reserve.

District:- Nowgong

Mauza :- Langfer

Area in acres:- 91 acres.

Boundaries - Plot No.I :-

North :

From Boundary pillar No.10 of the Original Reserve at a perpendicular distance of 43 chains from Railway mile post No.402^o the Assam Railway line, the boundary runs at a bearing of 55^o upto a distance of 98 chains where it meets the Bagdadisha Nala.

East :

From the above point the boundary runs along the right bank of Bagdadisha Nala downstream till it meets the Railway line.

South :

From the above point the boundary runs along the Railway line westwards for a distance of 68 chains 54 links to meet the mile post No.402.

West :

From the above point the boundary runs northward at a right angle to the Railway line for 43 chains till it meets the boundary pillar No.10 the starting point.

Plot No.II

North :

From a point on the left bank of Langhailo Nala at a perpendicular distance of 43 chains from the Railway line the boundary runs at a bearing of 55^o upto a distance of 32 chains, 74 links where it meets the boundary pillar No.9 of the origin Reserve.

Contd..... 2/-

East: From the above point the boundary runs southward at right angle to the northern boundary for 43 chains where it meets the Railway Telegraph Post No.400/16 at distance of 23 chains 50 links to the west of mile post No.401.

South: From the above point the boundary runs along the Railway line upto a distance of 11 chains,30 links where the Langthailo Nala changes its course towards the east.

West : From above point the boundary runs along the left bank of the Langthailo Nala upstream till it meets the starting point.

Brief description of the area proposed for disforestation :-

The areas proposed for disforestation is really low lying suitable for wet rice cultivation and does not contain any valuable forests.

Reasons for disforestation:- The areas proposed for disforestation can be better utilised in production of food crop with this country needs very badly.

Sd/-
A.N.BHATTACHARJEE,
Secretary to the Govt. of Assam,
Revenue Department.

SECRET

**ENCHROACHMENT STATUS REPORT INSIDE DAIDALI B/E
UNDER LAHORIJAN AC. BEAT, EASTERN RANGE, RANGAPAHAR, KARBI ANGLONG**

SL.NO	Name of Village	No. of Household	No. of Population (Approx)	Community	Total area Encroached (Approx)	G.P.S Co-ordinate
1.	Hiteswar Tulsary	349 Houses	1,606	Boro, Nepali & Garo	1,700 Hectare (Approx)	1.N-25°55'17.86" E-93°38'02.39" 2.N-25°55'00.52 E-93°38'28.62" 3.N-25°53'54.65" E-93°37'26.57" 4.N-25°54'21.33" E-93°37'02.58" 5.N-25°54'40.77" E-93°36'40.73" 6.N-25°55'17.99" E-93°36'20.34" 8.N-25°55'59.04" E-93°36'47.08" 9.N-25°55'31.34" E-93°37'33.11"
2.	Nahorlangso	34 Houses	110	Adivasi	45 Hectare (Approx)	1.N-25°53'31.47" E-93°35'55.77" 3.N-25°54'19.85" E-93°36'06.43" 4.N-25°53'34.23" E-93°35'34.46" E-93°35'39.64"
3.	Dikrong	15 Houses	N/A	Karbi	18 Hectare (Approx)	1.N-25°55'48.23" E-93°35'23.11" 2.N-25°55'46.40" E-93°35'16.70" 3.N-25°35'42.84" E-93°35'11.67" 4.N-25°55'41.25" E-93°35'17.05"
4.	Master Adong	25 Houses		Nepali	35 Hectare Approx.	1.N-25°56'80.2" E-93°35'36.12" 2.N-25°56'1.06" E-93°35'40.71" 3.N-25°55'51.57" E-93°35'35.92" 4.N-25°55'51.45" E-93°35'40.64"

Sl. No.	Name of Village	No. of Houses	No. of Population (Approx)	Community	Total area Hectare (Approx)	G.P.S Co-ordinate
5.	Khoya Basti	26 Houses	140	Adivasi Garo bodo	41 Hectare	1.N-25°54'49.20" E.93°36'32.70" 2.N-25°54'49.45" E.93°36'44.55" 3.N-25°54'41.55" E.93°36'49.91" 4.N-25°54'39.70" E.93°36'40.80"
6.	Main Nalla 1.	18 Houses	80	Adivasi	17 Hectare	1.N-25°54'44.67" E-93°35'50.08" 2.N-25°54'34.80" E.93°35'50.02" 3.N-25°54'43.01" E.93°35'29.95" 4.N-25°54'32.40" E.93°35'40.40"
7.	Main Nalla 2	26 Houses	148	Adivasi	53 Hectare	1.N-25°55'1.48" E-93°35'58.65" 2.N-25°54'53.46" E.93°36'0.51" 3.N-25°54'28.00" E.93°35'47.00" 4.N-25°54'10.47" E.93°36'20.29"
8.	Dhonesh Nalla	50 Houses	195	Adivasi	135 Hectare	1.N-25°54'33.74" E-93°35'19.75" 2.N-25°54'28.61" E.93°35'39.41" 3.N-25°54'12.20" E.93°35'12.00" 4.N-25°56'1.33" E.93°35'17.06"
9.	Tenga Nalla	28 Houses	105	Adivasi	47 Hectare	1.N-25°54'14.46" E-93°34'40.01" 2.N-25°54'15.50" E.93°35'9.20" 3.N-25°54'15.50" E.93°34'44.00" 4.N-25°54'21.9" E.93°35'17.77"
10	Jharunalla	53 Houses	240	Kachari & Adivasi	50 Hectare	1.N-25°52'44.82" E-93°37'15.78" 2.N-25°52'40.69" E-93°37'29.92" 3.N-25°53'06.54" E-93°37'06.78" 4.N-25°53'20.55" E-93°37'15.78"

Balu Nalla

13 Houses

45

~~4X~~

Adivasi

20 Hectare

1.N-25°52'56.62" 123~~3X~~

E-9336'34.88"
 2.N-25°52'52.71"
 E-9336'39.88"
 3.N-25°53'08.35"
 E-9336'25.35"
 4.N-25°53'12.31"
 E-9336'33.08"

12.

Kochubil

36 Houses

198

Adivasi

30 Hectare

1.N-25°53'12.31"
 E-9336'33.08"
 2.N-25°53'28.93"
 E-9337'15.78"
 3.N-25°54'21.33"
 E-9337'02.58"
 4.N-25°54'07.54"
 E-9336'55.46"

13.

FD-1 to FD-17 and
Border Welfare
Society

123 Houses

N/A

Naga

45 Hectare

1.N-25.903908
 E-93.681579
 2.N-25.903908
 E-93.679846
 3.N-25.891737
 E-93.680585

14.

Disapur

20 Houses

70

Dimasa

25 Hectare

1.N-25.900689
 E-93.669771
 2.N-25.898698
 E-93.669771
 3.N-25.898651
 E-93.671625
 4.N-25.898651
 E-93.670106

Total-----816 houses**Total Encroached Area----- 2,261 Hec. Approx.**

SL.NO	NAME OF ENCROACHED VILLAGE	NO. OF HOUSEHOLD(approx.)	NO. OF POPULATION(approx.)	TOTAL AREA ENCROACHED(approx.)	COMMUNITIES
LAHORIJAN PART					
1.	HITESWAR TULSIARY	349 nos.	1606 nos.	1700 hac.	Boro, Nepali, Tea Tribe (Adivasi)
2.	NAHORLANGSO	34 nos.	110 nos.	45 hac.	Tea Tribe (Adivasi)
3.	DIKRONG	15 nos.	NA	18 Hac.	Karbi
4.	MASTOR ADONG	25 nos.	NA	35 Hac.	Nepali
5.	KHOYA BOSTI	26 nos.	140 nos.	41 Hac.	Adivasi, Boro, Garo.
6.	MAIN NALA -1	18 nos.	80 nos.	17 Hac.	Adivasi
7.	MAIN NALA-2	26 nos.	148 nos.	53 Hac.	Adivasi
8.	DHONESH NALA	50 nos.	195 nos.	135 Hac.	Adivasi
9.	TENGA NALA	28 nos.	105 nos.	47 Hac.	Adivasi
10.	JHARU NALA	53 nos.	240 nos.	50 Hac.	Kachari & Adivasi
11.	BALU NALA	13 nos.	45 nos.	20 Hac.	Adivasi
12.	KOCHUBIL	36 nos.	198 nos.	30 hac.	Adivasi
13.	BORDER WELFARE SOCIETY	123 nos.	NA	45 hac.	Naga
14.	DISAPUR	20 nos.	70 nos.	25 hac.	Dimasa
DHANSIRI PART					
1.	HAPJAN GIDINGPUR	75 nos.	NA	75 hac.	Dimasa
2.	GARO BOSTI	16 nos.	NA	16 hac.	Garo
3.	BALU NALA NEPALI BOSTI	97 nos.	NA	20 hac.	Nepali, Dimasa, Bengali, Adivasi
4.	LINEPAR, DHANSIRI	123 nos.	NA	10 hac.	Bengali
5.	DIMU KATHANG	37 nos.	NA	40 hac.	Dimasa, Boro
6.	DIMAIDI	218 nos.	NA	160 Hac.	Dimasa, Nepali, Bengali, Boro, Bihari
RANGAPAHAR PART					
1.	KHUKURI VILLAGE	83 nos.	NA	200.67 Hac.	Adivasi, Nepali, Bengali, Bihari etc.
2.	DIKHANGSHI&3 KILO.	52 nos.	NA	334.45 Hac.	Dimasa, Adivasi, Bengali, Nepali
3.	SIDING AREA	26 nos.	NA	66.89 Hac.	Dimasa, Adivasi, Bengali, Nepali
4.	RANGAPAHAR TO SANKARTILLA (Inter state boundary)	196 nos.	NA	70 Hac.	Naga

DATA OF ENCROACHMENT INSIDE DALDALI R/F UNDER EASTERN RANGE, RANGAPAHAR, KARBI ANGLONG WEST DIVISION.

SL.NO.	NO. OF ENCROACHED VILLAGES	NO. OF HOUSEHOLD	TOTAL AREA ENCROACHED(approx.)	POPULATION (approx.)	COMMUNITIES
1.	24 nos..	1739 nos.	3254.01Hac. approx.	4000 to 4500 nos. approx.	Boro, Adivasi, Nepali, Dimasa, Naga, Bengali, Bihari, Garo and Karbi etc.

Submitted



**GOVERNMENT OF NAGALAND
HOME DEPARTMENT
GENERAL ADMINISTRATION BRANCH-I**

NOTIFICATION

Dated Kohima, the 9th Sept', 2013

NO.GAB-I/COM/189/2009:: The Governor of Nagaland is pleased to accord recognition to the newly established villages under Dimapur District with immediate effect.

The name of the newly recognized villages with its boundary and Administrative Circle are shown in the table as below;

Sl. No	Name of Village	Boundary	Administrative Circle
1	Nezhelo Village	North: Nguvihe village South: Mughavi village East: Hukhai village West: Pihekhu village	Aghunaqa Circle.
2	Rilan Village	North: Lingri River South: Ao Kashiram East: Ao Khel West: Reserved Forest	Dimapur Sadar
3	Tsiepama Model Village	North: Tsurü South: Perau gertü East: Tsiepama Village West: Pherima Village	Medziphema Sub-Division
4	Kughato Village	North: S. Hotovi & Lotovi Village South: Ghokito Village East: Ghokito Village West: Suhoi Village.	Kuhuboto Sub-Division

SD/- TEMJEN TOY IAS

Home Commissioner

Dated Kohima, the 9th Sept', 2013

NO.GAB-I/COM/189/2009

Copy to.

1. The Secretary to the Governor of Nagaland, Raj Bhawan, Kohima, Nagaland.
2. The Sr. P.S to the Chief Minister, Nagaland, Kohima.
3. The P.S to Speaker, Nagaland Legislative Assembly, Nagaland, Kohima.
4. All P.S to Minister/Deputy Speaker/Parliamentary Secretaries, Nagaland, Kohima.
5. The P.S to Chief Secretary, Nagaland, Kohima.
6. The Addl. Chief Secretary & Commissioner, Nagaland, Kohima
7. All Addl. Chief Secretaries/ Commissioner and Secretaries/ Principal Secretaries/ Secretaries/ Addl. Secretaries to the Government of Nagaland.
8. The Director, Postal Service, Nagaland, Kohima.
9. All Deputy Commissioners in Nagaland
10. All ADCs/SDOs(C) in Nagaland.
12. The Publisher, Nagaland Gazette for kind publication in the next issue.
13. All concerned Village Councils.
14. Guard File.
15. Office copy.



PHOTO OF THE PATTA HOLDER



Signature of the issuing Authority with Seal should be partly on the photo and outside

Land Patta Book No. 1001/237

GOVERNMENT OF NAGALAND
LAND REVENUE DEPARTMENT

Allotment order : _____ Dt. _____

Settlement order : _____ Dt. _____

Part - A

- a) Name of Pattadar THUNG BEMO EZUNG.
(in case of Individual)
S/o, D/o, W/o MERITHUNG EZUNG.
- b) Name of Department or Organisation :- _____
(in case of Department or Organisation)

Scheduled/Detail of Land

- 1. Patta/Permit No. - 1001 -
- 2. Dag/Plot No. 574/1032
- 3. Area 003-03K-0463
- 4. Block/Ward 10
- 5. Sub-division MOUYA No - 2
- 6. District DIMAPUR



[Signature]
 20.4.16
 Issuing Authority
 Deputy Commissioner
 Dimapur District

PART - B SCHEDULE OF BOUNDARY

North : ACHUM

East : LONGSHI EZUNGI / MERICHAN K. LOTH

South : M. NRIBEMO OVUNGI

West : APPROACH ROAD.


 (ZHAZO THAPRU)
 SURVEYOR
 LRSC Officer Dumapuru

PART-C LAND PREMIUM

Premium Paid Rs. _____

(Rupees _____)

Vide challan No & Dt. _____

ANNEXURE-IAnnual Land RevenueArea 00-03-04 (856.18 Sqmt)Category Res/c.Rate 00-10.Amount 85-00.Mouza No./ Ward No. 2.

PART - D

Remarks in case of Mutation/Partition

mutated from last mutation order
No. 501 dated 21/9/14 of 905/141
209-10 dt. 21/9/14

Alok
Alok
SURVEYOR
(D. CT office)

X

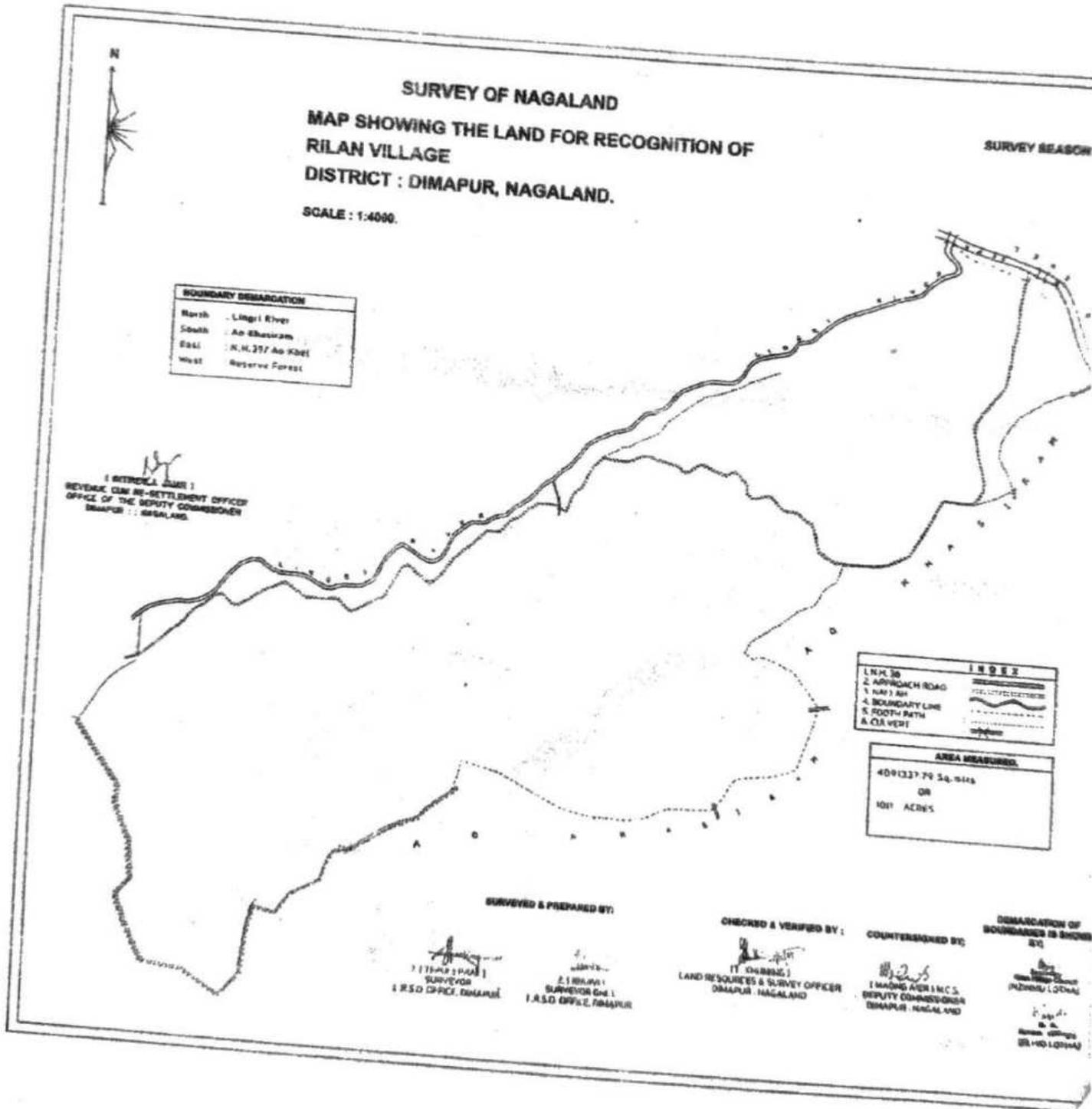
ANNEXURE - II
Part - E : ANNUAL LAND REVENUE.
 (To be entered by Revenue Collector)

Year 1	Amount 2	Voucher 3	Receipt No 4
2011	232	24	2341
2012	100	64	6368
2013	225	34	3191
2014	285	748	14754

8

Sign. of Revenue Collector 5	Signature of Officer i/c 6
Ape-o Kire (Mouzadar) Mouza No. 11 Dimapur - Nagaland	
Ape-o Kire (Mouzadar) Mr. [Signature] Ape-o Kire	
Ape-o Kire (Mouzadar) Mouza No. 19 Dimapur - Nagaland	

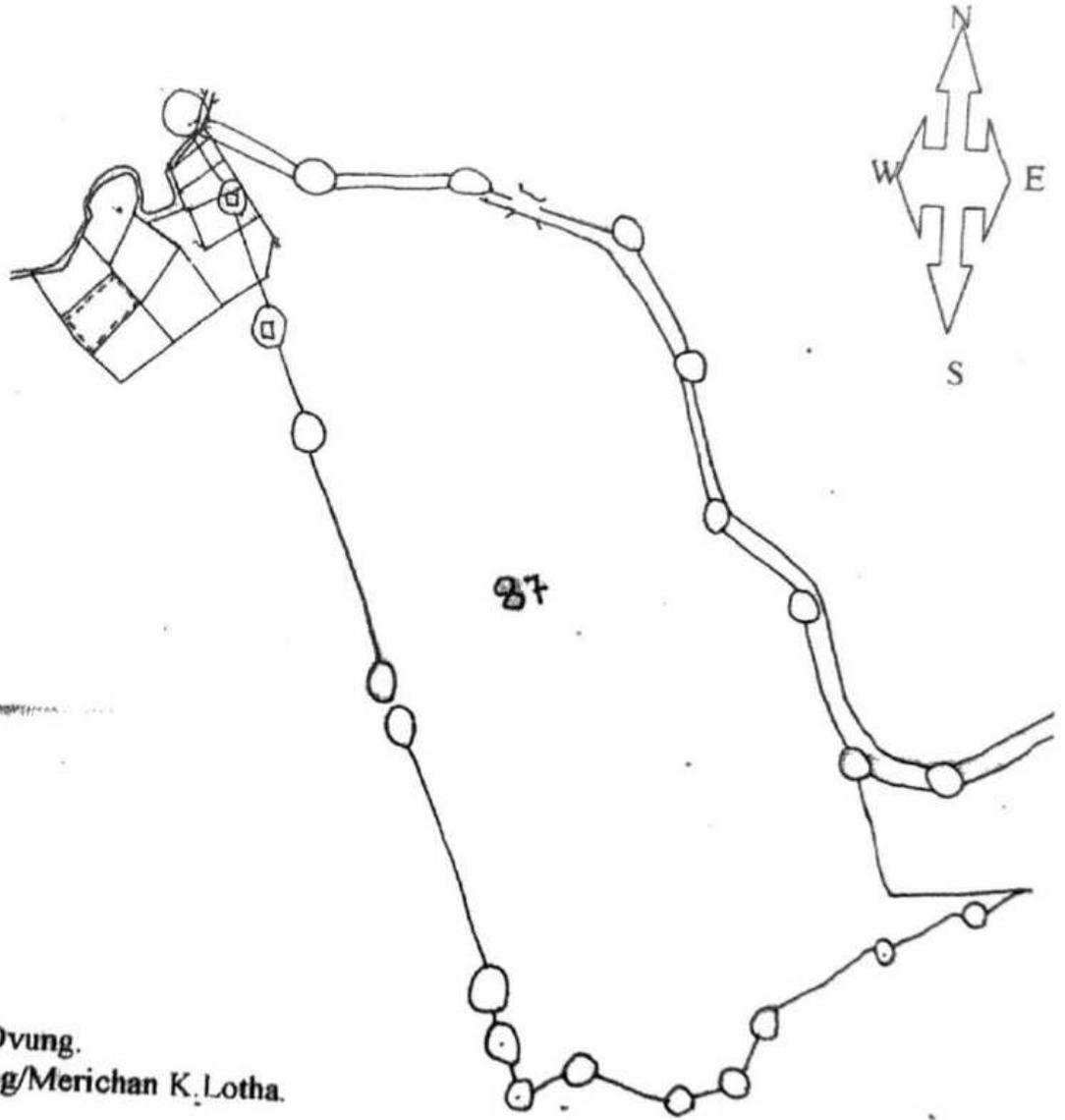
9



SURVEY OF NAGALAND

Scale Map Showing the Land of Shu Thungbemo Ezung vs Merithung Ezung Under th
Part of Dag No. 574/1082 Covered by Patta No. 1001 Mouza No 2 At Block No 10
District Dimapur, Nagaland.

Scale: 16" = 1 Mile.



Boundaries :-

North - Achum

South - M. Mribemo Ovung.

East - Longshi Ezung/Merichan K. Lotha.

West - App. Road.

Area :- 00B-03K-04Ls

CHECKED & VERIFIED BY :-

(Signature)
(ZHAPHIZO)

Land Records & Survey Officer
Dimapur, Nagaland

Surveyed & Prepared by :-

(Signature)

(ZHAZO THAPRU)

Surveyor, Gr. III.
Land Records & Survey Officer Office
Dimapur, Nagaland

COUNTERFOIL BOOK

Book No. 148 Receipt No. 14754
 Name Shri. Sunpreet Singh
 Address 3, P.O. Year one



Patta No.	Revenue	Cost if any	Total Amount
1001 BLOCK NO 10	85.	(1) 2014- Eighty Five.	85

[Signature]
 Apo-o Kire (Mouzadar)
 Mouza No. - II
 Dimapur, Nagaland

ORIGINAL

Land Revenue Payment Clearance Certificate

Ph. : 03862-233234

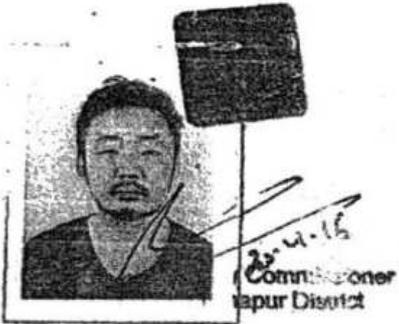
Sl. No. 1284

This is to certify that Shri. Thunbareo Cump
of Dimapur Mouza No. 2. Block No. 10. Patta No. 1001
Dag No. 544/1082 CB No. 148 R/No. 14754
had paid up the yearly revenue upto date. 2019
Dated. 19.12.2019

Rs. 30/-

[Signature]
Ape-o Kire (Mouzadar) r)
Mouza No. - II id
Nagaland
APE-O KIRE (MOUZADAR)
MOUZA NO. II DIMAPUR
NAGALAND

PHOTO OF THE PATTA HOLDER



Signature of the issuing Authority with Seal
Seal should be partly on the photo and outside it as well.

Land Patta Book No. 676/240

**GOVERNMENT OF NAGALAND
LAND REVENUE DEPARTMENT**

Allotment order : _____ Dt. _____

Settlement order : _____ Dt. _____

Part - A

a) Name of Pattadar SOYINGO EZUNG
(in case of Individual)
S/o, D/o, W/o JAMES EZUNG

b) Name of Department
or Organisation :- _____
(in case of Department or Organisation)

Scheduled/Detail of Land

1. Patta/Permit No. 1010
2. Dag/Plot No. 574/1091
3. Area 000-03K-02
4. Block/Ward 10
5. Sub-division HOUXA NO-2
6. District DIMAPUR

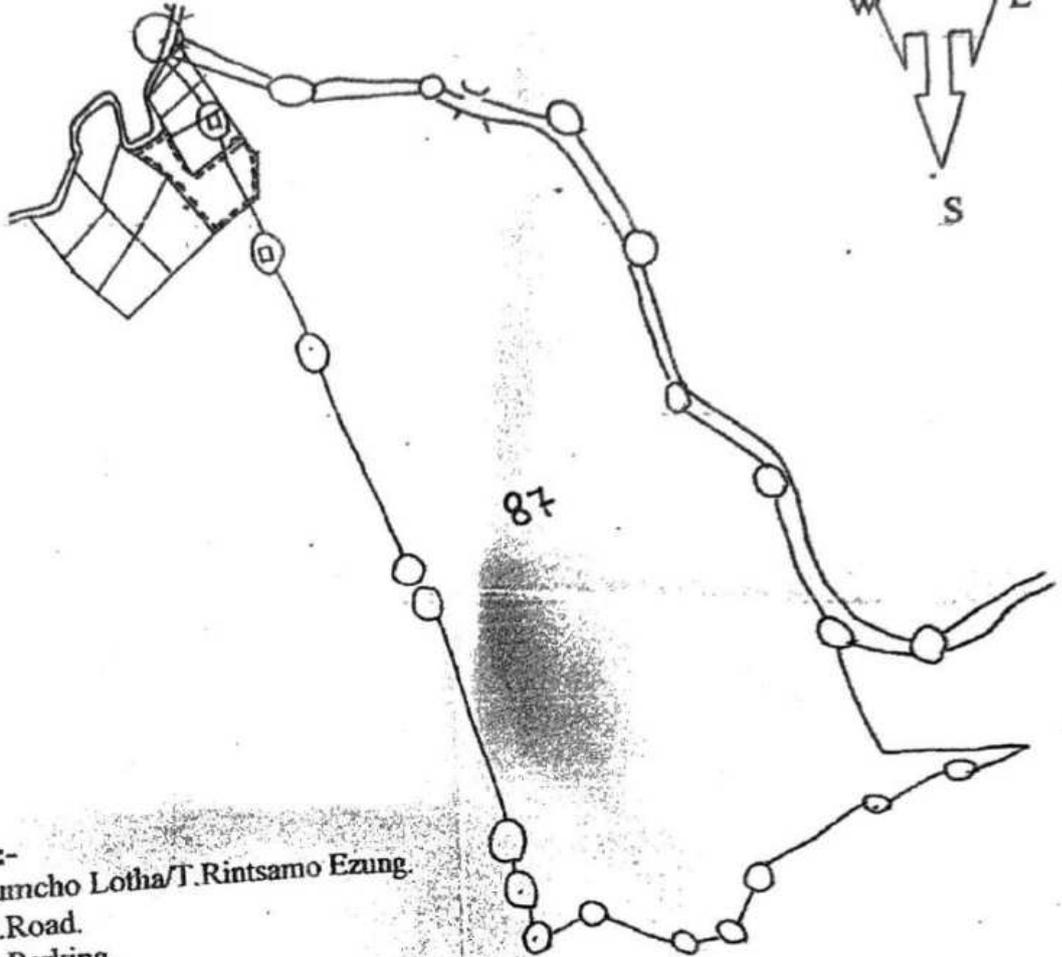
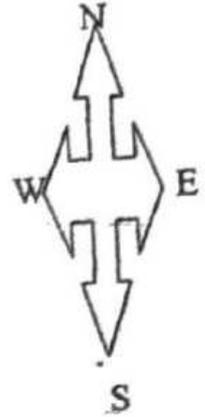


20-4-16
Issuing Authority
Deputy Commissioner
Dimapur District

SURVEY OF NAGALAND

Scale Map Showing the Land of Shri. Soyingo Ezung s/o James Ezung Under the Part of
Dag No.574/1091 Covered by Patta No.1010 Mouza No.2 At Block No.10
District Dimapur, Nagaland.

Scale: 16" = 1. Mile.



Boundaries :-

- North - D. Tuncho Lotha/T. Rintsamo Ezung.
- South - App. Road.
- East - Tata Parking.
- West - Nallah/Longshi Ezung.

Area :- 00B-3K-02Ls

CHECKED & VERIFIED BY:-

[Signature]
 (ZHAPHIZO)
 Land Records & Survey Officer
 Dimapur::Nagaland

Surveyed & Prepared by :-

[Signature]
 (ZHAZO THAPRU)
 Surveyor. Gr. III.
 Land Records & Survey Officer Office
 Dimapur::Nagaland

Scanned with CamScanner

GOVERNMENT OF NAGALAND LAND REVENUE DEPARTMENT

PHOTO OF THE PATTA HOLDER



Signature of the issuing Authority with Seal
Seal should be partly on the photo and outside it as well.

Allotment order : _____ Dt. _____
Settlement order : _____ Dt. _____

Part - A

- a) Name of Pattadar M-NRIBEMO OVUNGA
(in case of Individual)
S/o, D/o, W/o MATAD
- b) Name of Department
or Organisation :- _____
(in case of Department or Organisation)

Scheduled/Detail of Land

1. Patta/Permit No. 1003
2. Dag/Plot No. 574/1084
3. Area 000-03K-02K
4. Block/Ward - 10 -
5. Sub-division HAUZA NO:- 2
6. District DIMAPUR



25-4-16
Issuing Authority
Deputy Commissioner
Dimapur District

PART - B SCHEDULE OF BOUNDARY

North: MERICHAN K. LOKHA/THUNG BEMO EZUNGI

East: MERICHAN K. LOKHA.

South: APPROACH ROAD.

West: APPROACH ROAD.

[Signature]
 (ZHAZO THAPRU)
 SURVEYOR
 LRSO Office Dimapur

~~62~~ PART - C LAND PREMIUM

Premium Paid Rs. _____

(Rupees _____) only

Vide challan No & Dt. _____

ANNEXURE-IAnnual Land RevenueArea 00-03-02. (829.45 sq ft)Category Res/c.Rate 00.10.Amount 85.00.Mouza No./ Ward No. 2.

IKUEI COPY

उत्तरांच
Mouza?

10-70

JAMABANDI FOR SURVEYED VILLAGES

Patta	Name of Pattadar with his Father's Name and Address	No. of each dag	Class of Land		Revenue	REMARKS
			Class	Area		
1	2	3	4	5	6	7
9	Choi. Acheem Jamie S/o dt. T. Jamie	574 1080.	Res/c	00-03-02 829.43sqm	85.00	Repetation Patta no. 3 H. 905/14/7 dt. 2/9/14 H/2

Certified True Copy!

Revenue Officer
Office of the Deputy Commissioner
Dimapur : Nagaland.



6X

1405X

Block No - 10. **JAMABANDI FOR SURVEYED VILLAGES**

No. of Patta	Name of Pattadar with his Father's Name and Address	No. of each dag	Class of Land		Revenue	
			Class	Area		
1	2	3	4	5	6	
1011.	Smt. Sharon Patton Ezung. w/o Longshithung Ezung.	<u>574</u> 1092.	Res/c	00-03-03 842.8044	85.00.	M. P. V. 7.



Certified True copy

Revenue-Cum-Re-Settlement Officer
Office of the Deputy Commissioner
Dimapur : Nagaland.

TRUE COPY

Dimapur
Houga no.

BLOCK NO-10

JAMABANDI FOR SURVEYED VILLAGES

No. of Patta 1	Name of Pattadar with his Father's Name and Address 2	No. of each dag 3	Class of Land		Revenue 6	REMARKS 7
			Class 4	Area 5		
1000.	Shri. Albert. Oming S/o N. Lolka	574 1681	Res/c	00-03-02 829.43 sq ft	85.00	Separated from Patta no 501. Area H. 905/14 2209-10 dt. 21/9/14 21/9/14

Certified True Copy!

Revenue-Cum-Settlement Officer
Office of the Deputy Commissioner
Dimapur, Nagaland.



TRUE COPY

Dimapur Town. Mouza No. 2

Block No - 10.

JAMABANDI FOR SURVEYED VILLAGES

No. of Patta	Name of Pattadar with his Father's Name and Address	No. of each dag	Class of Land		Revenue	REMARKS
			Class	Area		
1	2	3	4	5	6	7
1035.	SAsi, D. Tuncho Latha. s/o D. Latha	<u>1062</u> 2016	Res/B	00-02-04 588.6294	40-00 180.00	Mutated from patta no 985. vide case no of 529/15/3695. 76.11.16.5.15

Certified True Copy

AR

Revenue Cum-Rs. Settlement Officer
Office of the Deputy Commissioner
Dimapur, Nagaland.

[Signature]
76/15/15



6X

5X

Dimpur Poon
Hauzama 2

TRU/2014

JAMABANDI FOR SURVEYED VILLAGES

Block No-10

No. of Patta 1	Name of Pattadar with his Father's Name and Address 2	No. of each dng 3	Class of Land		Revenue 6	REMARKS 7
			Class 4	Area 5		
1009	Shri. T. Rantano Lyang S/o Khatoo Lyang	574 1070	Ra/c	50-04-05 234.44 sq ft	35.02	Mutated from Pattana 501. vide M. 728/14f. 7367-68. of G. N. H/10 6/1/14

Certificate from C-25



GOVERNMENT OF NAGALAND LAND REVENUE DEPARTMENT

Government order : _____ DI. _____
Settlement order : _____ DI. _____

Part - A

- a) Name of Pattadar MERICHAN K LOHA
(In case of Individual)
S/o, D/o, W/o C. LOHA
- b) Name of Department
or Organisation :- _____
(In case of Department or Organisation)

Scheduled/Detail of Land

- 1. Patta/Permit No. 1002
- 2. Dag/Plot No. 574/1083
- 3. Area 01B-00K-00Lc
- 4. Block/Ward - 10 -
- 5. Sub-DIVISION MOUZA NO:- _____
- 6. District DIMAPUR



[Signature]
20.4.16
Issuing Authority
Deputy Commissioner
Dimapur District

SCHEDULE OF BOUNDARY

145⁵⁶X

: LONGSHI.

East : APPROACH ROAD / SOYINGO EZUNGI.

South : APPROACH ROAD.

West : THUNGBEMO EZUNGI / M. NRIBEMO OVUNGI.



(ZHAZO THAPRU)

SURVEYOR

LRSO Office Dimapur.

78

146 5*

es _____) only

Vide challan No & Dt. _____

ANNEXURE-I

Annual Land Revenue

Area 01-00-00. (1337.79 sqmt)

Category Res/c

Rate ~~00.15~~ 0.018/sq.ft.

Amount ~~135.00~~ 260.00

Mouza No./ Ward No. 2

-D

Remarks in case of Mutation/Partitlon

Mutated from Patta no. Sol. Shai
Yampus Odya. vide case no
7- 905/14/7209-10. dt. 2/9/14.

Alovisio

(ALOVISO
SURVEYOR
D.C. OFFICE)

~~72~~

ANNEXURE - II

Part - E : ANNUAL LAND REVENUE.
(To be entered by Revenue Collector)

Year 1	Amount 2	Voucher 3	Receipt No 4
2018-2019	393	200	19920
2019-2020	520	284	20993

X

PHOTO OF THE PATTA HOLDER



Signature of the issuing Authority with Seal
Seal should be partly on the photo and outside it as well

Land Patta Book No. _____

**GOVERNMENT OF NAGALAND
LAND REVENUE DEPARTMENT**

Allotment order : _____ Dt. _____

Settlement order : _____ Dt. _____

Part - A

- a) Name of Pattadar LIMHATHUNG EXUNGY
(in case of Individual)
Sp, D/o, W/o S. EXUNGY
- b) Name of Department
or Organisation - _____
(in case of Department or Organisation)

Scheduled/Detail of Land

- 1. Patta/Permit No 7034
- 2. Dag/Plot No. 7002/2015
- 3. Area 683.61K P.S.Ls
- 4. Block/Ward 11
- 5. Sub-division ^{FLOURA} NO. 2
- 6. District DIMAPUR

Official Seal

Issuing Authority

PART - B SCHEDULE OF BOUNDARY

North : NALLAH / N.H.

East : RENTSAMO EZUNGI.

South : RENTSAMO EZUNGI / NALLAH.

West : NALLAH.

Zhafo Thapru
 (ZHAFO THAPRU)
 SURVEYOR
 LRSO office Demapur.

2

PART-C LAND PREMIUM

Premium Paid Rs. _____

(Rupees _____) only

Vide challan No & Dt. _____

ANNEXURE-IAnnual Land RevenueArea 00-01-05 (334.44 sq.ft)Category Res/B.Rate 00.15Amount 51.00.Mouza No./ Ward No. 2

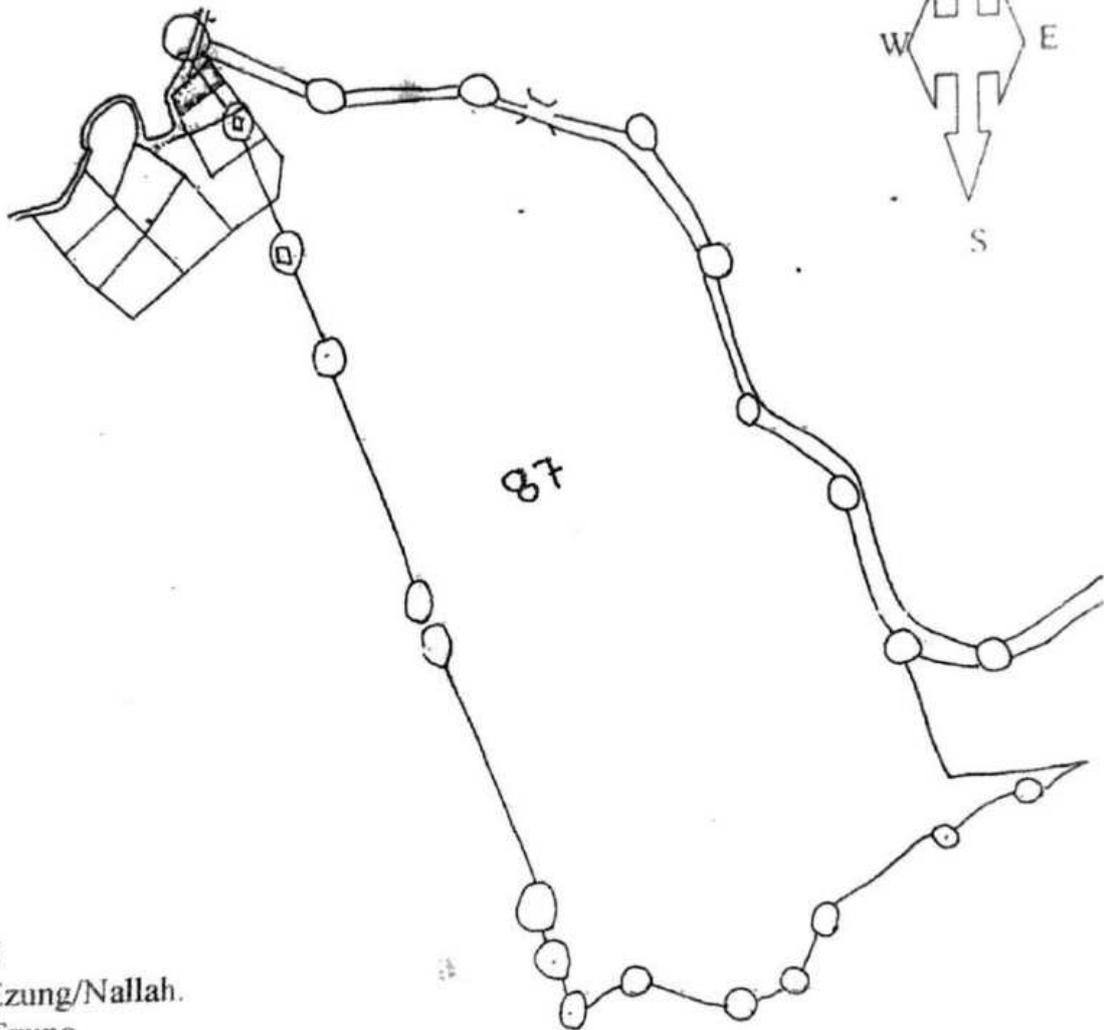
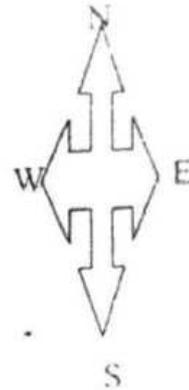
62

SURVEY OF NAGALAND

15162

Scale Map Showing the Land of Shri. Limathung Ezung s/o S.Ezung Under the Part of
Dag No. 1062/2015 Covered by Patta No. 1000 Mouza No. 2 At Block No. 10
District Dimapur, Nagaland.

Scale: 16" = 1 Mile.



Boundaries :-

- North - Nallah/NH
- South - RentsamoEzung/Nallah.
- East - RentsamoEzung.
- West - Nallah.

Area :- 00B-01K- 05Ls

CHECKED & VERIFIED BY :-

(ZHAPHIZO)
Land Records & Survey Officer
Dimapur Nagaland

Surveyed & Prepared by :-


(ZHAZO THAPRU)
Surveyor Gr III
Land Records & Survey Officer Office
Dimapur Nagaland

KARBI ANGLONG AUTONOMOUS COUNCIL
DEPARTMENT OF REVENUE
KAAC:: SECRETARIAT
DIPHU-782460

No. KAAC/Rev-1257 Pt. /2020/

Dated: ___/___/2021

ORDER

The authority of Karbi Anglong Autonomous Council, Diphu is pleased to settle land on Annual Patta basis to the following applicants as indicates below:

Sl. No.	Name of Applicant	Village/Mouza	Dag No.	Class of land	Area B X 1
1.	Sri Babuson Diphusa	Dimaidi, Jamunapar	N.C.	Bari	1-1-4
2.	S/o Pudin Diphusa	Dimaidi, Jamunapar	N.C.	Bari	1-1-4
	Dharam Hasnu	Dimaidi, Jamunapar	N.C.	Bari	1-2-7
3.	S/o Rokeswar Hasnu	Dimaidi, Jamunapar	N.C.	Bari	1-1-10
	Anjon Hasnu	Dimaidi, Jamunapar	N.C.	Bari	1-1-10
4.	S/o Jayanta Hasnu	Dimaidi, Jamunapar	N.C.	Bari	0-4-1
	Lakhison Diphusa	Dimaidi, Jamunapar	N.C.	Bari	0-4-1
5.	S/o Pt. Paodarsing Diphusa	Dimaidi, Jamunapar	N.C.	Bari	0-3-13
	Samir Jigdung	Dimaidi, Jamunapar	N.C.	Bari	0-3-13
6.	S/o Jagat Jigdung	Dimaidi, Jamunapar	N.C.	Bari	2-1-13
	Salparram Jigdung	Dimaidi, Jamunapar	N.C.	Bari	2-1-13
7.	S/o Samardao Jigdung	Dimaidi, Jamunapar	N.C.	Bari	1-2-16
	Samlal Daulaguphu	Dimaidi, Jamunapar	N.C.	Bari	1-2-16
8.	S/o Hambongdao Daulaguphu	Dimaidi, Jamunapar	N.C.	Bari	1-3-14
	Nimon Diphusa	Dimaidi, Jamunapar	N.C.	Bari	1-3-14
9.	S/o Fairensing Difusa	Dimaidi, Jamunapar	N.C.	Bari	1-1-6
	Rajiv Langthasa	Dimaidi, Jamunapar	N.C.	Bari	1-1-6
10.	S/o Binacharan Langthasa	Dimaidi, Jamunapar	N.C.	Bari	1-1-15
	Nadira Langthasa	Dimaidi, Jamunapar	N.C.	Bari	1-1-15
11.	W/o Prakash Langthasa	Dimaidi, Jamunapar	N.C.	Bari	1-3-16
	Samlal Daulaguphu	Dimaidi, Jamunapar	N.C.	Bari	1-3-16
12.	S/o Hambongdao Daulaguphu	Dimaidi, Jamunapar	N.C.	Bari	4-0-7
	Janata Naiding	Dimaidi, Jamunapar	N.C.	Bari	4-0-7
13.	W/o Pulendra Naiding	Dimaidi, Jamunapar	N.C.	Bari	0-2-14
	Birojit Phonglosa	Dimaidi, Jamunapar	N.C.	Bari	0-2-14
14.	S/o Lt. Kali Pr. Phonglosa	Dimaidi, Jamunapar	N.C.	Bari	0-2-14
	Dilip Difusa	Dimaidi, Jamunapar	N.C.	Bari	3-2-9
15.	S/o Kajiram Difusa	Dimaidi, Jamunapar	N.C.	Bari	3-2-9
	Biren Phoglosa	Dimaidi, Jamunapar	N.C.	Bari	3-1-9
16.	S/o Lt. Gonasing Phonglosa	Dimaidi, Jamunapar	N.C.	Bari	3-1-9
	Ainon Daulaguphu	Dimaidi, Jamunapar	N.C.	Bari	4-4-3
17.	S/o Jon Daulaguphu	Dimaidi, Jamunapar	N.C.	Bari	4-4-3
	Monot Jigdung	Dimaidi, Jamunapar	N.C.	Bari	2-0-14
18.	S/o Dhanabi Jigdung	Dimaidi, Jamunapar	N.C.	Bari	2-0-14
	Khermen Daulaguphu	Dimaidi, Jamunapar	N.C.	Bari	2-0-14
19.	S/o Hombongdao	Dimaidi, Jamunapar	N.C.	Bari	0-4-0
	Monuwel Kemprai	Dimaidi, Jamunapar	N.C.	Bari	1-4-15
20.	Monuwel Kemprai	Dimaidi, Jamunapar	N.C.	Bari	5-4-10
21.	Arjun Hasam	Dimaidi, Jamunapar	N.C.	Bari	5-4-10
	S/o Lakhi Hasam	Dimaidi, Jamunapar	N.C.	Bari	3-0-3
22.	Pradip Diphusa	Dimaidi, Jamunapar	N.C.	Bari	3-0-3
	S/o Kajiram Diphusa	Dimaidi, Jamunapar	N.C.	Bari	2-0-15
23.	Rabindra Napen	Dimaidi, Jamunapar	N.C.	Bari	2-0-15
	S/o Mahendra Napen	Dimaidi, Jamunapar	N.C.	Bari	2-0-12
24.	Pradip Diphusa	Dimaidi, Jamunapar	N.C.	Bari	2-0-12
	S/o Kajiram Diphusa	Dimaidi, Jamunapar	N.C.	Bari	2-1-15
25.	Phulonath Hasnu	Dimaidi, Jamunapar	N.C.	Bari	2-1-15
	S/o Ajiram Hasnu	Dimaidi, Jamunapar	N.C.	Bari	0-2-1
26.	Neman Diphusa	Dimaidi, Jamunapar	N.C.	Bari	0-2-1
	S/o Bairem Diphusa	Dimaidi, Jamunapar	N.C.	Bari	1-1-10
27.	Khemen Daulaguphu	Dimaidi, Jamunapar	N.C.	Bari	1-1-10
	S/o Hambongdao Daulaguphu	Dimaidi, Jamunapar	N.C.	Bari	2-2-2
28.	Joben Langthasa	Dimaidi, Jamunapar	N.C.	Bari	2-2-2
	S/o Himaidi Langthasa	Dimaidi, Jamunapar	N.C.	Bari	2-1-3
29.	Holiram Hagjer	Dimaidi, Jamunapar	N.C.	Bari	2-1-3
	S/o Nohamsing Hagjer	Dimaidi, Jamunapar	N.C.	Bari	2-1-3

30.	Nejudi Diphusa S/o Maigunsing Diphusa	Dimaidi, Jamunapar	N.C	Bari	0-4-11
31.	Rupa Maibangsa W/o Ronit Maibangsa	Dimaidi, Jamunapar	N.C	Bari	0-4-14
32.	Dharmen Hasnu S/o Uratsing Hasnu	Dimaidi, Jamunapar	N.C	Bari	3-3-18
33.	Pradip Diphusa S/o Kajiram Diphusa	Dimaidi, Jamunapar	N.C	Bari	2-1-8
34.	Mojit Hasampura S/o Nanduram Hasampura	Dimaidi, Jamunapar	N.C	Bari	1-2-19
35.	Semson Daulaguphu S/o Hambongdau Daulaguphu	Dimaidi, Jamunapar	N.C	Bari	2-4-5
36.	Semson Daulaguphu S/o Hambongdau Daulaguphu	Dimaidi, Jamunapar	N.C	Bari	5-2-3
37.	Khimshiringdi Nunisa D/o Deja Nunisa	Dimaidi, Jamunapar	N.C	Bari	1-0-0
38.	(i) Lokhi Dolo S/o Kania Dolo (ii) Pushpalota Hasnu D/o Lakhi Dolo	Nagachang, Jamunapar	N.C	Bari	2-4-18
39.	Smt. Jerina Jigdung D/o Jugeswar Jigdung	Nagachang, Jamunapar	N.C	Bari	0-2-0
40.	Sri Hiladitya Hasnu S/o Dilip Hasnu	Nagachang, Jamunapar	N.C	Bari	2-0-10
41.	Smt. Merina Hasnu W/o Pudin Hasnu.	Nagachang, Jamunapar	N.C	Bari	1-2-9

Sd/-
Joint Secretary
Department of Revenue
Karbi Anglong Autonomous council
DIPHU

Memo No. KAAC/Rev-1257 Pt. /2020/ 1212 (A)

Dated: 21 / 12 / 2021.

Copy To:

1. P.A to Executive Member, i/c Revenue for kind appraisal to Hon'ble EM, KAAC, Diphu.
2. The A.R.O/A.S.O, Diphu Land Revenue Circle for information and necessary action. This has a reference to his letter No. KAAC/ASO/DPU/L-Settlement/2019-20/493, Dtd: 13/9/2020.
3. Person concerned.
4. Office file.


Joint Secretary
Department of Revenue
Karbi Anglong Autonomous council
DIPHU

~~78~~

**KARBI ANGLONG AUTONOMOUS COUNCIL
OFFICE OF THE DIVISIONAL FOREST OFFICER
KARBI ANGLONG WEST DIVISION**

DIPHU

Letter No. **A** /KAW/G-3/Eviction/ 539

Dtd. 01/12/2017

To,

The Principal Chief Conservator of Forests
Karbi Anglong, Diphu

**Sub:- Ejection drive to encroachers in Lahorijan PRF under Karbi Anglong East
Division and Doldoli R.F. under Karbi Anglong West Division.**

Sir,

I have the honour to inform you that as per the direction by the authority of Karbi Anglong Autonomous Council, Diphu ejection drive of encroachers in Lahorijan PRF and in Doldoli R.F. was carried out on 27/11/2017 and 28/11/2017 respectively.

On 27/11/2017 all the Forest staff of East and West Division, Police, Assam Battalion, C.R.P.F. Personnel, two Magistrates from the District administration, assembled at Lahorijan Beat Office at 8 A.M. After thorough briefing the whole team proceeded to the encroached area in Lahorijan PRF and started demolishing the houses in Hatoka, Hajongpur and Kramsa Model village areas. A total of 166 (one hundred sixty six) nos. houses was destroyed and ejection process was completed by 12:00 P.M. without any untoward incident. The Forest team was led by Divisional Forest Officer, Karbi Anglong West Division and Divisional Forest Officer, Karbi Anglong East Division. All Assistant Conservator of Forests, Range Forest Officers, Deputy Rangers, Foresters, Forest Guards, Muster Rolls and ladies staff participated. The Police team was led SDPO, Bokajan and from the District administrative Sri J. Daimary SDO (Sardar) and Sri N. Bey, ADC. During the ejection time Deputy Commissioner, Karbi Anglong and Superintendent of Police, Karbi Anglong also visited the spot.

Then on 28/11/2017 ejection on encroachers in Doldoli R.F. started at 10:00 A.M. in Hiteswar Tulsary, Boro village, Raikam Aklam Karbi village after a thorough briefing by Superintyendent of Police, Karbi Anglong, Diphu, who also accompanied the ejection team consisting of the above mentioned persons and personnel present on 27/11/2017. In Boro village 276 (Two Hundred Seventy-six) houses was destroyed and 133 (one hundred thirty three) houses was destroyed in Raikam Aklam. So a total of 409 houses was destroyed on 28/11/2017.

As some houses was left out, on 28/11/2017, the officers and staff of Karbi Anglong West Division led by Sri Dhoni Rangke Rongpi, Range Forest Officer, Eastern Range, Rangapahar carried out ejection drive in Nepali Bosti, Raikam Aklam , Boro Bosti and a total of 46 houses was destroyed on 29/11/2017. Till date a total of 455 (four hundred fifty five) houses of encroachers have been destroyed. The ejection drive have not been stopped and ejection drive will be carried out from time to time by officers and staff of Karbi Anglong West Division, Diphu.

This is for favour of your kind information and necessary action.

Yours faithfully,

(J. N. Rongpi, AFS)
Divisional Forest Officer
Karbi Anglong West Division
Diphu

(2)

Memo No. B /KAW/G-3/Eviction/ 2182-85

Dtd. 01/12/2017

Copy to:

1. P.A. to Hon'ble Chief Executive Member, Karbi Anglong Autonomous Council, Diphu for information. He is requested to appraise the Hon'ble Chief Executive Member, Karbi Anglong Autonomous Council, Diphu.
2. P.A. to Principal Secretary, Karbi Anglong Autonomous Council, Diphu for information. He is requested to appraise the Principal Secretary, Karbi Anglong Autonomous Council, Diphu.
3. The Secretary, i/c Forest and Environment, Karbi Anglong Autonomous Council, Diphu for favour of her kind information.
4. The Deputy Commissioner, Karbi Anglong, Diphu for favour of his kind information.
5. The Superintendent of Police, Karbi Anglong, Diphu for favour of his kind information.


Divisional Forest Officer
Karbi Anglong West Division
Diphu

KARBI ANGLONG AUTONOMOUS COUNCIL

OFFICE OF THE DIVISIONAL FOREST OFFICER:: K.A.WEST DIVISION:: DIPHU

No. A/ Encroachment/2005/ 399

Dtd: 21.7.11

To

The Conservator of Forests
Karbi-Anglong, Diphu

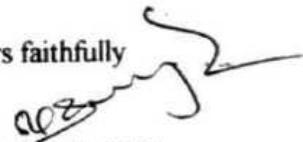
Sub: Eviction in Dikhangsi/Rangapahar area of Doldoli RF at Nagaland Border

Sir,

With reference to the above cited subject, I have the honour to state that the undersigned carried out an eviction operation on 20/7/05 in Dikhangsi/Rangapahar area of Doldoli RF at Nagaland Border. During the eviction operation, 33 nos. of encroacher houses belonging to Naga community and 5 houses of Dimasa community were demolished and approximately 150 Ha of encroached forest land was freed from the clutches of the encroachers. More such eviction drives will be taken up in other encroachment affected forest areas in the near future.

This is for the favour of your kind information and necessary action.

Yours faithfully


(R. P. Singh, IFS)

Divisional Forest Officer

Karbi Anglong West Division :: Diphu

No. B/ Encroachment/2005/ 2037-38

Dtd: 21.7

Copy to

1. The Secretary I/c Forests, KAAC, Diphu, for the favour of kind information and necessary action.
2. The P. A. to the Hon'ble Executive Member I/c Forests, KAAC, Diphu, for the kind information of the Hon'ble Executive Member.


(R. P. Singh, IFS)

Divisional Forest Officer

Karbi Anglong West Division :: Diphu



**KARBI ANGLONG AUTONOMOUS COUNCIL
OFFICE OF THE RANGE FOREST OFFICER,
EASTERN RANGE, RANGAPAHAR.**

Letter No:RP/2015/Encroachment/243-45

Dated. 02/04/2015.

To,

Divisional Forest Officer,
Karbi Anglong West Division, Diphu.

Sub:- Submission of the total Nos. of Camp-huts/shed etc. destroyed during Eviction Drive & during Joint patrolling duty from the month of July/2014 till date.

Ref:- Your verbal instruction to submit on 02/04/2015 over phone.

Sir,

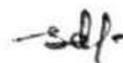
I have the honour to submit herewith the total Numbers of destroyed Camp-huts/ temporary shed etc. constructed by the Encroachers/Miscreants in & around the Doldoli R.F. from across the border, have been destroyed by the Eastern Range,Rangapahar under K.A. West Forest Division, Diphu during Eviction Drive and during Joint petrolling duty w.e.f. the month of July/2014 till this date of today enclosed as belows as per the available records in the office:-

Sl No.	Date	No. of Camp-hut/tem.Shed destroyed.	Location	Methods applied.	Remarks.
1.	19/07/2014	70 Nos.	Lahorijan area	Manual methods	Served Notice many a time & conducted an Eviction Drive in collaboration with AP personnel etc. in presence of Shri J. Daimary,ACS, EM, Diphu court,K.A, Assam.
2.	-do-	387 Nos.	Toroibari area.	-do-	-do-
3.	20/07/2015	100 Nos.	Areas in the So-called Dikoi vill.	-do- & also way way of burning.	-do-
4.	21/07/2015	500 Nos.	-do-	Manual methods with JCB & tools etc.	-do-
5.	07/02/2015	4 Nos.	Lahorijan area	Manual methods	Fresh Encroachments& petrolling duty.
6.	-do-	3 Nos.	Middle of Toroibari & Dikoi vill.	-do-	-do-
7.	17/02/2015	26 Nos	Dikhangsi- Jharu-nala	-do-	-do-
8.	29/03/2015	4 Nos	Pillar No. 16-17	-do-	-do-

Grand total =1094 Nos (One hundred ninety four houses/hut/temporary shed etc. of the Encroachers).

This is for favour of your kind information and onwards action.

Yours faithfully,



(D.R. RONGPI, RFO)
Range Forest Officer.
Eastern Range, Rangapahar.

Copy is forwarded in Advance to:-

1. The Deputy Commissioner, Karbi Anglong for favour of his kind information.
2. The Addl. S.P. (Border), K/A, Assam for favour of his kind information and onwards action.


(D.R. RONGPI, RFO)
Range Forest Officer.
Eastern Range, Rangapahar.
Range Forest Officer
Eastern Range-Rangapahar
K.A. West Division, Diphu

8X

Annexure-7

158

6X

35

KARBI ANGLONG AUTONOMOUS COUNCIL

OFFICE OF THE DIVISIONAL FOREST OFFICER:: K.A.WEST DIVISION:: DIPHU

No. A/ Encroachment/2005/ 349

Dtd: 21-7-11

To

The Conservator of Forests
Karbi-Anglong, Diphu

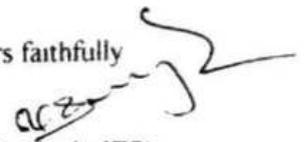
Sub: Eviction in Dikhangsi/Rangapahar area of Doldoli RF at Nagaland Border

Sir,

With reference to the above cited subject, I have the honour to state that the undersigned carried out an eviction operation on 20/7/05 in Dikhangsi/Rangapahar area of Doldoli RF at Nagaland Border. During the eviction operation, 33 nos of encroacher houses belonging to Naga community and 5 houses of Dimasa community were demolished and approximately 150 Ha of encroached forest land was freed from the clutches of the encroachers. More such eviction drives will be taken up in other encroachment affected forest areas in the near future.

This is for the favour of your kind information and necessary action.

Yours faithfully



(R. P. Singh, IFS)
Divisional Forest Officer
Karbi Anglong West Division :: Diphu

No. B/ Encroachment/2005/ 2037-38

Dtd: 21-7-11

Copy to

1. The Secretary I/c Forests, KAAC, Diphu, for the favour of kind information and necessary action.
2. The P. A. to the Hon'ble Executive Member I/c Forests, KAAC, Diphu, for the kind information of the Hon'ble Executive Member.

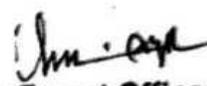



(R. P. Singh, IFS)
Divisional Forest Officer
Karbi Anglong West Division :: Diphu

Encroachment Removal

Name of the RF/PA	Total Area of RF/PA	Total Area under Encroachment	Eviction/Ejection drives done to clear encroachment during Incumbency period (2020-21)			Remarks
			No. of Eviction/Ejection drives	Area Cleared	No. of Settlements/hutments demolished/HFs Ejected	
Daldali R/F	123.32 Sq. KM	20 hectare (Approx)	15 times	8 hectare (Approx)	55 Huts	Most of the houses/huts were rebuilt again in the cleared areas
Dhansiri R/F	160.2 Sq. KM	6 hectare (Approx)	6 times	2 hectare (Approx)	8 Huts	

Submitted,


Range Forest Officer
i/c Eastern Range, Rangapahar
Karbi Anglong West Division; Diphu
Range Forest Officer
i/c Eastern Range, Rangapahar
Karbi Anglong West Division

Chronological Reports of encroachment attempts by people from across the border (Nagaland) in Daldali Reserve Forest started way back in 1996 as per record available in this office.

1. **In March'1996:-** Naga people encroached in Daldali Reserve Forest along Assam- Nagaland Border in and between Lahorijan and Shankartila at FD Pillar No. 22 to 28 by clearing of an area of 10 Hectare jungle and constructed 2 Nos. huts destroyed.
2. **On 18/06/1996:-** A joint meeting was held in connection with problems in Border Areas adjoining Nagaland, wherein the then D.F.O. Karbi Anglong West Division, Sri Bikash Brahma, IFS informed about the removal of 19 Nos. Pillar out of 45 Nos. of R.C.C. Pillar of Daldali R.F. by miscreants hailing from Kashiram Basti in Nagaland. Also 20 Hectare of land in Dhansiri Reserve Forest was encroached upon by people from Nagaland which was later cleared from the encroachers by Forest Department.
3. **In March'1999:-** Some unknown persons cleared the jungle near FD 19th Pillar which was detected by the patrolling party.
4. **In Aug.'2000 :-** Naga people of Nagaland encroached in Daldali Reserve Forest along the Border Road by way of Jhum cultivation in an approx. 95 Hectares from Toroibari to Shankartila BOP and also raised plantation.
Also the Naga people from AO-Yongkum village temporarily carried out Jhum cultivation in an area approx. 70 hectares from Lahorijan BOP to Shankartila BOP along the Forest Road side (connecting road to Shankartila BOP from Rangapahar via Kashiram) inside Daldali Reserve Forest.
5. **In Nov-Dec. 2002 :-** About 50 nos. men and women belonging to unknown Naga tribes encroached upon Daldali Reserve Forest by way of clearing and destruction of jungle near Toroibari area (Nomenclature only) along the Border area and also put signboard and constructed 1 (one) No. rest shed by Naga encroachers.
6. **On 14/02/2003:-** A letter was forwarded to D.F.O.(W) Division from the part of colonel, Administrative Commandant, Military Engineering School (M.E.S) Dimapur, seeking detailed reports in regard to encroachment attempts by Nagas' in the so- called Dikoi Areas in pretext of Court injunction so as to take appropriate action so that illegalities might not be repeated inside Reserve Forest.
7. **In Oct./2003 :-** About 10 to 12 Naga people from AOW INGCUNE Basti were clearing jungle inside Daldali Reserve Forest who were obstructed cutting jungle by the patrolling party.
8. **In Sept.'2003:-** About 15 to 20 Naga people encroached upon Doldoli Reserve Forest by way of jungle cutting and clearing under the leadership of village Chairman claiming the east part of the forest road falls under Nagaland.

21/11/2003:

Beat Officer Lahorijan Beat with Range Forest Officer Protection Range and his Staffs and Home Guards destroyed 15 (Fifteen) Nos. of houses and Crops in Sankartilla area in Doldoli Reserve Forest. Eviction carried out against encroachers from across the border (Nagaland) by Beat Officer Lahorijan Beat, Range Forest Officer, Rangapahar and staffs supervised by Range Forest Officer, Eastern Range, Rangapahar. A total of 15 makeshift construction and crops were destroyed. The illegal encroachers had then put up a signboard as "Site for HMT Village Block 1".

10. In April/2004:

During patrolling duty one Naga person was arrested on the spot in the wee hours of constructing house after clearing jungle and destruction of standing trees of forest property inside Daldali Reserve Forest.

11. In May/2004:

One camp hut constructed by Naga people from the border i.e. Nagaland State was destroyed by staffs of forest department in collaboration of Assam Police Personnel.

12. In June/2004:

Deputy Commissioner, Karbi Anglong, Superintendent of Police, Forest officials along with Hon'ble Chairman, KAAC and five Hon'ble Executive Member, KAAC visited the places encroachment attempt under Daldali Reserve Forest.

13. 01/07/2004:

Eviction carried out by Forest Department and District Administration where 1(one) late Dipankar Das, ACS was killed by Naga miscreants.

14. 02/07/2005:

Eviction carried out by DFO, Karbi Anglong West Division in Dikhangsi and Rangapahar areas. A total of 33 houses belonging to Naga Community were demolished.

15. 20/07/2005:

Eviction carried out by Divisional Forest Officer, Karbi Anglong West Division in Dikhangsi Rangapahar area and 33 nos. of houses belonging to Naga Community were also demolished.

16. 10-02-2006 :

Barbed wire fencing for about 2 Bighas of land and construction of 300 Meters road by Naga people was found, but the barbed wire fencing and the road was destroyed by Forest staff.

17. 23-08-2007 :

A group of Naga people approx. 18 to 25 numbers entered in Daldali Reserve Forest near Toroibari and tried to encroach the area by constructing a rest house which was destroyed by Forest staff.

30-10-2007 :

Approximately 200 Naga people armed with sharp weapons tried to encroach in Toroibari area in Daldali Reserve.

19. 05-03-2011 :

Encroachment attempts was detected near AO Yakum village where temporary house was constructed the site is just 30 meters of Shankartilla B.O.P.

20. 01-04-2011:

Encroachment by people from Nagaland for approx. 7 Bighas of land and constructed some temporary bamboo sheds near Ao Yakum village.

21. 31-01-2012:

Detected encroachment by people from Nagaland near Pillar No. 16 by starting to construct a R.C.C. house.

22. 23-05-2012 :

People from Nagaland did drain cutting about 1 Meter between Pillar No. 14 & 15.

23. 01-10-2012:

One house boundary wall approximately 10 Meter land and 3 Ft.high was constructed near Pillar No. 16.

24. 03-10-2012:

The patrolling party found Pillar No. 14 & 15 missing from the actual place suspected to be removed by people from Nagaland in the night of 02-10-2012.

25. 14-03-2013:

Group of Karbi people from various places like Borjan, Diphu Numbering approx. 300 people tried to clear the jungle for encroachment in Pillar No. 10. FIR was lodged against the encroachers and encroachment attempt was stopped.

26. 23-10-2013:

Detected by patrolling party construction of foot-path approx. 15 meters near Pillar No. 17.

27. Dec.2013:

The illegal establishment of village in Kashiram area (Dikoi) was totally evicted. Total encroachment in Kashiram area was evicted by Forest Department and District Administration.

28. Jan.2014:

People across the border started construct the road inside Daldoli Reserve Forest by using JCB etc. Time and again the Karbi Anglong Administration Police Department and Forest Officials had visited the area and met the Nagaland counterpart comprising of E.A.C. Dimapur SDPO, Dimapur as various dates like 30/01/2014, 11/02/2014 and 15/02/2014, it is worth mentioning that on 11/02/2014 visit to 17 nos. Pillar with J.Daimary, EAC. Diphu, Bolin Deori, Addl.S.P. and DFO, Karbi Anglong West Division. Some people from across border got violent and showed fire arms very aggressively in presence of EAC, Dimapur and SDPO, Dimapur and many arms personnel but

Arrested 40 Nagas on 10th March/2014, Mukesh Agarwal IGP, (Border) also visit the area Naga miscreants burnt 2 of thatched houses belongs to Adivasi and Muslim family in Toroibari. Forest arrested an elderly leader L-Odati (72), S/o, Lt. Lenga of Dwangaon village under West Dimapur Police Station, after that a large number of Naga miscreants came but arrested 36 Nos. later another 3 Nagas miscreants were arrested from Dikhangsi area

1. Vickugha Sema (30)
2. Tohuvi Sema (29)
3. Davis Sema (30)

29. 15/02/2014:

Pillar No.17 was dug out and removed by miscreants. FIR lodged by Dorsing Timung, FR-I at Dhansiri Police Out Post. Case was registered vide Diphu Police Station Case No.36/2014, U/S 447/427 IPC arrested 6 (Six) Naga Encroachers who uprooted the pillar No.17

30. 15th March. 2014:

Naga miscreants burnt 10 houses in Toroibari Area near Rangapahar Range Office armed with daos, bow-arrow etc. 5 Nagas arrested (one is family)

Names: (1) Hokeya Zhemes (M), (2) Vikhu Nukhu (M) and (3) Alepneukhu (F)

Nagas miscreants threatened one Sri Sunil Dutta of Nagaon Basti to leave the place within 2 days otherwise their houses will be burnt.

31. 22nd April. 2014:

Naga miscreants fired on police and forest officials (No) casualty 20 numbers hamlets and makesheft structure were destroyed in Kashi Ram Area. Heavy cross firing took place from 1 P.M. to 2.30 P.M. Large number of house structure constructed in Kashiram area (Election time).

32. 24th May. 2014:

Naga miscreants fired on Assam police were 3 numbers of Assam Police Personnel were injured.

1. LNK Rajendra Deka
2. Haveldar Ngulkholet Lhoujen
3. Bogeram Boro, ASI

In the Diphu Hospital, the injured was visit by Sri Ajit Prashad Rout, ADGP (L&O) P.C. Saloi DIG, M.J.Mahanta, S.P. DFO (K/A West).

33. 31st May/2014

Lahorijan BOP was attacked by suspected Naga miscreants where one APBn. Constable Rajesh Teron was shot on his arm.

34. 19th, 20th, 21st July/2014:

Eviction was carried out against encroacher from across the Border in Kashiram, Lahorijan and Sankartilla area, where large scale firing took place. One Forest staff and one APTF personnel was shot in their leg and one labour from Assam side was killed by the encroachers (Late Arpon Boruah) on 20th June/2014. One dead body of Naga Encroacher

cleared by destroying 800 houses including incomplete house structure after along low density war with the encroachers.

35. 23rd July/2014:

Naga miscreants fired on Assam Police and Forest officials at Toroibari area inside Daldoli Reserve Forest no casualty.

36. 07/02/2015:

Arrested 7 encroachments from across the border which was latter handed over to O.C. Dillai Police Station.

37. 17/02/2015:

Forest Department, Police, Executive Magistrate on normal patrolling duty came into confrontation with encroachers. Firing from both the parties took place for the few hours. Police personnel fired 238 rounds, destroyed 26 nos of huts.

38. 28/02/2015

Large No. of encroachers from across the border made an attempt to come over to Daldali R.F. Due to the prompt action of the Nagaland IRBN the people were driven back at Aiyoenkum village gate. No encroachment attempts by people from Nagaland till Jan/2016.

39. 18/02/2016:

A joint Patrolling duty was done by Forest staff in assistance of Police Personnel, 23rd IR (AP)Bn. and Arm forces etc. O.C., Dillai Police station. I/C Lahorijan PP, BOP personnel of Lahorijan and noticed an already constructed Playground at FD pillar No. 17 by JCB. (Construction of playground was done during Night time) About 4-5 nos. camp huts were also constructed by the encroachers in & around the so-called Disapur Village, the forest staff destroyed/demolished those camp huts. All the encroachers were taken back from the Doldoli State Reserve Forest initiatives from the Administration of Dimapur.

40. 23/02/2016:

A joint patrolling team was arranged at Lahorijan Forest Check-Gate with the assistance of the Circle Inspector, Bokajan, O/C of Khatkhati, O/C, Dillai Police Station and arms force personnel. The joint patrolling team with full strength was conducted along the inter-state border of Assam-Nagaland at around 3:30 A.M. Due to existence of Joint patrolling team in advance the Naga encroachers did not succeed in their attempt to enter into Doldoli RF. The Nagaland based IRBn under Dimapur administration did their duty in not allowing the encroachers from the Border on that very day.

41. 11/03/2016:

A Joint Patrolling duty was performed by Forest staff in assistance of OC Dillai PS, I/C Lahorijan PP, Police Personnel of 23rd IR (AP)Bn. and Arm forces etc., and noticed construction of 2(two) nos. of camp hut by people from across the border between 16 and 17 pillar and the joint patrolling party destroyed the 2 Nos. camp hut of illegal encroachers.

12/03/2016:

On receiving the information from PC, Kashiram BOP, A Joint Patrolling duty was immediately arranged and rushed towards the spot by Forest staff in assistance of Sri D.Brahma, SI and i/c, Dhansiri Outpost, B.R.Brashma, ASI with Arms forces of Assam Police, BOP Personnel of Rangapahar and Forest staff of Rangapahar Range H.Q. When the patrolling team arrived in the spot, the Naga encroachers fled away from the spot. It was observed that 3(three) Nos Cemetery of Nagas was under construction & renovation works at old cemetery in front of Kashiram BOP and the encroachers started construction works of Road by using JCB at the distance of 60-70 metres from Kashiram BOP inside Doldoli state R.F.

43. 16/03/2016:

A Joint Patrolling duty was performed by Forest staff in assistance of Assam Police personnel, I/C Lahorijan PP, Lahorijan BOP personnel and Noticed construction of Road with JCB by people from across the border in & between pillar No. 16 and 17 pillar. When the patrolling team reached, the encroachers fled away with the JCB.

44. 17/03/2016:

As a quick action to stop construction of the road a team of Forest staff and Police personnel went to the spot and apprehended 2 (two) workers engaged in the construction of road.

45. 18/03/2016:

Remanded the 2 (two) apprehended persons to judicial custody U/S 24,25,40,41 of AFR 1891, U/S -3 of Bio-Diversity Act, 2002, U/S 2 of FC Act, 1980 and 1 (one) camp hut and post were also destroyed at pillar No. 3.

46. 19/03/2016:

On patrolling by B.O. and Forest staff with 23rd IR (AP)Bn. Personnel noticed RCC post set up by encroachers and was destroyed by Forest staff.

47. 21/03/2016:

Joint patrolling by Forest staff, DSP (Border) SDPO, Bokajan C.I. Bokajan, O/C Dillai, P.S. i/c Police Patrol post, Lahorijan and Personnel of 23rd IR(AP) Bn. came into confrontation with approx. 300 persons who were clearing jungle and constructing huts. The encroachers were very aggressive towards the patrolling team.

48. 23/03/2016:

Joint patrolling by Forest staff, DSP(Border), O/C, Dillai, P.S., i/c, Police Patrol post, Lahorijan, 23rd IR (AP) Bn. Personnel and were confronted by approx. 200 persons very aggressively and it was assumed by the patrolling party that some persons were in ambush position. The situation is getting alarming. The whole encroachment programme by people, from Nagaland is working under the name of United Naga Tribes Association of Border Areas (UNTABA).

49. 01/04/2016:

Spot visit by Superintendent of Police, Karbi Anglong, D.S.P. Border, SDPO, Bokajan C.I. Bokajan, O.C. Dillai, Police Station and Forest Officials observed large No. of encroachers approximately eight hundred numbers.

0. **02/04/2016:**
Spot visit by Superintendent of Police, Karbi Anglong and Forest Officials with strength of 40 Nos. of Arms Personnel drove away encroachers and destroyed 2 huts, shed.
51. **04/04/2016:**
Spot visit by a team lead by Superintendent of Police, Karbi Anglong and was confronted by the encroachers and after a hot debate the encroachers left the site. When the forest staff were destroying the hut, sheds the encroachers fired upon the patrolling party which was retaliated in self defense by firing with AK-47 Rifles 45 rounds, 5.56MM LMG 8 rounds 5.56 MM insas 8 rounds 7.62 MM 1 round H.E. bomb 1 number 5 rounds 9 MM total of 67 rounds was fired by Police Personnel.
52. **05/04/2016:**
Patrolling party went to the encroachment attempts area band drove away encroachers and destroyed 2 huts and 2 bunkers.
53. **09/04/2016:**
Patrolling party visited the encroachment area destroyed 3 camp huts recovered one hand made bomb which was later diffused.
54. **11/04/2016:**
Patrolling party went to the encroached area and recovered 4 hand made bombs which was handed over to Assam Rifle Personnel on the spot.
55. **12/04/2016:**
Road construction being carried out by Assam part was stopped by Dimapur Dist. Administration at pillar No. 1 and at AK-Market, in Lahorijan Area.
56. **07/06/2016:**
One Temporary house and fencing constructed by encroachers at Daldoli R.F. along Assam-Nagaland border and was destroyed by Forest Department.
- That there are no fresh encroachers inside Daldoli R.F. by people from across the border and the encroachment attempts by people from across the border have stopped since 12/04/2016 till date.
- That necessary correspondences regarding encroachment attempts have from time to time made to (1) Deputy Commissioner, Karbi Anglong, Diphu, (2) Superintendent of Police, Diphu, K/A., (3) PCCF, K/A, Diphu, (4) Principal Secretary, KAAC, Diphu, (5) Executive Member, i/c Environment & Forest Deptt. KAAC, Diphu.
- Enclosed recent photographs of steps taken against encroachers by District Administrative, Police Deptt. and Forest Officials.
57. **24/06/2016**
At 07:30 AM conducted a border patrolling alongwith Deputy S.P. 23rd IR Bn with staff in Daldoli R.F. and found 7 (seven) nos of electric posts is fixed by Naga encroachers on night of 23/06/2016.
58. **26/06/2016.**
At 07:00 am joint patrolling of Forest staff & 19th and 23rd IR (APBn) personnel, Lahorijan, BOP personnel, Lohorijan Police Patrol post personnel

Observe that another 3 nos of electrical iron post was erected on the night of 25/06/2016.

27/06/2016:

On 27th June/2016 at 9:30 A.M. joint border patrolling along the Assam-Nagaland Border confronted a group of Naga people and Nagaland I.R. (NP) Bn. the encroachers connected electric wire on the 7 nos post (B.P.L.) inside Assam Daldali Reserve Forest.

02/07/2016.

Another 5 nos electric post was erected by Nagaland Power Supply Department (NPSD).

04/07/2016.

4 out of 5 electric iron post that was erected in the night of 02/07/2016 was uprooted by the Forest staff and police. After that a large number of people came to the spot and re-erected the 4 nos electric iron post again.

12/07/2016:

It was learnt from the Sub-Divisional Officer, (Civil) Dimapur that they had also had the apprehension of mass people to attempt encroachment in Daldali Reserve Forest, Assam. The Administrative had called the leader of the encroachers group and tried to convince them to do away with the idea of encroachment attempt. Sub-Divisional Officer (Civil) Dimapur had already detailed the Magistrate in the Border area for the next day i.e. on 12/07/2016. Mass encroachment attempts. The Additional Deputy Commissioner Police Dimapur were also apprised that they had already detailed one company of Armed Personnel for that day i.e. on 12/07/2016 in the end of the day all the people were sent back and the attempts to encroach on 12/07/2016 was averted. It needs to be mentioned that the Dimapur Administration and Police Department had carried out a very appreciable job done.

04/01/2017:

Patrolling team with frontline staff and in assistance of police personnel of Rangapahar BOP reached Daldali R.F., but encroachers fled away from the site where they were cutting forest cover of Daldali R.F.

20/01/2017:

Border patrolling team had thwarted the attempts of encroachers with the co-operation and joint effort with District Administrative and Police Department. A joint patrolling team of Forest Frontline staff of Lahorijan Beat alongwith Sri R. Borgohain, Dy. Superintendant of Police, Border, Karbi Anglong, Sri Z.R. Khan, Officer-Incharge, Dillai Police Station, Sri Tirtha Chetry, i/c Lahorijan P.P., Protection staff of Northern Range, Bokolia and 23rd 19(M) APBn BOP Lahorijan has carried out border patrolling duty and the team noticed that some Naga encroachers gathering inside Daldali R.F. for attempt to encroach but the encroachers fled away from the spot.

26/01/2017:

The patrolling team has noticed that 7 Nos. of encroachers who were constructing a new house in between 16 & 17 F.D. pillars. But the prompt actions of the patrolling team the 7 encroachers were apprehended with their constructing materials.

17/02/2017:

A Joint Inspection Programme was carried out from 9:00 A.M. by Forest officials, District Magistrate and Police Department. The Team visited from Rangapahar, Kashiram BOP and Shankartila BOP. During the visit 3 nos. temporary house- 1 hut and 1 Latrine destroyed in presence of Sri J.N. Rongpi, AFS, DFO, K.A. West Division, Sri N. Singh, APS, Addl. S.P. (Border), Sri R. Buragohain, DSP (Border) and Sti K. Sharma, ASI i/c Dhansiri Outpost. No person were found at the time of destroying the houses & the huts and there were no encroachers.

20/02/2017:

Border patrolling team while on regular patrolling detected construction of canal of by unknown miscreants form Nagaland, approximately 20 feet in length, 5 feet wide and 3 feet depth near FD pillar No 8. Inside Daldali R.F. most probably constructed in the wee or early hours. Filled up the canal with earth & soil on 22nd Feb, 2017.

26/03/2017:

Sri Longki Killing, Fr-I i/c Lahorijan Forest Check Gate seized 7 nos. Iron fencing post and a signboard erected by unknown Naga miscreant inside Doidoi R.F. in presence of Range Officer, Eastern Range, Rangapahar Sri D.R. Rongpi, Addl. S.P. Sri Nanda Singh, S.D.P.O., Bokajan Sri Pusparaj Singh, O/C Dillai P.S. Sri K.K. Hajouri, B.O.P. Lahorijan Camp and Beat Officer, Lahorijan A/C Beat.

25/04/2017:

The team comprising of Sri J. Daimary, ACS, Sub-Divisional Magistrate, Howraghta, Karbi Anglong, The Addl Superintendent of Police (B), Karbi Anglong, The Assistant Revenue Officer, Diphu Revenue Circle, the Divisional Forest Officer, Karbi Anglong West Division and the staff of Eastern Range, Rangapahar carried out joint survey along the Assam-Nagaland inter-state border inside Karbi Anglong area and Daldali R.F. area. Detected graveyard opposite of Kashiram BOP and nearby road construction inside Daldali R.F. reported to be constructed by unknown Naga Miscreants. Also detected erection of Electric post (15 nos.) from Nagaland side perpendicular to FD Pillar 17 fro FD Pillar 5. 6 nos. temporary huts and brick soiling road and newly constructed barbed wire fencing for establishing of Primary Health Centre by Govt of Nagaland. Discussed to carry out immediate eviction to stop further encroachment.

27/06/2017:

Joint Border patrolling team was arranged and executed border patrolling duty at 8:30 A.M. from FD Pillar No. 1 to 6 along the inert-state border inside Daldali R.F. the patrolling team notice that unknown miscreants had illegally erected barbed wire fencing with iron post inside Daldali R.F.

30/01/2018:

Border patrolling team detected construction of road with the aid of JCB of about 200 meters I between FD pillar no 16 and 17 in side Daladali R.F. by unknown Naga miscreants, but the team could not find anyone on the spot at the time of detection.

27/04/2018:

Some unknown miscreants from Nagaland side carried construction works by cutting earth with JCB at Night time were detected by the Border Patrolling team as they were on regular patrolling near FD pillar no. 7 inside Daldal R.F. Bamboo fencing were destroyed at the spot.

28/05/2018:

Detected construction of huts by unknown miscreants from Nagaland side near FD pillar no. 6 by the Border patrolling team while patrolling along the Assam-Nagaland Border from FD pillar 1 to 16. The spot as identified is well inside the Daldali R.F.

18/06/2018:

Border patrolling team demolished boundary wall constructed by the unknown miscreants from Nagaland side in between FD pillar No 7 and 8 inside Daldali R.F.

24/06/2018:

As a regular patrolling the Border patrolling Team started from FD pillar No 1 along the interstate border and as they reached near FD pillar No. 7 and 8, they found freshly constructed brick boundary wall in between, but nobody was found at the spot, yet again it is inside Daldali R.F.

02/12/2018:

Border patrolling team while patrolling detected construction of boundary wall with boulders approximately 80 metres in square shape near FD pillar No. 16 by unknown miscreants and as the labour saw the patrolling team they fled away from the spot.

20/01/2019:

Naga miscreant destroyed the under construction Tengnag BOP by threatening the labourers as informed. But before the Border patrolling reach the spot, they already fled away.

28/01/2019:

Border patrolling Team started from FD pillar 1 to 16, and as they reached FD pillar 16, they found 7 nos Iron Electric post erected by the unknown miscreants from Nagaland side, not yet electrified and the same has been found near the under construction Tengnag BOP, the place of occurrence is well inside the Daldal R.F.

02/02/2019:

The border patrolling team de-erected 4 nos Electric iron post out of 7 nos post which was erected on 27th January/ 2019 and brought them for safe custody to Sub-Beat

08/02/2019:

Patrolling team as a regular duty along the inert-state border were on their way when they saw from a distance that a group of Naga miscreant were constructing huts and bamboo fencing near FD pillar No. 5 which is inside the Daldali R.F., but when the team reached the spot, they had already fled away.

18/03/2019:

The border patrolling team de-erected construction of boundary wall in square type approx 30 mtr X 30 mtr near FD pillar No. 16 inside Daldali RF by some unknown Naga miscreants. The labours ran away from the spot on seeing the approaching patrolling team.

18/05/2019:

The border patrolling team destroyed illegal bamboo fencing constructed by some 22 Naga people inside Daldali R.F. The miscreant fled away before the team reached the spot.

28/08/2019:

Border patrolling team destroyed illegal huts near FD pillar No. 16 constructed by unknown Naga miscreants in presence of Magistrate Bokajan, SDPO, Bokajan, and C/I, Bokajan. Which is well inside Daldali R.F.

04/09/2019:

Border patrolling team while patrolling detected re-construction of destroyed illegal huts near FD pillar No. 16 which were destroyed on 28/08/2019 and as the labour saw the patrolling team they fled away from the spot.

28/12/2019:

A meeting conducted between Karbi Anglong District Administration and Dimapur District Administration to discuss border issues. Magistrate Bokajan Sri Bhaskar Jyoti Kalita directed the Dimapur Administration to withdraw the Nagaland IRBn which is falling inside the Daldali R.F. and also to destroy the illegally constructed hut and Bunker which are also falling inside Daldali R.F.

12/01/2020:

A joint patrolling was carried out upto under construction Tengnang BOP, comprising of SDPO, Bokajan, Sri Padma Kr. Pegu, Magistrate Bokajan, Bhaskar jyoti Kalita, OC Dillai PS, Sri Ranjit Hazarika, i/C Lahorijan Forest Check Gate along with Police personnel and Forest Staff. The team detected one hut illegally constructed by some unknown miscreant near F.D. Pillar No.16 inside Daldali R.F. The same was demolished by the team.

10/07/2020:

Border Patrolling team detected felling trees and jungle clearings approx. One hectare area inside Daldali R.F. near Tengnang BOP by some miscreants. Nobody showed up when the Patrolling team reached the spot.

13/07/2020:

Border Patrolling team detected felling trees and jungle clearings inside Daldali R.F. by some miscreants from Nagaland side and a camp hut was under construction by some labourers who fled away on seeing the Patrolling team. Later the camp hut was destroyed by the Patrolling team.

01/09/2020

One hut illegally constructed by some unknown miscreant inside Daldali R.F. near F.D. Pillar No. 10 was detected by the Patrolling team and the same was demolished.

09/09/2020:

Border Patrolling team were hindered in performing duty by the Nagaland IRBn and threaten the team of dire consequences.

15/10/2020:

Two huts illegally constructed by some unknown miscreant inside Daldali R.F. near F.D. Pillar No. 8 was detected by the Patrolling team and the same was demolished.

22/10/2020:

Constructing one Bamboo hut by about 60 to 70 person in numbers from Rilan Village of Nagaland across the border was detected by the patrolling team inside Daldali R.F. near Disapur area. The patrolling team tried to stop them but they were reluctant. Later the SDPO, Bokajan rushed to the spot and stop the illegal work and the people from Nagaland were sent back.

23/10/2020:

A meeting was held at the place where the bamboo hut was built on 22/10/2020 at about 12:00 noon between the Assam Government Officials and the Nagaland Government Officials along with the villagers of Rilan Village from Nagaland. After a threadbare discussion it came into conclusion that both the officials from Assam and Nagaland agreed to maintain status-quo by stopping all the activities of newly constructed hut and no new activities should take place inside Daldali R.F. along Assam Nagaland inter-state border, until the meeting held between the two States higher authorities. Also it was discussed that both the side will maintain paece and tranquility as a brotherhood.

03/11/2020:

The Border Patrolling Team, while patrolling along the Assam-Nagaland border, detected five nos. erected electric post in between F.D. Pillar No. 1 and 2 inside Daldali R.F. A WT Message was intimated to the higher authority.

04/11/2020:

ACF, Sri P. Kro, i/c Eastern Range Rangapahar along with the Border Addl. SP, Karbi Anglong Sri Hamanta Barua, APS visited and found the five nos electric post erected by the miscreants from Nagaland which is well inside Daldali R.F. Also the area was being guarded by the Nagaland IRBn Armed Force and fencing were also erected along the streams. An FIR was lodge by the Forest Beat Officer, Lahorijan Account Beat and also the matter was intimated to the Divisional Forest Officer, Karbi Anglong West Division.

09/11/2020:

illegai construction of road carried out using JCB by the miscreants from Rilan Village across the border near F.D. Pillar No. 1 inside Daldali R.F. was intercepted and restricted by the Forest Beat Officer, Lahorijan Account Beat. But as the staff left the place of occurrence, they continued the activities. A WT Message was intimated to the higher authorities.

10/11/2020:

Miscreants from Rilan Village across the border continued their illegal construction work near F.D. Pillar No. 1 inside Daldali R.F. guarded by the Nagaland IRBn Armed Force in spite of repeated request from the Forest staff on duty, instead they informed that they hold Land Patta issued by the Nagaland Government claiming the land area belong to Nagaland. SDPO Bokajan Sri John Das, APS was informed of the same and later rushed to the spot in the evening at about 5:00 p.m. along with SI Sri manujjal Gogoi I/C Lahorijan PP and Forest Beat Officer, Lahorijan Account Beat and Staff, but the miscreants had already left the Place. An FIR was lodge at Dillai PS by the Forest Beat Officer, Lahorijan Account Beat in this regard.

11/11/2020:

A discussion was held among the ACF Sri P. Kro i/c Eastern Range Rangapahar, SDPO Bokajan Sri John Das, APS and Sri Venkato Chisi (NPS) ACP Dimapur West who was representing the Nagaland Government. During discussion Sri Venkato Chisi (NPS) ACP Dimapur West claimed the said encroached land area belong to Nagaland and Patta had been issued for the same by the Nagaland Government. The local people of Nagaland had produced photocopies of the said Patta and other relevant documents in presence of Sri Venkato Chisi (NPS) ACP Dimapur West and SDPO Bokajan Sri John Das, APS, ACF Sri P. Kro i/c Eastern Range Rangapahar, SI Sri manujjal Gogoi I/C Lahorijan PP and Forest Beat Officer, Lahorijan Account Beat and Staff. it has also been found that FD Pillar No. 1 and 2 of Daldali R.F. had been removed which is a violation of status quo as it is not only the boundary pillar of Daldali R.F. but also represent the interstate boundary of Assam-Nagaland. ACF Sri P. Kro i/c Eastern Range Rangapahar and SDPO Bokajan Sri John Das requested Sri Venkato Chisi (NPS) ACP Dimapur West to stop the ongoing illegal activities within Daldali R.F. along Assam Nagaland border for the sake of Law and Order situation and maintain peace and tranquility in the border areas.

14/11/2020:

The Authority of Karbi Anglong Autotnomous Council, lead by the Honourable Principal Secretary, KAAC Sri S.K. Das, ACS, Deputy Commisioner, Karbi Anglong Sri Chandra Dhvaj Singh, ACS, SP, Karbi Anglong Sri Debojit Deori, APS, Spl. PCCF, Kardbi Anglong, Dr. Abhijit Rabha, IFS, Joint. Secretary Sri Hilarious Millick, ACS, Divisional Forest Officer, Karbi Anglong West Dvision Sri J.N. Rongpi, AFS along with police personnel and Forest staff visited and found that illegal activities are going on carried out by miscreants from Rilan village of Nagaland guarded by the IRBn armed Force of Nagaland.

12/12/2020:

Erected Iron poles by the Naga encroachers near FD pillar No. 1 & 2, when tried to stop by the Forest personnel were physically and verbally assaulted by the Nagaland IRBn who came to their rescue.

19/01/2021:

While on duty, the Patrolling team saw illegal construction of road with JCB approximately 100 metres and at the same time clearing jungles near FD Pillar No. 17 inside Daldali R.F. by the Naga miscreants when OC Dillai P.S. came to the spot and stop the work, they fled from the spot.

15/02/2021:

The Border patrolling team detected jungle clearance of about 3 hectares approximately in between FD Pillar No. 17 and Shankartila BOP, and also earth with JCB behind Shankartila BOP by unknown miscreants.

20/02/2021:

A mob of Naga encroacher tied construction of Bamboo hut in between FD. Pillar No. 17 and Shankartilla BOP inside Daldali R.F. Later The OC Dillai P.S. took stock of the situation and sent the mob back.

07/03/2021:

Border patrolling team destroyed/dismantled all the fencing and hut constructed inside Daldali R.F. by the unknown miscreants from Nagaland side starting from FD pillar No. 16 to 17.

08/03/2021

Group of 40-50 Naga people started construction works like erection of iron fencing post with barbed wire near FD pillar 17, also constructed village road with excavator. The Border patrolling team destroyed the iron post and other construction works and after long hours of exchange of words the group of Naga people fled from the spot.

05/04/2021

Naga miscreants 20-25 in numbers suddenly came to the Central Nursery Camp with arms, threatened the Forest staff & AHG personnel at gunpoint to get out of the barrack and to flee from the spot leaving everything behind, and then the miscreants burnt down the barrack to ashes. Very unfortunate that 8 nos. Rifles were also burnt down

05/05/2021

Border patrolling team found some 10-20 men and women constructing camp hut near Shankartila BOP inside Daldali R.F., when asked to stop, they replied and claimed the area to be part of Nagaland.

10th to 15th /06/2021

Massive encroachment activities were detected along the inter-state boundary from Nagaland side by the Border patrolling team. The team had to intervene every day, but the encroachers were repeating the same every day.

05/07/2021

Some Naga miscreant men and women were clearing jungles near FD pillar No. 6 which was detected by the Border patrolling team and as they saw the team they fled from the spot.

31/07/2021

Construction of 5 nos temporary huts and erection of 11 nos iron fencing post by the Naga encroachers detected near FD pillar no. 8 by the Border patrolling team. The cam hut destroyed and iron post removed by the Team.

09/08/2021

Re-Construction of 5 nos temporary huts by the Naga encroachers at the same spot detected near FD pillar no. 8 by the Border patrolling team. But nobody found at the spot.

27/08/2021

While on regular duty, the Border patrolling team detected illegal clearing of jungle inside Daldali R.F. by the so called Border Tribal Welfare Society. When asked to stop, they paid no attention to the team.

03/11/2021

5 nos electrical iron post erected were found by the Border patrolling team in between FD pillar No.1 & 2, probably erected early morning hours by some Naga miscreants. No one was seen during the time of detection.

13/12/2021

While on duty, the Border patrolling team saw some Naga miscreants under the banner of Border Tribal Welfare Society tried to construct new houses inside Daldali RF, but the team did not allow them and sent them back.

09/03/2022

Border patrolling team detected re-constructed Barbed wire fencing in between FD pillar No.1 and 2 behind Lahorijan BOP inside Daldali R.F. which was earlier objected and obstructed in the year 2020.

10/04/2022

Illegally constructed 4 nos bamboo huts by the Naga miscreants were dismantled near Rilan Village inside Daldali R.F. by Border patrolling team.

04/05/2022

Border patrolling team dismantled the illegally constructed 1 no. hut detected on the 6th April/2022 near Disapur inside Daldali RF.

14/06/2022

Border Patrolling team detected jungle clearing approximately 2.5 bigha by 20-30 Naga people in Dikhangsi area inside Daldali R.F., a distance of about 1.5 Km. from the inter-state border. The miscreants warned them and they fled from the spot.

30/06/2022

Patrolling cum sensitization along the inter-state border of Assam-Nagaland was carried out by a team comprising of Protection Range, KA West Division, Protection Range, KA East Division, Eastern Range, Rangapahar and Police Personnel from Dillai P.S., and Lahorijan BOP personnel.

11/07/2022

The Border Patrolling team detected an Illegal encroachment near Old Kashiram BOP area where an area of approx 1.5 hectares has been cleared by unknown miscreants with the aim of establishing new village, also a sign board was also detected which was brought by the team for evidence.

27/07/2022

During patrolling the Border patrolling team detected jungle clearings of about 2 hectares near Toribari area along the interstate border inside Daidali R.F. but no one was found on the spot during the time of detection.

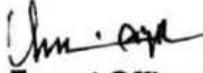
Submitted

(Sri J.N. Rongpi), AFS
Divisional Forest Officer,
Karbi Anglong West Division, Diphu
D.F.O.
K.A. WEST DIVISION
DIPHU

Encroachment Removal

Name of the RF/PA	Total Area of RF/PA	Total Area under Encroachment	Eviction/Ejection drives done to clear encroachment during Incumbency period (2020-21)			Remarks
			No. of Eviction/Ejection drives	Area Cleared	No. of Settlements/hutments demolished/HHs Ejected	
Daldali R/F	123.32 Sq. KM	20 hectare (Approx)	15 times	8 hectare (Approx)	55 Huts	Most of the houses/huts were rebuilt again in the cleared areas
Dhansiri R/F	160.2 Sq. KM	6 hectare (Approx)	6 times	2 hectare (Approx)	8 Huts	

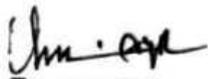
Submitted,


Range Forest Officer
i/c Eastern Range, Rangapahar
Karbi Anglong West Division; Diphu
Range Forest Officer
i/c Eastern Range, Rangapahar
Karbi Anglong West Division

Encroachment Removal

Name of the RF/PA	Total Area of RF/PA	Total Area under Encroachment	Eviction/Ejection drives done to clear encroachment during Incumbency period (2020-21)			Remarks
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Daldali R/F	123.32 Sq. KM	20 hectare (Approx)	15 times	8 hectare (Approx)	55 Huts	Most of the houses/huts were rebuilt again in the cleared areas
Dhansiri R/F	160.2 Sq. KM	6 hectare (Approx)	6 times	2 hectare (Approx)	8 Huts	

Submitted,


Range Forest Officer
i/c Eastern Range, Rangapahar
Karbi Anglong West Division; Diphu
Range Forest Officer
i/c Eastern Range, Rangapahar
Karbi Anglong West Division

KARBI ANGLONG AUTONOMOUS COUNCIL.
OFFICE OF THE RANGE FOREST OFFICER:: EASTERN RANGE, RANGAPAHAR
KARBI ANGLONG WEST DIVISION:: DIPHU

Memo. No. ER Encroachment 41 2023-24. 20

Dated: 07 05 2023

To,
 The Divisional Forest Officer
 Karbi Anglong West Division, Diphu

Sub: - Forwarding of Patrolling report Submitted by Beat Officer, Lahorijan Account Beat Office.

Ref: - Memo No. LJ/Border Development/44/2023-24/50 Dtd. 28/03/2023

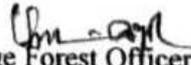
Sir,

With reference to the subject cited above, I have the honour to forward herewith the report submitted by Beat Officer, Lahorijan Account Beat Office that while performing a normal regular patrolling duty by the Lahorijan Sub-Beat Officer & his subordinate staffs went inside the Daldali Reserve Forest regarding the Construction of the Assam Police Commando battalion training camp constructed inside Daldali Reserve Forest and ask for valid documents i.e No Objection Certificate (NOC) and Forest Tax Clearance from Karbi Anglong Autonomous Council or Environment and Forest Department but could not produce due time except work order letter of the construction is continue in progress.

This is for favour of your kind information and necessary action.

Enclosed: - As Stated above.

Yours' faithfully


 Range Forest Officer
 i/c Eastern Range, Rangapahar
 Karbi Anglong West Division.
 Range Forest Officer
 i/c Eastern Range, Rangapahar
 Karbi Anglong West Division

spc

Eastern Range, Rongapahar
 Receipt No. 22
 Date 08/05/2023

To,
 The Forest Beat officer
 Lahorijan account Beat
 Under Eastern Range Rongapahar
 West Division, Diphu.

Dated :- The 28th of March 2023

Sub :- Patrolling duty report

Sir,

With reference to the subject cited above I would like to report you that while performing a normal regular patrolling duty of the Lahorijan Forest Sub-beat staffs today at around 9.00 am inside Daldoli Reserve Forest meet and enquire the newly under construction company of the Assam Police Commando Battalion training camp and ask for valid documents i/e . No objection certificate (NOC) and Forest Tax clearer certificate from Karbi Anglong Autonomous Council (KAAC) or Forest and environment department but couldn't except work order letter, the construction is continuous in progress.

This is favour for your kind information and necessary action.

Enclosed :-1. Work order copy

2. Photograph at side construction.

no No: L3/Border Development/44/2022-23/SD Dated: 12/3/2023
 Forwarded in original to the R.O. E/Range, Rongapahar, the report copy submitted by the Sub-Beat Officer, Lahorijan Sub Beat regarding the construction of IP Commando Battalion training camp, in favour of his kind information and necessary action.

Your's faithfully

Sri. Longki Killing Fr-I
 I/c - Lahorijan Forest Sub-beat Office
 West Division, K/A, Assam

Sub Beat Officer
 Lahorijan Forest Check Gate
 K/A (W) Division, Diphu

Fr-I
 Beat Forest Officer
 Lahorijan Account Beat
 Eastern Range Rongapahar



Submitted
[Signature] 28/3/2023

Sub Beat Officer
Lahorian Forest Check Gate
K/A (W) Division, Diphu

ASSAM POLICE HOUSING CORPORATION LTD:::REHABARI:::GUWAHATI-8
No.: APHC/CS/79/2021-22/39

ISSUE NOTICE TO PROCEED WITH WORK

To: **M/S Badri Rai & Company,**
STATION ROAD, GUWAHATI, ASSAM
Assam - 7866002, Phone No: 0374 - 2800588, 97060 - 65837
Email id: brcdjn@gmail.com

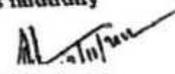
Sub: "Raising of New Assam Police commando Battalion at Doldoli in Karbi - Anglong Dist.
Assam on Engineering, Procurement & Construction (EPC) Mode."
(Online EPC Mode tender No. APHC/CS/79/2021-22/39 (Rupees One Hundred Forty
Crore Eighty Five Lakhs Seventy Seven and Paise Seventy) only .

Ref: 1) This office PWO No.: APHC/CS/79/2021-22/22 Date: 10-08-2022

Upon submission of Bank Guarantee of ICICI Bank for Performance Security bearing No.: 0543NDLG00023423, Dtd.: 02-11-2022 amounting Rs. 1,92,33,179.00 (Rupees One Crore Ninety Two Lakhs Thirty Three Thousand One Hundred Seventy Nine), Bank Guarantee of ICICI Bank (Bank Name) for Performance Security bearing No.: 0543NDLG00025423, Dtd.: 04-11-2022 amounting Rs. 2,44,18,571.00 (Rupees Two Crore Forty Four Lakhs Eighteen Thousand Five Hundred Seventy One), Bank Guarantee of ICICI Bank for Performance Security bearing No.: 0543NDLG00027023, Dtd.: 16-11-2022 amounting Rs. 1,51,79,993.00 (Rupees One Crore Fifty One Lakhs Seventy nine Thousand Nine Hundred Ninety Three) & Bank Guarantee of HDFC Bank Ltd. (Bank Name) for Performance Security bearing No.: 264GT02223070001, Dtd.: 03-11-2022 amounting Rs. 1,15,93,261.00 (Rupees One Crore Fifteen Lakhs Ninety Three Thousand Two Hundred Sixty One) only by you, the appointed date for the submission of bank guarantee is hereby fixed as 720 (Seven Hundred Twenty) days from the date of handing over of site.

You are requested to start the work as per Contract Agreement.

Encls: Copy of Contract Agreement

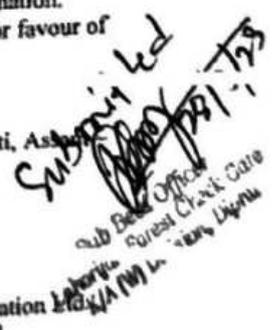
Yours faithfully

Chief Engineer,
Assam Police Housing Corporation Ltd.
Rehabari, Guwahati-8.
Date :-

Memo No. APHC/CS/79/2021-22/

Copy To:-

1. The Director, Assam Police Housing Corporation Ltd. Rehabari, Guwahati - 8, for favour of kind information.
2. The Principal Secretary to the Govt. of Assam, Home & Political Dept. Dispur, Guwahati - 6 for favour of kind information.
3. The Commissioner to the Govt. of Assam, Home & Political Dept. Dispur, Guwahati - 6 for favour of kind information.
4. The Secretary to the Govt. of Assam, Home & Political Dept. Dispur, Guwahati - 6 for favour of kind information.
5. The Managing Director, Assam Police Housing Corporation Ltd. Rehabari, Guwahati - 8, for favour of kind information.
6. The Deputy Inspector General of Police, (MPC) Assam, Guwahati for favour of your kind information.
7. The Commandants, 3rd Assam CDO Bn, Doldoli, Karbi - Anglong in 23rd AP (IR) Bn, Siloni for favour of kind information.
8. The Executive Engineer (Elect.), APHC Ltd. for information and necessary action.
9. The Executive Engineer, APHC Ltd. Jorhat Sub Unit for information and necessary action.
10. M S ARC Test House & Consultant LLP, PMC, 6-B, Nalini Plaza, GS Road, Ulubari, Guwahati, Assam 781007, Ph: 99544 - 31764, for favour of information.
11. Account Branch, APHC Ltd. for information.

Chief Engineer,
Assam Police Housing Corporation Ltd.
Rehabari, Guwahati-8


Sub. Bdr. Office
Forest Dept. Guwahati
10/11/22

**KARBI ANGLONG AUTONOMOUS COUNCIL
OFFICE OF THE RANGE FOREST OFFICER: EASTERN RANGE, RANGAPAHAR
KARBI ANGLONG, WEST DIVISION; DIPHU**

Memo No. ER/Encroachment /41/2023-24/ 72

Dated: - 21/07/2023

To,
The Divisional Forest Officer
Karbi Anglong, West Division; Diphu

Sub:-Submission of Encroachment Report regarding demolishing of hut which was illegally constructed inside Daldali R/F.

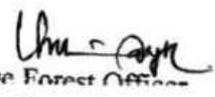
Ref: - Memo No. LJ /Encroachment/21/2023-24/17, Dated: - 18/07/2023

Sir,
with reference to the subject cited above, I would like to forward herewith the Encroachment Report submitted by the B.O. of Lahorijan Acct. Beat Office stating that on 14/07/2023 that they have been informed by ASI Jiten Gogoi i/c Lahorijan Police Patrol Post regarding illegal construction of temporary hut near Nagaland gate which falls within Daldali Reserve Forest. The ASI Jiten Gogoi, PFI in-charge Lahorijan Sub-Beat and his staff had demolished the aforementioned hut.

This is for favour of your kind information and necessary action.

Enclosed: - 1. B.O report copy

Your Faithfully,


Range Forest Officer
i/c Eastern Range, Rangapahar
K/A West Division, Diphu
Range Forest Officer
i/c Eastern Range, Rangapahar
Karbi Anglong West Division

dc
1

Range Forest Officer
Eastern Range, Rangapahar

Phone No. 95

Date: 21/07/2023

KARBI ANGLONG AUTONOMOUS COUNCIL
OFFICE OF THE FOREST BEAT OFFICER::LAHORIJAN A/C BEAT OFFICE
UNDER EASTERN RANGE, RANGAPAHAR::KARBI ANGLONG

Memorandum No. 21/2023-24/ 14

Dated: - 18/07/2023

To,

The Range Forest Officer,
i/c Eastern Range, Rangapahar
Karbi Anglong, West Division, Diphu

Sub: - Encroachment Report.

Respected Sir,

With due respect I would like to inform you regarding the encroachment activities and duty execution along the Assam-Nagaland interstate border.

That sir, on the 14th of July 2023, as per the report submitted by the in-charge of Lahorijan Sub-Beat Office stating that they have been informed by ASI Jiten Gogoi i/c Lahorijan Police Patrol Post regarding illegal construction of temporary hut near Nagaland gate which falls within Daldali Reserve Forest. Thereafter Sri Longki Killing, Fr-I and his staff had demolished the aforementioned hut. The GPS co-ordinate of the place of occurrence is mentioned in his report which is enclosed herewith.

This is for your kind information and necessary action.

Enclosed: - Patrolling duty report along with photograph copy

Yours faithfully

Beat Forest Officer
Lahorijan Acct. Beat Office
Eastern Range, Rangapahar

To,

**The Forest Beat Officer
Lahorijan, Account Beat Office
Eastern Range Rongapahar, Karbi Anglong
West Division, Diphu
Dated on 14th July 2023.**

Sub: - Patrolling duty report.

Sir,

With most humbly and respectfully to the subject cited above, I have the honour to inform you that, Sri Jiten Gogoi I/C Lahorijan Patrol Post (P.P) informed us and then I arrange my subordinate staff march and reached on the spot have found one illegally builded temporary bamboo hut and demolished it by the team around 5.30AM near Nagaland gate NH-36 inside Daldali Reserve Forest GPS recorded as 25°54.2330'N 93°40.8880'E.

This is favour for your kind information and necessary action.

Photo Copy enclosed:-

1. Photocopy

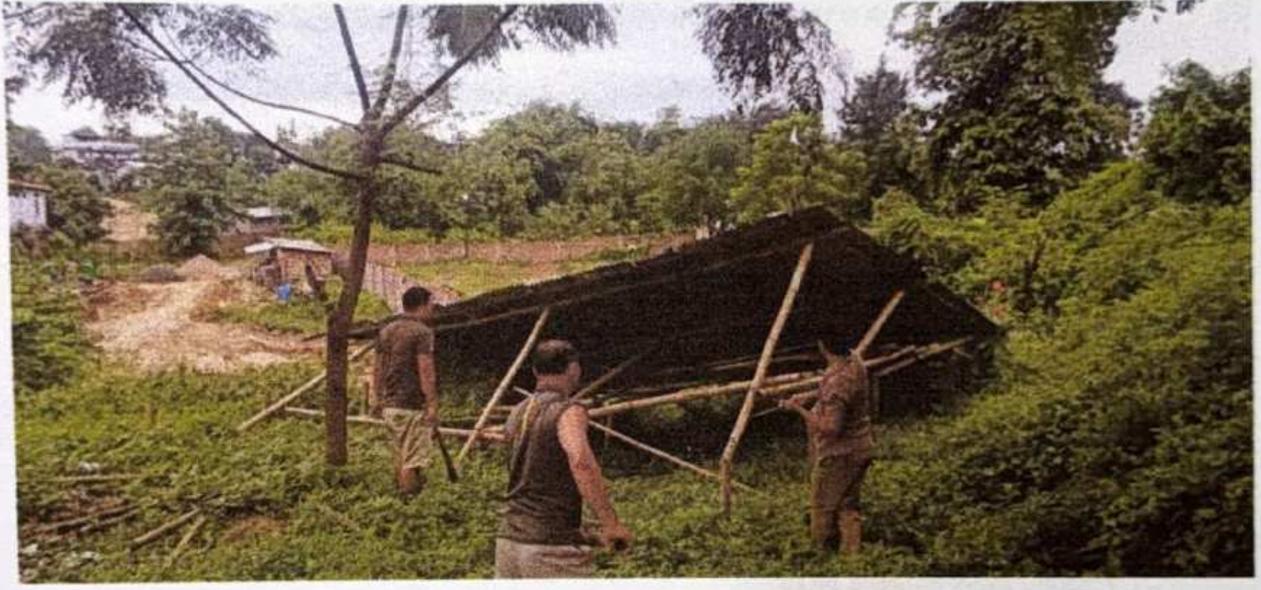
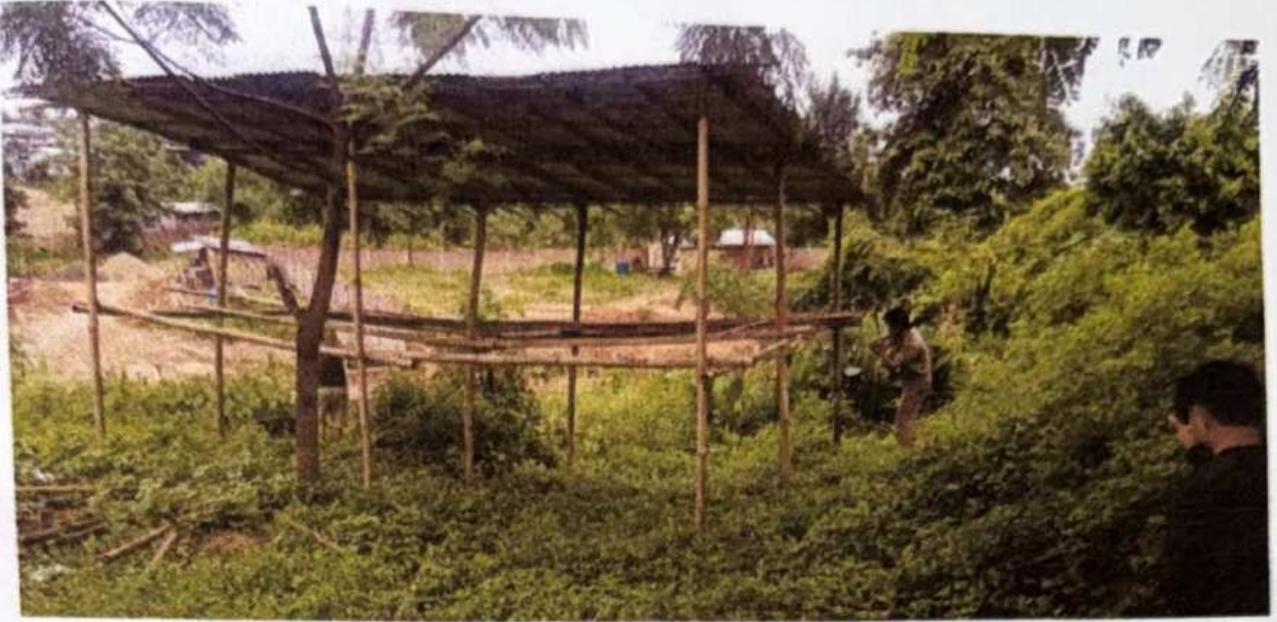
Your's Faithfully

[Handwritten Signature]
14/07/2023

Sri Longki Killing Fr-I
Lahorijan Sub Beat Office
West Division, Diphu, K/A

Sub Beat Officer
Lahorijan Forest Check Gate
K/A (B) Division, Diphu

Received
14/07/2023



Submitted
 [Signature] 14/09/2023

Sub Beat Officer
 Lahorijan Forest Check Gate
 K/A (W) Division, Diphu

OC

**KARBI ANGLONG AUTONOMOUS COUNCIL
OFFICE OF THE RANGE FOREST OFFICER: EASTERN RANGE, RANGAPAHAR
KARBI ANGLONG WEST DIVISION:DIPHU**

Memo No.ER/ Patrolling duty/ 63/2023-24/ 129

Dated: 21 / 09 /2023

To,

The Divisional Forest Officer
Karbi Anglong West Division
Diphu.

Sub:- Forwarding of patrolling duty report.

Sir,

With due respect, I would like to forward herewith the patrolling duty report submitted by the Beat Officer, Lahorijan Acctt. Beat Office regarding the encroachment attempt made by some miscreant from Rilan village of Dimapur, Nagaland. The detail report submitted by the I/C, Lahorijan Sub-Beat alongwith the Beat Officer's forwarding letter is enclosed herewith.

This is for favour of your kind information and necessary action.

Your's Faithfully



Range Forest Officer
Eastern Range, Rangapahar
Karbi Anglong West Division.
Range Forest Officer
I/c Eastern Range, Rangapahar
Karbi Anglong West Division

Chm
21/09/2023

1X

Range Forest Officer
Eastern Range, Rangapahar
Receipt No. 142
Date: 21/09/2023

188

**KARBI ANGLONG AUTONOMOUS COUNCIL
OFFICE OF THE FOREST BEAT OFFICER: LAHORIJAN ACCTT. BEAT
UNDER EASTERN RANGE, RANGAPAHAR.**

Memo No. LJ/Border Patrolling./ 50 /2023-24/ 29

Dated: - 19/09/2023

To

The Range Forest Officer
Eastern Range, Rangapahar
Karbi Anglong West Division.

Sub:- Forwarding of border patrolling duty report.

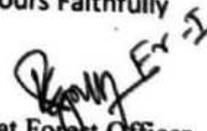
Sir,

With reference to the subject cited above, I would like to forward herewith the patrolling duty report submitted by the Sub-Beat Officer, Lahorijan Sub- Beat regarding the encroachment attempt made by some miscreants from Rilan village of Dimapur, Nagaland. The detail report submitted is enclosed overleaf.

This is for favour of your kind information and necessary action.

Enclosed:- As stated above.

Yours Faithfully



Beat Forest Officer
Lahorijan Acctt. Beat
Under Eastern Range, Rangapahar.
Lahorijan Account Beat
Eastern Range Rangapahar

To,
The Forest Beat Officer
Lahorijan Account Beat Office
Eastern Range Rangapahar
Karbi Anglong, West Division, Diphu

Dated: The 9th of September, 2023

Sub: Patrolling Duty Report

Sir,

With reference to the subject cited above I would like to report to you that as per information received through a telephonic conversation from the Officer Incharge of Dillai Police Station Sri Nitul Saikia, I accordingly arranged my Subordinate staffs and headed to the spot. On reaching the spot there it was found that some unknown Naga miscreants of Rilan Village from Nagaland side were carrying out encroachment activities like clearing jungle and moving earth for construction of roads by using excavator (JCB) inside Daldali Reserve Forest. Meanwhile O/C Sri Nitul Saikia Dillai Police Station and I/C ASI Jayram Payeng Police Patrol Post, Lahorijan Camp intercepted the encroachers and stopped the construction works and the encroachers went away from spot. The G.P.S co-ordinates of the location is 25° 53. 8540' N and 93° 40.8050' E.

This is for favor of your kind information and necessary action from your end.

Enclosed: Photo copy

Yours faithfully

[Handwritten Signature]
13/09/2023

Sri Longki Killing, Fr-I
I/C Lahorijan Forest Sub Beat Office

Sub Beat Officer
Lahorijan Forest Check Gate
K/A (W) Division, Diphu

Received
13/09/2023



Submitted
[Signature]
10/09/2023
Sub Bent Officer
Laharjan Forest Check Gate
KJA (M) Division, Diphu

**KARBI ANGLONG AUTONOMOUS COUNCIL
OFFICE OF THE RANGE FOREST OFFICER: EASTERN RANGE, RANGAPAHAR
KARBI ANGLONG, WEST DIVISION; DIPHU**

Memo No. ER/Encroachment /41/2023-24/ 71

Dated: - 21 107 2023

To,

The Divisional Forest Officer
Karbi Anglong, West Division; Diphu

Sub:-Submission of Encroachment Report at Lahorijan Acct. Beat Office jurisdiction under Eastern Range, Rangapahar.

Ref: - Memo No. LJ /Encroachment/21/2023-24/ 16, Dated: - 17/07/2023

Sir,

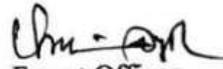
With reference to the subject cited above, I would like to forward herewith the Encroachment Report submitted by the B.O. of Lahorijan Acct. Beat Office stating that on 6/07/2023 while patrolling they have noticed Sign Board put up in illegally constructed houses by some unknown miscreants near Shankar Tilla B.O.P along the Assam-Nagaland interstate boundary. As stated in the report the frontline staff had removed all the sign board from the above mentioned place of occurrence.

Therefore, I request your kind intimation with the higher authorities regarding this issue and your kind intervention would be must appreciated.

This is for favour of your kind information and necessary action.

Enclosed: - 1. B.O. report copy

Yours Faithfully


Range Forest Officer
i/c Eastern Range, Rangapahar
K/A West Division, Diphu
Range Forest Officer
i/c Eastern Range, Rangapahar
Karbi Anglong West Division

KARBI ANGLONG AUTONOMOUS COUNCIL
 OFFICE OF THE FOREST BEAT OFFICER::LAHORIJAN A/C BEAT OFFICE
 UNDER EASTERN RANGE, RANGAPAHAR::KARBI ANGLONG

Memo No. LJ /Encroachment/21/2023-24/ 16

Dated: - 17 / 07 / 2023

To,

The Range Forest Officer,
 i/c Eastern Range, Rangapahar
 Karbi Anglong, West Division; Diphu

Sub: - Encroachment Report.

Respected Sir,

With due respect, I would like to inform you regarding the encroachment activities and duty execution along the Assam-Nagaland interstate border.

That sir, on the 6th of July 2023, as per the report submitted by the in-charge of Lahorijan Sub-Beat Office stating that while patrolling they have noticed Sign Board put up in Illegal constructed bamboo hut reading as "FOREST LABOUR SHED UNDER EAST DIV. DALDALI R/F KARBI ANGLONG KAAC ASSAM" by some unknown miscreants near Shankar Tilla B.O.P along the Assam-Nagaland interstate boundary.

On being informed I instructed the Sub-Beat in charge to remove the sign board and seize the same as it was violation of forest offence and he took action accordingly

Therefore, I request you to take up the issue with higher authorities and kindly intervene in this matter.

This is for favour of your kind information and necessary action.

Enclosed: - Patrolling duty report along with photograph copy

Yours faithfully

[Handwritten Signature]

Beat Forest Officer
 Lahorijan Acct. Beat Office
 Eastern Range, Rangapahar

Beat Forest Officer
 Lahorijan Account Beat
 Eastern Range Rangapahar

Recimed
10/07/23

To,

The Forest Beat Officer
Lahorijan Acct. Beat
Under Eastern Range, Rangapahar
K/A West Division, Diphu
Date:- 06-July-2023

Subject: - Border patrolling duty report.

Sir,

With reference to the subject cited above, I have the honour to report you that today on 06/07/2023 at around 6.00AM, I along with Lahorijan Forest staffs and co-operation of BOP Lahorijan 23rd AP (IR)Bn arms personnel went for border patrolling duty along the Assam-Nagaland border.

While on patrolling the team removed the sign board which were illegally erected by unknown miscreants written as 'FOREST LABOUR SHED UNDER EAST DIV. DALDALI R.F KARBI- ANGLONG KAAC ASSAM'. on today 06-07-2023 at around 9.00AM. The following properties materials were brought and kept under safe custody at Lahorijan sub beat office.

Enclosed herewith

1. Sign board photo
2. Seizure list



Yours faithfully
Sri Longki Killing Fr-1
I/c lahorijan Sub-beat
office

Sub Beat Officer
Lahorijan Forest Check Gate
K/A (N) Daldali, Diphu

SEIZURE LIST

Date and Time: - 06-07-2023 at around 9.00AM

Place of Occurrence: - Near F.D Pillars no-17 under Daldali Reserve Forest

By whom seized/ detected: - Sri Longki Killing Fr-1

From whom Seized: - Unclaimed

Reference: - 1. Assam Forest Regulation Act 1891 Voll (VII)

2. Forest Conservation Act 1980 (Sec-2)

Today on 06-07-2023 I Shri Longki Killing Fr-1 I/c Lahorijan Forest Sub Beat under Lahorijan account Beat Office, West Division, Diphu. The Frontline Forest Staffs of Lahorijan Sub Beat have seized the signboard inside Daldali Reserve Forest near F.D Pillar No-17 and the following properties were brought and kept under the safe custody of Lahorijan Forest Sub-Beat Office.

Seized Materials

1. Signboard 8 nos

Witness

1. Mr. Deben Rongpi Fr-II
2. Mr. Surya Rongpi FGD
3. Mr. Banuram terang M/R
4. Mr. Bidyasing Timung M/R
5. Mr. Rupsing Timung M/R

Seizing Officer

Sri Longki Killing Fr-1
I/c Lahorijan sub beat
office

Sub Beat Officer
Lahorijan Forest Check Gate
K/A (R) Division, Diphu

**KARBI ANGLONG AUTONOMOUS COUNCIL
OFFICE OF THE RANGE FOREST OFFICER: EASTERN RANGE, RANGAPAHAR
KARBI ANGLONG, WEST DIVISION; DIPHU**

Memo No. ER/Encroachment/41/2022-23/ 157

Dated: - 13/11 /2022

To

The Divisional Forest Officer
Karbi Anglong, West Division Diphu.

Sub:-Forwarding of report submitted by Beat Officer,Lahorijan Acctt.Beat regarding the eviction cum sensitization programme at Tinbangla Sub-Beat jurisdiction along the National Highway.

Sir,

With due respect I would like to forward herewith the report submitted by the Beat Officer, Lahorijan Acctt.regarding the eviction cum sensitization programme at Tinbangla Sub-Beat along the National Highway. And that as per your verbal instruction a sensitization cum eviction programme was held on 03/11/22 towards the encroached areas along the National Highway in the presence of Sri J. N. Rongpi, DFO, Karbi Aanglong, West Division, Sri Pronob Terang, ACF, I/C Southern Range, Bokajan, Sri Babul Rongpi, R.O. I/C Central Range, Diphu and Sri.Mondol Engleng, RO, Protection Range and along with other frontline staffs from Central Range Diphu, Central Range Manja, Protection Range of both East and West Division and Eastern Range, Rangapahar.

During the programme 5(five) nos. of temporary structure was dismantled and destroyed.

Enclosed:- Beat Officer's report copy.

Yours Faithfully


Range Forest Officer
i/c Eastern Range, Rangapahar
K/A West Division, Diphu
Range Forest Officer
i/c Eastern Range, Rangapahar
Karbi Anglong West Division

120

Eastern Range, Rangapahar
 Receipt No. 92
 12/11/22
 File No. 41

10X
196

KARBI ANGLONG AUTONOMOUS COUNCIL
 OFFICE OF THE FOREST BEAT OFFICER::LAHORIJAN A/C BEAT OFFICE
 EASTERN RANGE, RANGAPAHAR::KARBI ANGLONG, WEST DIVISION; DIPHU

MEMO NO. LJ/ENCROACHMENT/21/2022-23/ 120

Date: - 07/11/22

To,

The Range Forest Officer,
 i/c Eastern Range, Rangapahar
 Karbi Anglong, West Division, Diphu

Sub:-Submission of report regarding the eviction cum sensitization programme at Tinbanga
 Sub-Beat jurisdiction along the National Highway.

Sir,

With due respect I would like to inform you that as per your verbal instruction a sensitization programme was held on 03/11/22 towards the encroached areas along the National Highway in the presence of Sri J. N. Rongpi, DFO, Karbi Anglong, West Division, Sri. Prasad Talung, ACF, i/c Southern Range, Dohajam, Sri. Babul Rongpi, RO, i/c Central Range, Diphu and Sri. Mondol Englang, RO, Protection Range and along with other frontline staffs from Central Range Diphu, Central Range Manja, Protection Range of both East and West Division and Eastern Range, Rangapahar.

During the programme 5(five) nos of temporary structure was dismantle and destroyed.

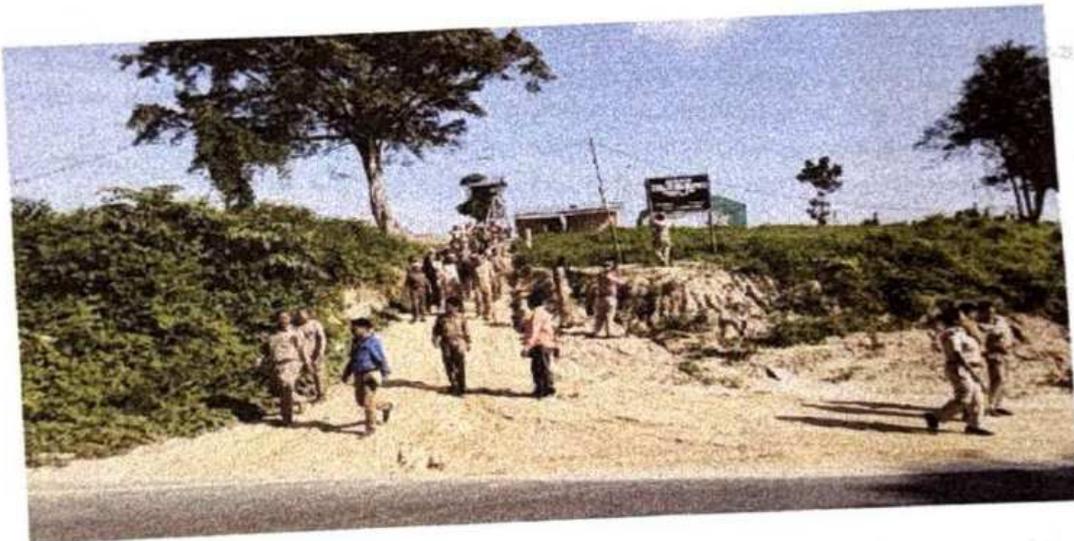
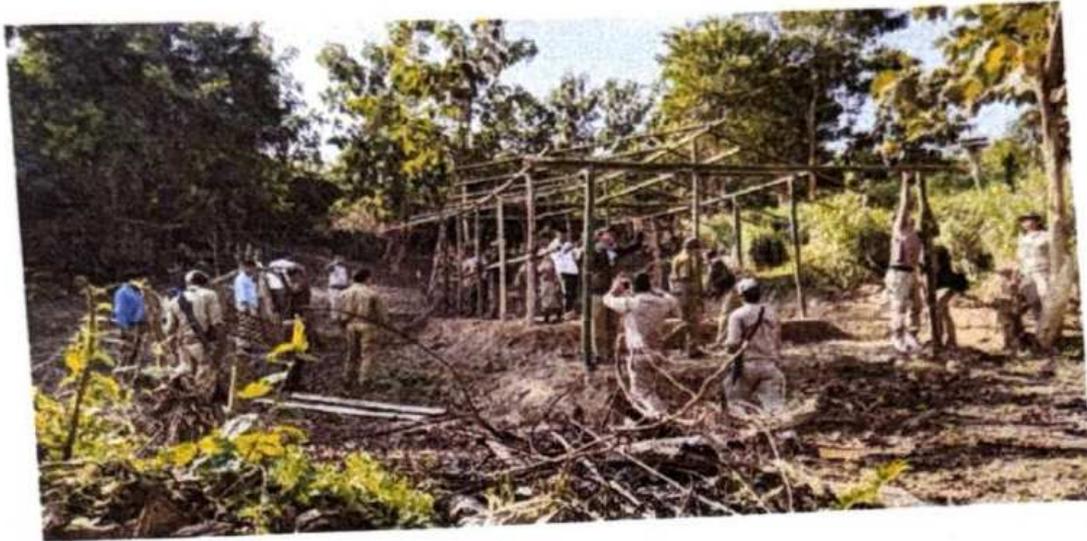
This is for favour of your kind information and necessary action.

Enclosed:- Photograph taken during Eviction Program.

Yours faithfully


 Beat Forest Officer
 Lahorijan Acct. Beat Office
 Eastern Range, Rangapahar
 Karbi Anglong, West Division, Diphu

Photograph of eviction cum sensitization programme at Tinbangla Sub-Beat jurisdiction along the National Highway.



Submitted


 Beat Forest Officer
 Lahorijan Acct. Beat Office
 Under Eastern Range, Rangapahar
 Lahorijan Account Beat
 Eastern Range Rangapahar

**KARBI ANGLONG AUTONOMOUS COUNCIL
OFFICE OF THE RANGE FOREST OFFICER: EASTERN RANGE, RANGAPAHAR
KARBI ANGLONG WEST DIVISION: DIPHU**

Memo No. ER/ Encroachment/41/2023-24/ 272-73

Dated: 22/11/2024

To

The Divisional Forest Officer
Karbi Anglong West Division, Diphu.

Sub :- Encroachment Report

Sir,

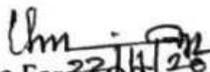
With reference to the subject cited above, I would like to inform you that on the 21th of Nov/2024, a joint border patrolling was executed comprising of police personnel from Dhansiri Outpost and Forest personnel of Eastern Range, Rangapahar led by myself along the Assam and Nagaland interstate border. The police team was led by the I/C of Dhansiri Police Outpost. The patrolling team were accompanied by Sri. Bibison Tokbi, AFS, Divisional Forest Officer, Karbi Anglong West Division and Sri. Dilip Mili, APS, DSP (Border), Karbi Anglong.

During the patrolling, 6(six) nos. of illegally newly constructed bamboo structure houses was detected in Dikhangsi area inside Doldoli R/F. It is suspected to be constructed by some unknown Naga miscreant from Nagaland with the intension of encroaching over the forest land. The newly constructed houses and 3 nos. boundary pillars were dismantled and destroyed by the patrolling team in presence of the above mentioned accompanying senior officers. The detail geo tag photograph is enclosed overleaf.

This is for favour of your kind information and necessary action.

Enclosed:- As stated

Yours' Faithfully,

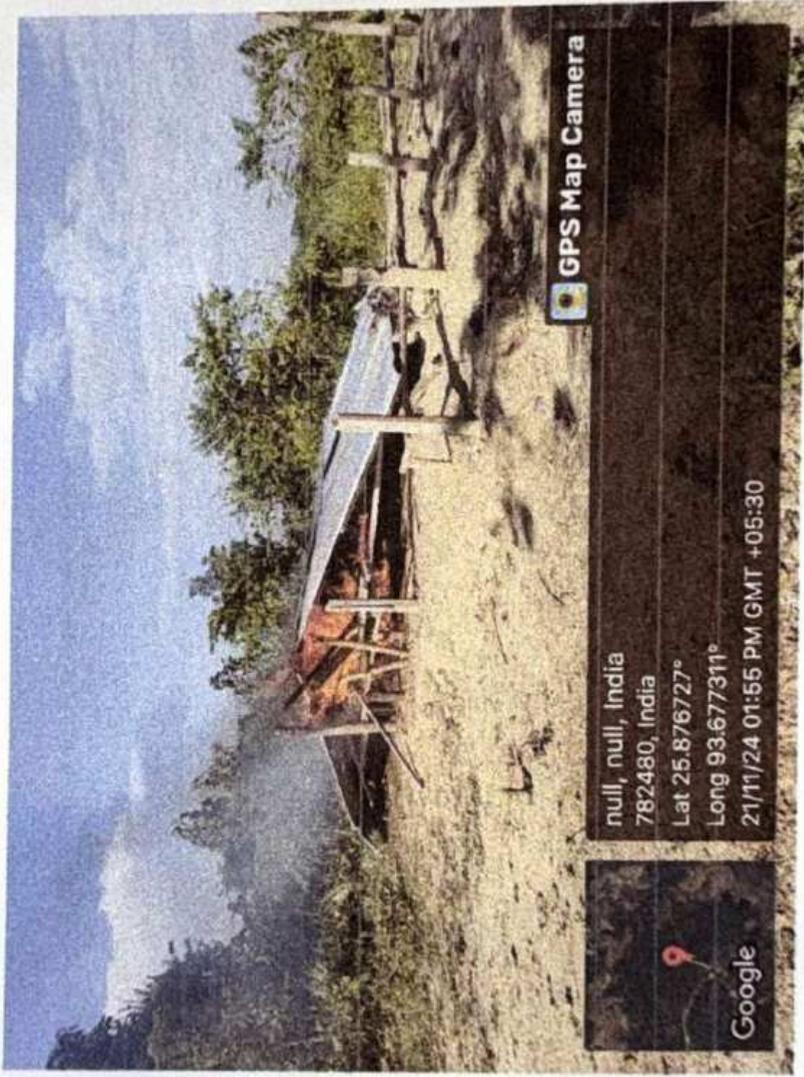

Range Forest Officer
i/c Eastern Range, Rangapahar
K/A West Division
Karbi Anglong West Division
Dated: 22/11/2024

Memo No. ER/ Encroachment/41/2023-24/ 272-73

Copy to:-

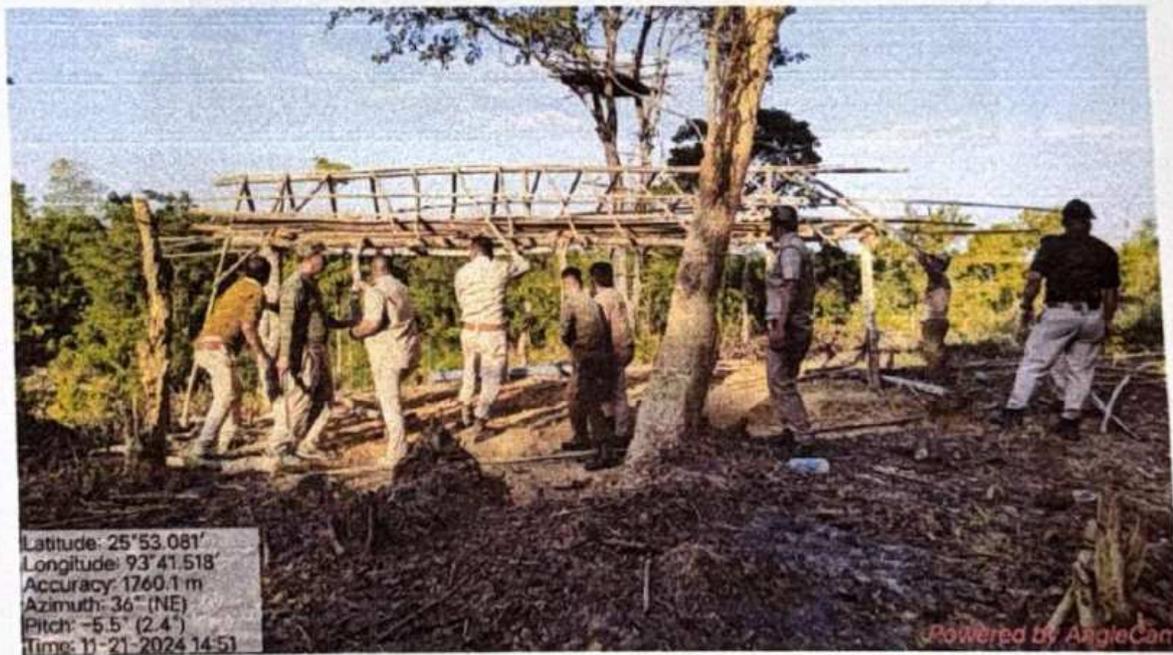
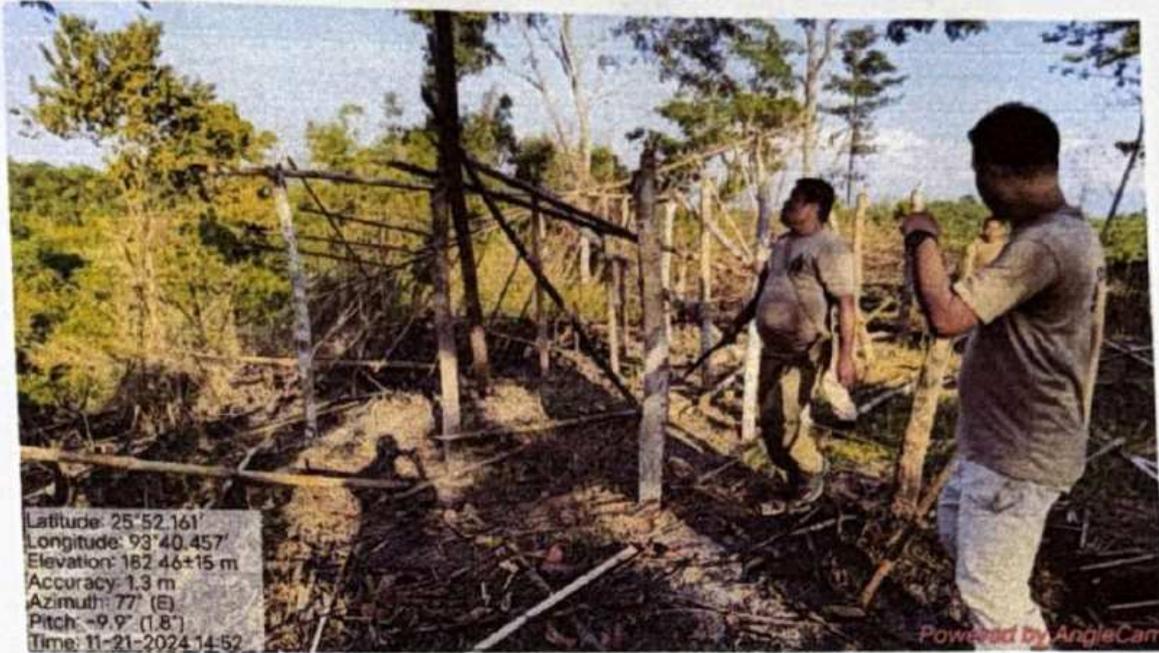
1. The I/C, Dhansiri Police Outpost, Dhansiri, Karbi Anglong for favour of his kind information.
2. Office file.


Range Forest Officer
i/c Eastern Range, Rangapahar
K/A West Division
Range Forest Officer
i/c Eastern Range, Rangapahar
Karbi Anglong West Division



Submitted

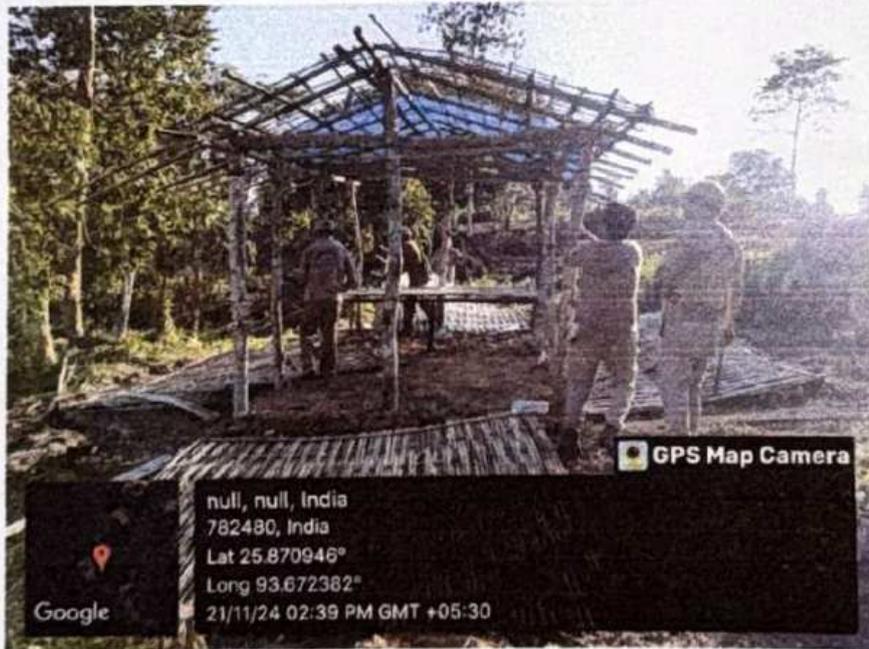
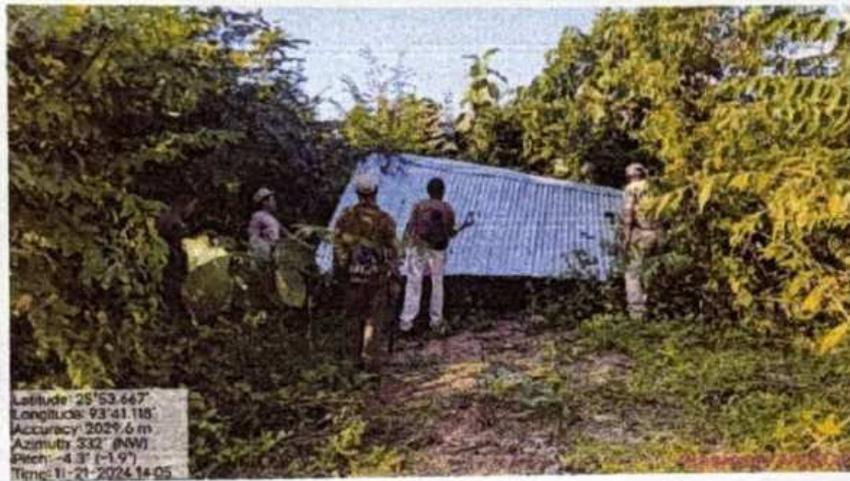
Um...
 20/11/2024
 Range Forest Officer
 I/C Eastern Range, Rangapahar
 Karbi Anglong West Division
 Range Forest Officer
 I/C Eastern Range, Bonyapahar
 Karbi Anglong West Division



Submitted

Chm. J. J. J.
 22/11/2024
 Range Forest Officer

I/C Eastern Range, Rangapahar
 Karbi Anglong West Division
 Range Forest Officer
 I/c Eastern Range, Rangapahar
 Karbi Anglong West Division



Submitted

Chm. [Signature]
22/11/2024
Range Forest Officer
I/C Eastern Range, Rangapahar
Karbi Anglong West Division

Range Forest Officer
I/C Eastern Range, Rangapahar
Karbi Anglong West Division

**KARBI ANGLONG AUTONOMOUS COUNCIL
OFFICE OF THE RANGE FOREST OFFICER: EASTERN RANGE, RANGAPAHAR
KARBI ANGLONG, WEST DIVISION; DIPHU**

Memo No. ER/Encroachment/41/2022-23/ 225

Dated: - 10/01/2023

To,
The Divisional Forest Officer
Karbi Anglong, West Division; Diphu

Sub: -Forwarding of report regarding Encroachment at Lahorijan Sub-Beat.

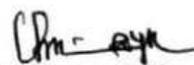
Respected Sir,

With reference to the subject cited above, I have the honour to forward herewith the report submitted by B.O. Lahorijan Account Beat. As per his report altogether, 6(six) nos. of illegal huts constructed by unknown Naga encroachers were dismantle during the patrolling duty with the help of police personnel of Lahorijan Police Patrol Post led by I/C SI Sri Jiten Gogoi. The place of occurrence is near FD pillar No. 1 behind Lahorijan Sub-Beat and is located well inside Daldali Reserve Forest. A WT Message was sent to the concerned authorities in this regard. G.P.S co-ordinate of the location – Latitude N 25° 9013° Longitude E 93° 6802°, all relevant documents are enclosed herewith.

This is for favour of your kind information and necessary action.

Enclosed:- As stated above

Yours Faithfully



Range Forest Officer
i/c Eastern Range, Rangapahar
K/A West Division, Diphu

Range Forest Officer
i/c Eastern Range, Rangapahar
Karbi Anglong West Division

20

KARBI ANGLONG AUTONOMOUS COUNCIL
OFFICE OF THE FOREST BEAT OFFICER::LAHORIJAN A/C BEAT OFFICE
EASTERN RANGE, RANGAPAHAR::KARBI ANGLONG, WEST DIVISION; DIPHU

Memo No. LJ /Encroachment/21/2022-23/ 17

Dated: - 7 10 2023

To,

The Range Forest Officer,
i/c Eastern Range, Rongapahar
Karbi Anglong, West Division; Diphu

Sub: -Encroachment Report.

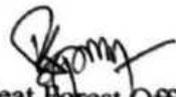
Respected Sir,

With reference to the subject cited above I have the honour to forward herewith the Patrolling duty report as submitted by the Sub-Beat Officer, Lahorijan Altogether, 6(six) nos. of illegal huts constructed by unknown Naga encroachers were dismantle during the patrolling duty with the help of police personnel of Lahorijan Police Patrol Post led by I/C SI Sri Jiten Gogoi. The place of occurrence is near FD pillar No. 1 behind Lahorijan Sub-Beat and is located well inside Daldali Reserve Forest. A WT Message was sent to the concerned authorities in this regard. G.P.S co-ordinate of the location – Latitude N 25° 9013° Longitude E 93° 6802°

This is for favour of your kind information and necessary action.

Enclosed:-
1. Report copy of Sub-Beat officer Lahorijan Sub-Beat
2. Photograph
3. WT Message copy

Yours faithfully


Beat Forest Officer
Lahorijan Acct. Beat Office
Eastern Range, Rangapahar
Lahorijan Account
Eastern Range Rangapahar

To,
The Forest Beat Officer
Lahorijan Account Beat Office
Under Eastern Range, Rangapahar

Dated: The 6th of January, 2023

Sub: Patrolling duty report.

With reference to the subject cited above, I would like to report you that a patrolling team of Lahorijan Forest Sub Beat office on the 31st of December, 2022 and on the 1st of January, 2023 noticed construction of illegal structures like huts and boundary fencing by some unknown Naga miscreants near FD Pillar No.1 behind Lahorijan Forest Office. The matter was discussed with the officer in charge of Lahorijan Police Patrol Post and accordingly today on the 6th of January, 2023 a joint patrolling team led by Police Patrol Post i/c Sri Jiten Gogoi accompanied by arms personnel of 23rd AP(IR) Bn and forest staff of Lahorijan Sub Beat went on the spot and demolished altogether 6 Nos. of huts which were illegally constructed by some unknown Naga miscreants. However the boundary fencing could not be removed or destroyed by manpower as it was made of iron and concrete. The GPS co-ordinate of the location which is well inside Daldali Reserve Forest is 25.9013° N and 93.6802° E.

This is for favor of your kind information and necessary action.

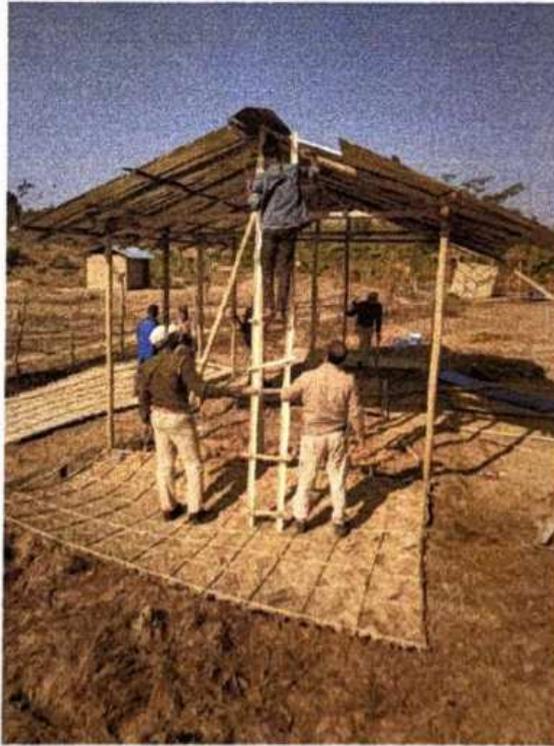
Enclosed: Photo copy.

(2) W.T message photo copy

Yours Faithfully

(Signature) 06/01/2023
Sri Longki Killing, Fr-I
i/c Lahorijan Sub-Beat Office
Karbi Anglong, West Division
Diphu

Sub Beat Officer
Lahorijan Forest Check Gate
N/A (W) Division, Diphu



Submitted
 [Signature]
 06/10/2023
 [Stamp]
 [Text]

TO,
THE DIVISIONAL FOREST OFFICER
KARBI ANGLONG WEST DIVISION, DIPHU KARBI ANGLONG.

INFO:

1. CHIEF CONSERVATOR OF FORESTS, KARBI ANGLONG, ASSAM
2. PRINCIPAL SECRETARY, KARBI ANGLONG AUTONOMOUS COUNCIL, KARBI ANGLONG
3. DEPUTY COMMISSIONER, KARBI ANGLONG, ASSAM
4. SUPERINTENDANT OF POLICE, KARBI ANGLONG, ASSAM
5. DEPUTY SUPERINTENDANT OF POLICE(BORDER), KARBI ANGLONG, ASSAM
6. DEPUTY RANGER, I/C EASTERN RANGE, RANGAPAHAR, KARBI ANGLONG, WEST DIVISION

FROM: FOREST SUB BEAT OFFICER, LAHORIJAN SUB BEAT(W.T. MESSAGE)

WITH REFERENCE TO THE SUBJECT CITED ABOVE, I WOULD LIKE TO REPORT YOU THAT A PATROLLING TEAM OF LAHORIJAN FOREST SUB BEAT OFFICE ON THE 31ST OF DECEMBER, 2022 AND ON THE 1ST OF JANUARY, 2023 NOTICED CONSTRUCTION OF ILLEGAL STRUCTURES LIKE HUTS AND BOUNDARY FENCING BY SOME UNKNOWN NAGA MISCREANTS NEAR FD PILLAR NO.1 BEHIND LAHORIJAN FOREST OFFICE. THE MATTER WAS DISCUSSED WITH THE OFFICER IN CHARGE OF LAHORIJAN POLICE PATROL POST AND ACCORDINGLY TODAY ON THE 6TH OF JANUARY, 2023 A JOINT PATROLLING TEAM LED BY POLICE PATROL POST I/C SRI JITEN GOGOI ACCOMPANIED BY ARMS PERSONNEL OF 23RD AP(IR) BN AND FOREST STAFF OF LAHORIJAN SUB BEAT WENT ON THE SPOT AND DEMOLISHED ALTOGETHER 6 NOS. OF HUTS WHICH WERE ILLEGALLY CONSTRUCTED BY SOME UNKNOWN NAGA MISCREANTS. HOWEVER THE BOUNDARY FENCING COULD NOT BE REMOVED OR DESTROYED BY MANPOWER AS IT WAS MADE OF IRON AND CONCRETE. THE GPS CO-ORDINATE OF THE LOCATION WHICH IS WELL INSIDE DALDALI RESERVE FOREST IS 25.9013° N AND 93.6802° E.

THIS IS FOR FAVOR OF YOUR KIND INFORMATION AND NECESSARY ACTION.

TO,
I/C W.T MESSAGE, DILLAI POLICE STATION, DILLAI. PLEASE TAKE

Red
1759/06
[Signature]

(SHRI LONGKI KILLING) FR-I
LAHORIJAN SUB-BEAT OFFICE
KARBI ANGLONG, WEST DIVISION
DIPHU

[Signature] 25/01/2023
Sub Beat Officer
Lahorijan Forest Check Circle
K/A (W) Division, Diphu

**KARBI ANGLONG AUTONOMOUS COUNCIL
OFFICE OF THE RANGE FOREST OFFICER: EASTERN RANGE, RANGAPAHAR
KARBI ANGLONG WEST DIVISION: DIPHU**

Memo No. ER/ Encroachment/41/2023-24/ 261

Dated: 29 / 01 / 2024

To

The Divisional Forest Officer
Karbi Anglong West Division, Diphu.

Sub :- Encroachment Report

Sir,

With reference to the subject cited above, I would like to inform you that on the 25th of JAN/2024, a joint border patrolling was executed comprising of police personnel from Dhansiri Outpost and Forest personnel of Eastern Range, Rangapahar led by myself along the Assam and Nagaland interstate border. The police team was led by the I/C of Dhansiri Police Outpost.

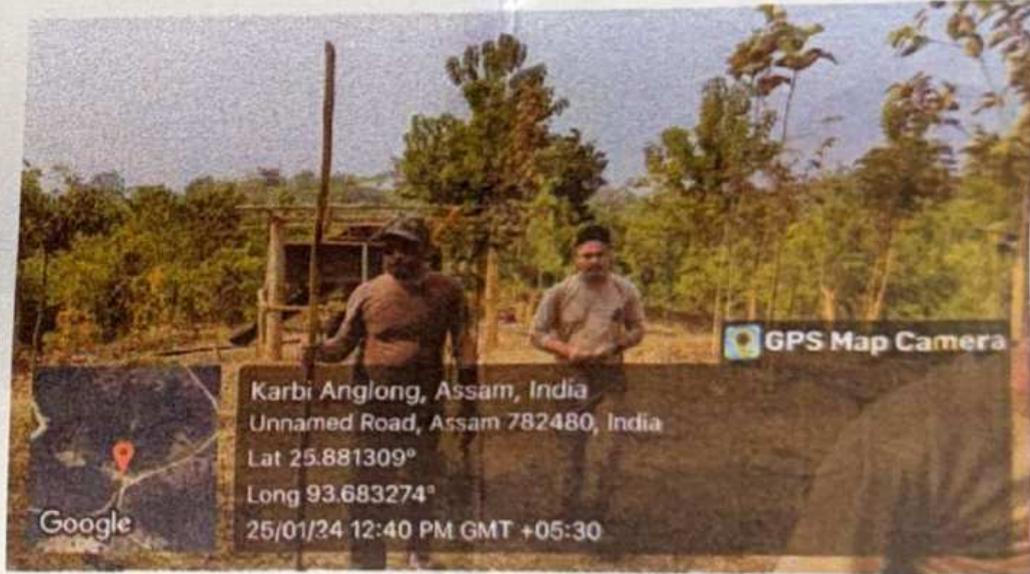
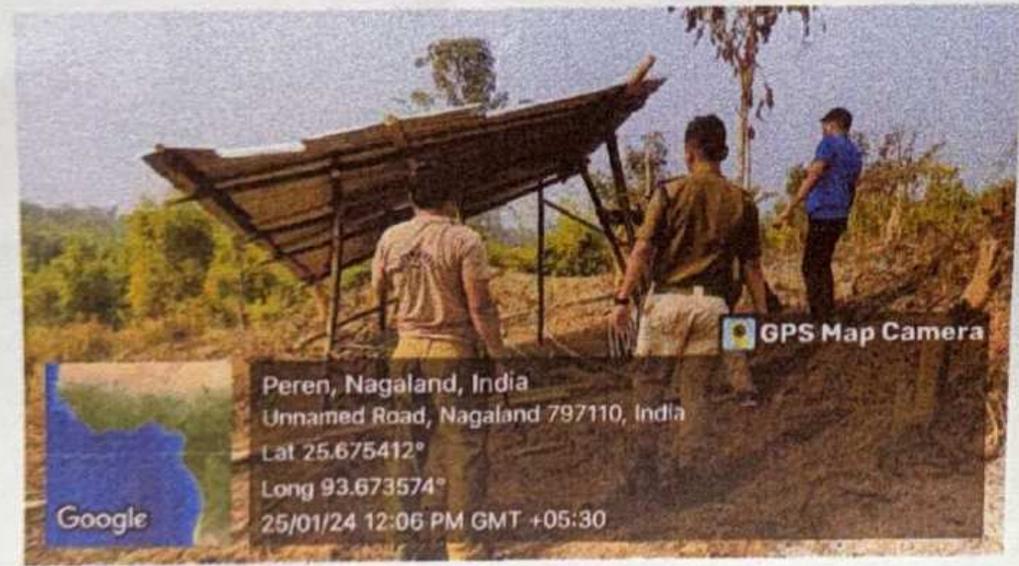
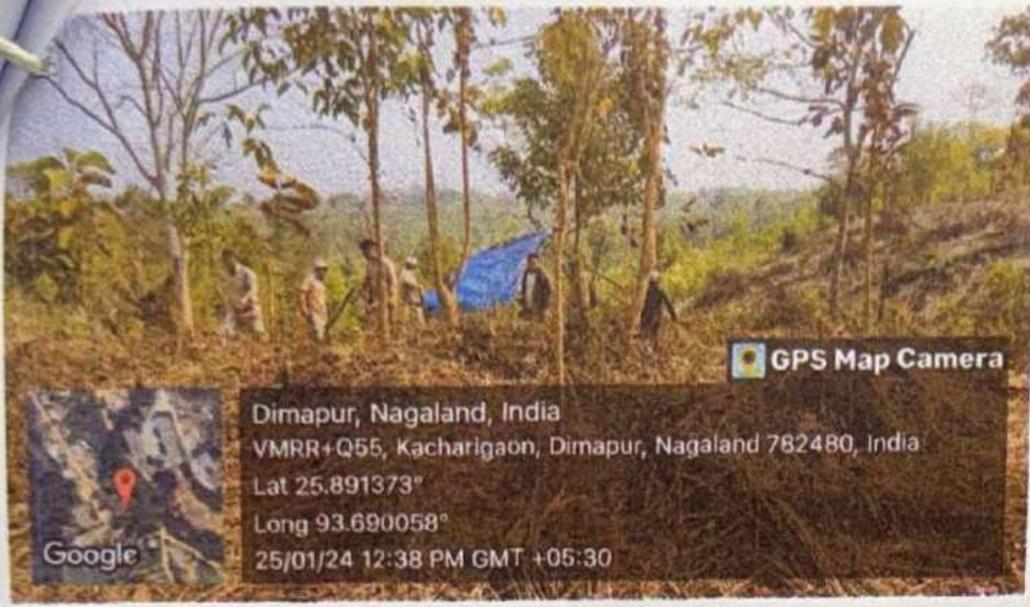
During the patrolling, 6(six) nos. of illegally newly constructed houses was detected between Sankartilla and Kashiram B.O.P inside Doldoli R/F. It is suspected to be constructed by some unknown Naga miscreant from Nagaland with the sole motive of encroaching over the forest land. The newly constructed houses were dismantled and destroyed by the patrolling team. The detail photograph is enclosed overleaf.

This is for favour of your kind information and necessary action.

Enclosed:- As stated.

Yours' Faithfully,

Chm. - am
29/01/2024
Range Forest Officer
i/c Eastern Range, Rangapahar
K/A West Division
Range Forest Officer
i/c Eastern Range, Rangapahar
Karbi Anglong West Division



Submitted

Range Forest Officer
i/C, Eastern Range, Rangapahar
Karbi Anglong West Division.

**KARBI ANGLONG AUTONOMOUS COUNCIL
OFFICE OF THE RANGE FOREST OFFICER: EASTERN RANGE, RANGAPAHAR
KARBI ANGLONG, WEST DIVISION; DIPHU**

Memo No. ER/Encroachment/ 41 /2022-23/ 147

Dated: - 18 / 10 /2022

To,

The Divisional Forest Officer
Karbi Anglong, West Division; Diphu

Sub: -Forwarding of report regarding Encroachment at Lahorijan Sub-Beat

Respected Sir,

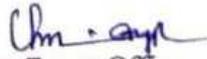
With Reference to the subject cited above, I have the honour to forward herewith the report submitted by B.O. Lahorijan Account Beat office regarding encroachment behind Lahorijan Sub-Beat by the Naga encroachers

As reported by the Beat Officer Sri Krishna Rongphar, Fr-I, the Forest personnel along with Police personnel of Lahorijan Patrol Post led by its I/C Sri Debo Pratim Konwar and armed personnel of 23rd AP (IR)Bn of Lahorijan B.O.P went to the place of occurrence and intervene the illegal encroachers from further cutting and clearing of the forest in which a heated argument arise. They also refrained from stopping the work. In the meantime, the Nagaland Police was also called to take back the illegal Naga encroachers and they also arrived at the spot and with their help the team managed to drive out the encroachers and stop the illegal encroachment attempt from Nagaland. In this regard I request you to kindly take up the matter with the higher authority concern.

This is for your kind information and onward necessary action.

Enclosed: - B.O. Report copy along with photograph.

Yours Faithfully


Range Forest Officer
i/c Eastern Range, Rangapahar
K/A West Division, Diphu
Range Forest Officer
i/c Eastern Range, Rangapahar
Karbi Anglong West Division

Range Forest Officer
Eastern Range, Rangapahar
Receipt No. 811
Date: 17/10/2022

KARBI ANGLONG AUTONOMOUS COUNCIL
OFFICE OF THE FOREST BEAT OFFICER::LAHORIJAN A/C BEAT OFFICE
EASTERN RANGE, RANGAPAHAR::KARBI ANGLONG, WEST DIVISION; DIPHU

Memo No. LJ /Encroachment/21/2022-23/ 15

Dated: - 16/10/2022

To,

The Range Forest Officer,
i/c Eastern Range, Rangapahar
Karbi Anglong, West Division; Diphu

Sub: - Encroachment Report.

Respected Sir,

I would like to inform you that on the 15th of October/2022, a group of Nagas from Nagaland consisting of both men and women numbering around 70 to 80 people had illegally entered inside Doldoli R/F near the Assam/Nagaland interstate boundary. They started to clear the forest area starting from right behind the Lahorijan Sub Beat Office.

The Forest personnel along with Police personnel of Lahorijan Patrol Post led by its I/C Sri Debo Pratim Konwar and armed personnel of 23rd AP (IR)Bn of Lahorijan B.O.P went to the place of occurrence and intervene the illegal encroachers from further cutting and clearing of the forest in which a heated argument arise. They also refrained from stopping the work. In the meantime, the Nagaland Police was also called to take back the illegal Naga encroachers and they also arrived at the spot and with their help the team managed to drive out the encroachers and stop the illegal encroachment attempt from Nagaland. G.P.S co-ordinate of the location – Latitude N 25° 54.1680' Longitude E 93° 40.8280'

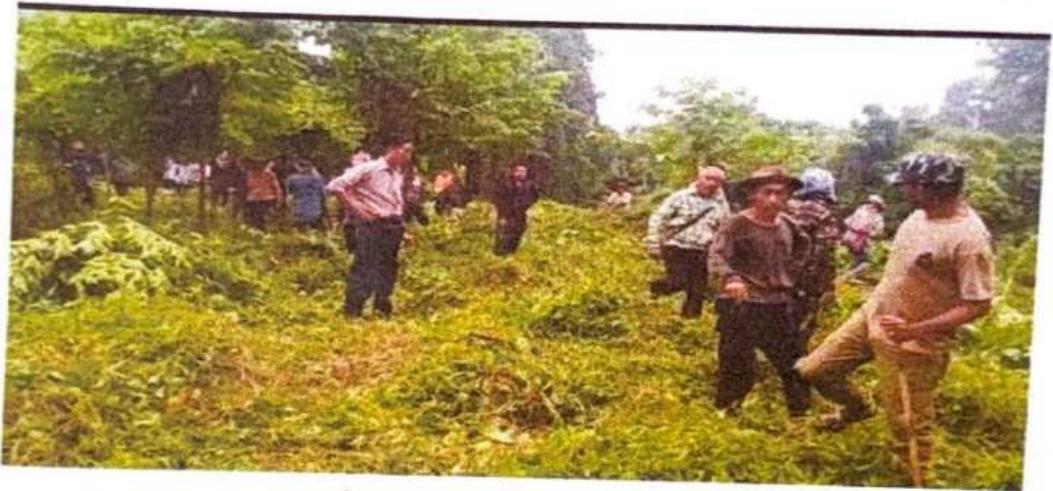
This is for favour of your kind information and necessary action.

Enclosed:-Photograph of the encroachers.

Yours faithfully


Beat Forest Officer
Lahorijan Acct. Beat Office
Eastern Range, Rangapahar
Beat Forest Officer
Lahorijan Account Beat
Eastern Range Rangapahar

Photograph of Forest frontline staff and Police personnel while stopping the Naga encroachers from clearing jungle behind Lahorijan Sub-Beat on 15/10/2022



Submitted

Beat Forest Officer
Lahorijan Acct. Beat Office
Under Eastern Range, Rangapahar
Lahorijan Account Beat
Eastern Range Rangapahar

LIST OF SEIZED CONFISCATED VEHICLES UNDER EASTERN RANGE, RANGAPAIHAR,
KARBI ANGLONG WEST DIVISION.

SI. NO.	VEHICLE NO.	TYPE OF VEHICLE	DATE OF SEIZURE	VOL. OF TIMBER SEIZED	PLACE OF OCCURENCE	REMARKS
1.	NL-08A-5536	Bolero Pickup	24/01/2022	2.366m ³		Confiscated
					Daldali and Dhansiri R/F	
2.	NL-08D-3397	4x4 Truck	04/03/2022	1.621m ³		Confiscated
3.	NL-05D-8290	4x4 Truck	04/03/2022	4.588m ³		Confiscated
4.	NIL	4X4 Truck	04/03/2022	4.840m ³		confiscated
5.	NL-07A-0054	4X4 Truck	03/09/2022	3.603m ³		Confiscated
6.	NL-08A-4054	4X4 Truck	01/02/2022	3.971m ³		Confiscated
7.	AS-05B-3613	Tata Mobile	31/03/2022	0.977m ³		Confiscated
8.	NIL	4x4 Truck	29/05/2024	7.855m ³		Confiscated
8.	NL-05D-8290	4x4 Truck	-----	----		Confiscated
9.	NL-05C-8227	4x4 Truck	-----	----		Confiscated
10.	NIL	4x4 Truck	-----	----		Confiscated
11.	NIL	4x4 Truck	-----	----		Confiscated
12.	AS-02-2253	Tata Mobile	20/05/2025	----		Confiscated
13.	NIL	-do-	20/05/2025	----		Confiscated
14.	NIL	-do-	20/05/2025	----		Confiscated
15.	NIL	-do-	20/05/2025	----		Confiscated
16.	NL-08A-5536	Bolero Pickup	24/01/2022	----		Confiscated
17.	NL-07A-0981	4x4 Truck	26/02/2025	4.087m ³		Under process
18.	AS-09C-6854	4x4 Truck	23/02/2025	5.847m ³		Under process

GOVERNMENT OF NAGALAND
DIRECTORATE OF LAND RECORDS AND SURVEY
NAGALAND :: DIMAPUR

NO: DLRS/TECH/BA(Pt-II)/ _____ Dated Dimapur, the th Aug/25.

To.

Shri. Pee Lee Ete,
DIGF(C)
Ministry of Environment, Forest & Climate Change, Regional Office, Shillong,
Government of India.

Sub:- **SUBMISSION OF SPOT VERIFICATION REPORT CONDUCTED ON 31st JULY'2025 AND 1st AUG'2025.**

Sir,

On the subject cited above, I have the honour to submit herewith the spot verification report conducted on 31st July'2025 and 1st Aug'2025.

This is for your information.

-Sd/-

(L. KHUMING)

Director
Land Records & Survey
Nagaland : Dimapur

NO: DLRS/TECH/BA(Pt-II)/ 224 Dated Dimapur, the 7th Aug/25.

Copy to:-

1. The Commissioner and Secretary to the Government of Nagaland, Land Revenue Department.
2. The Commissioner and Ex-Officio Director (Border Affairs), Nagaland, Kohima.
3. Office Copy.

(IMOTANGBA JAMIR)

Deputy Director
Land Records & Survey
Nagaland : Dimapur

A Brief Report on verification conducted on 31st July & 1st August, 2025

In pursuance to Directorate of Land Records and Survey vide letter No.DLRS/TECH/BA(Pt-II)/209/ Dated Dimapur the 30th July 2025, (letter enclosed herewith as Annexure I) the undersigned on behalf of Department of Land Records & Survey, Government of Nagaland along with other members of the **Joint committee** constituted by the honorable Tribunal; undertook site visit of the concerned area on 31st July and 1st August, 2025 to collect relevant information and interact with the stakeholders.

During site visit, it is found that there are settlers within the Daldali forest area. However during interaction with dwellers of different locality in the concerned area, it is found that they have been staying there since the 1970's. Perhaps due to their growing population, expansion of their settlement area may be happening, for agriculture and other livelihood activities. Nevertheless, no fresh instances of encroachment from any quarter is taking place in the forest, as observed during the verification

Given the sensitivity of the border area, the committee decided to avoid verification along the present day border of Assam and Nagaland.

Moreover, the contention of issuing illegal land Patta/documents as alleged by the petitioner (from Government of Nagaland) does not arise, since the area in that part of Nagaland, bordering Assam is Non-Cadastral. Government of Nagaland does not issue land patta in a Non-Cadastral area.



IMOTANGBA JAMIR

Deputy Director, Land Records & Survey

&

Representative, Department of Land Records & Survey
Government of Nagaland

ANNEXURE I

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**GOVERNMENT OF NAGALAND
DIRECTORATE OF LAND RECORDS AND SURVEY
NAGALAND : DIMAPUR**

No:DLRS/TECH/BA(Pt-II)/_____ / Dated, Dimapur the _____th July/2025.
To,

Shri. Pee Lee Ete,
DIGF (C)
Ministry of Environment, Forest & Climate Change, Regional Office, Shillong,
Government of India.

Sub: Reg. Representative of Department of Land Records and Survey, Government of Nagaland.

Sir,

With reference to your letter No. F.No.OA88/2025/EZ, Dated 25th July 2025, I am directed to inform you that Shri. Imotangba Jamir, Deputy Director (DLRSO) has been nominated as Representative of Department of Land Records & Survey, Government of Nagaland, regarding the proposed conduct of site visit on 31st July/2025 and 1st August/2025.

Therefore, it is requested to contact and coordinate with him at 9612713874.

Yours Faithfully,

- Sd-

(L.KHUMING)

Director

Land Records and Survey
Nagaland: Dimapur

No:DLRS/TECH/BA(Pt-II)/ 209 / Dated, Dimapur the 30th July/2025.

Copy to:

1. ✓ Shri. Imotangba Jamir, Deputy Director (DLRSO, Dimapur) for information and necessary action.
2. The Commissioner and Secretary to the Govt. of Nagaland, Land Revenue Department.
3. The Commissioner & Ex-Officio Director (Border Affairs), Nagaland, Kohima.
4. Office Copy.

Khunen
30/07/25

(KHUNENCHU MAGH)

Additional Director.

Land Records and Survey
Nagaland: Dimapur